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**CHIEF SECRETARY
GOVERNMENT OF TELANGANA**

Lr.No.4582/For.III/A2/EFS&T/2019,Dated:01-08-2022

To

The Registrar General,
Hon'ble National Green Tribunal,
Faridkot House,
Copernicus Marg,
New Delhi – 110001.

Sir,

Sub: Govt of Telangana -- Hon'ble NGT, New Delhi – Original Application No. 606 of 2018 – Compliance of SWM, C&D, PWM, BMW Rules, 2016 – Hon'ble NGT Order dated 29.04.2019 – 1st Quarterly report of State of Telangana for the Year 2022-23 – Submitted – Reg.

Ref: Hon'ble NGT Order dated 29.04.2019 in OA No. 606 of 2018.

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In compliance to the Hon'ble National Green Tribunal Order dated 29.04.2019 in Original Application No. 606 of 2018, the 1st Quarterly report for the Year 2022-23 (April, 2022 to June, 2022) of the State of Telangana is herewith submitted.

Yours faithfully,

(CHIEF SECRETARY)

Encl: Report with Annexures.

**QUARTERLY STATUS REPORT FOR THE YEAR 2022-23
(APRIL, 2022 TO JUNE, 2022) ON THE COMPLIANCE
BY THE STATE OF TELANGANA WITH THE DIRECTIONS OF
THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.**

**IN
ORIGINAL APPLICATION NO. 606 / 2018
&
CONNECTED MATTERS**

**Submitted by
Chief Secretary, State of Telangana
01-08-2022**

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1. Introduction:

The Hon'ble NGT vide order dated 16.01.2019 in O.A.No.606 of 2018 in the matter of Compliance of Municipal Solid Waste Management Rules, 2016 passed various directions to all the States.

Incompliance with the directions of the Hon'ble NGT order dt. 29.04.2019, the State is filing quarterly reports on the progress of implementation covering thematic areas as directed vide order dt.12.09.2020 and dt.30.11.2021.

The latest compliance status for the quarter of April, 2022 to June, 2022 is as follows:-

2. Status of compliance of Solid Waste Management Rules, 2016 including Legacy Waste:

2.1 Details of Solid Waste Management in State:

S.No	ITEM	COMPLIANCE
1	Numbers of ULBs	142
2	Over all waste management status in State/UTs	
a	Quantity of MSW generated (TPD)	11261
b	Quantity of MSW Collected (TPD)	11261
c	Quantity of MSW segregated & transported (TPD)	2286 TPD. The waste generated is segregated at source during the present quarter.
d	Quantity of MSW processed (TPD)	8815 TPD
e	Quantity of MSW disposed in secured land fill site (TPD)	1255 TPD inert disposed after processing of MSW
f	Gap in Solid waste Management (TPD) [2(a)-2(d)-2(e)]	2446
g	Solid waste Management Plan	Submitted.
3	Waste Collection	
a	ULBs in which waste door-to-door collection is implemented (No)	142
b	ULBs in which segregation of waste is implemented (No)	142. However, 100 % source segregation is not achieved.
c	ULBs in which Transportation of segregation of waste is implemented (No)	142
4	Waste Processing	
a	<u>Material Recovery facilities</u>	

S.No	ITEM	COMPLIANCE
	(i) Total Capacity (TPD)	2365
	(ii) Number	242
	(iii) Number of ULBs Covered	142
b	<u>Recycling</u>	
	(i) Total Capacity (TPD)	600.8
	(ii) Number	3
	(iii) Number of ULBs Covered	3
c	<u>Composting</u>	
	(i) Total Capacity (TPD)	5120
	(ii) Number	230
	(iii) Number of ULBs Covered	142
d	<u>Bio-methanation</u>	
	(i) Total Capacity (TPD)	21 (Siddipet Municipality proposed Bio-gas plant with 10 TPD capacity. Work is under progress)
	(ii) Number	7
	(iii) Number of ULBs Covered	5
e	<u>RDF</u>	
	(i) Total Capacity (TPD)	3736
	(ii) Number	1
	(iii) Number of ULBs Covered	1
f	<u>Waste to Energy Plants</u>	
	(i) Total Capacity (TPD)	78.4 MW. However, only one WtE plant of capacity 24 MW is under operation utilizing 1700 TPD of RDF.
	(ii) Number	6
	(iii) Number of ULBs Covered	6
5	<u>Waste Disposal</u>	
a	<u>Landfill</u>	
	(i) Total Capacity (TPD)	1255
	(ii) Number	1
	(iii) Number of ULBs Covered	1
6	<u>Legacy Waste Management</u>	
a	Number of Dumpsites (No)	152
b	Quantity of Waste dumped at dumpsites (Tons)	Jawaharnagar (GHMC)- 12 million tons; Other 141 ULBs- 71,16,306 tons
c	Number of Dumpsites Cleared(No)	1 (Dommara Pochampally) cleared and one Scientific capping taken up for Jawaharnagar site after maximum recovery. Capping work completed. As per the Directions of Hon'ble NGT, GHMC has floated tenders for bio-mining of the capped site.

S.No	ITEM	COMPLIANCE
		In other ULBs 1,18,639 MTs of waste processed.
d	Number of Dumpsites in which biomining has commenced (No)	123 ULBs commenced bio-mining.
e	Time frame for clearing all Dumpsites	<p>Biomining and Processing of legacy waste for 123 ULBs grouped into 09 clusters.</p> <p>123 ULBs commenced bio-mining.18 months for 123 ULBs.</p> <p>Work order has been given to 07 bidders on 25.02.2022 for commencement of work in ULBs.Concession agreements have been signed.</p> <p>Work already commenced at GWMC, Karimnagar, Bhongir, Suryapet, Dundigal and Ameenpur ULBs and around 1,18,639 MTs of legacy waste has been processed.</p>
7	Other Information	
a	Information regarding development of model Towns/cities/Villages	<p>In compliance to the orders of the Hon'ble NGT, the State has identified the following:</p> <p>a) Three major cities selected for Model Cities:</p> <ol style="list-style-type: none"> 1. Greater Hyderabad Municipal Corporation 2. Greater Warangal Municipal Corporation 3. Karimnagar Municipal Corporation <p>b) Three major towns selected for Model Towns:</p> <ol style="list-style-type: none"> 1. Siddipet Municipality 2. Sircilla Municipality 3. Boduppall Municipality <p>c) 96 villages @ three villages each in 32 Districts (except Hyderabad District) have been identified.</p> <p>The model cities/towns/villages are implementing the SWM rules.</p>
b	Creation of Environmental Cell	Yes
c	Standardization of rates for procurement of services/equipment(to do away with the tendering process)required for	Yes

S.No	ITEM	COMPLIANCE
	solid waste Management	
Improvements Since Last Hearing		
Sl.No	Item	Present Status
1	Door-to-Door Collection (%)	100%
2	Source segregation of waste (%)	29%
3	Waste processing (TPD)	8815
4	Dumpsites capped(No)	1 No. Scientific capping of Jawaharnagar dumpsite (GHMC) completed.
5	Dumpsites Bio-remediated(No)	<p>Biomining and Processing of legacy waste for 123 ULBs grouped into 09 clusters. 123 ULBs commenced bio-mining. 18 months for 123 ULBs.</p> <p>Work order has been given to 07 bidders on 25.02.2022 for commencement of work in ULBs.</p> <p>Work already commenced at GWMC, Karimnagar, Bhongir, Suryapet, Dundigal and Ameenpur ULBs and around 1,18,639 MTs of legacy waste has been processed.</p>

2.2 Current status, desirable level of compliance and proposals for attending the gaps:

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statuses and desired levels	Proposals for attending the gaps with time lines
Identification of suitable sites for setting up solid waste processing facilities	142 ULBs have identified suitable sites for setting up of SW processing facilities. All the Gram Panchayats (12770) have identified lands.	To be completed by 31.10.2019	Completed	Completed
Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.	<ul style="list-style-type: none"> • 100% by ULBs • 100 % Door to door collection achieved in all GPs. 	100 % door to door collection by 31.10.2019	Achieved	Completed
Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source,	<ul style="list-style-type: none"> • 29% of source segregation is achieved. • 100 % source segregation achieved in all the GPs. 	100% of source segregation	71% of source segregation in ULBs.	Waste Generators are properly educated to practice the segregation of waste by conducting various awareness program. The program is conducted with Street vendors, SLFs, SHGs for single use plastic ban, ODF, Home composting etc.
Setting up of solid waste processing facility and sanitary	16 ULBs that are close to Hyderabad, send the waste to MSW	As per SWM Rules, 2016, processing facilities and landfill have	Secured landfills have to be provided by 139 ULBs.	All 142 ULBs are doing composting of the wet waste. DRCCs are available in all 142 ULBs for

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statuses and desired levels	Proposals for attending the gaps with time lines
landfill facilities	<p>processing facility at Jawaharnagar. 5 ULBs at Suryapet, Medchal, Jawaharnagar, Kompally and Dammaiguda have scientific facility for processing wet & dry waste. Total -242 DRCCs established in 142 ULBs (140 ULBs - 209 Nos and GHMC- 33 DRCCs).</p> <p>Waste processing facility of 7000 TPD capacity with scientific landfill is in operation at Survey No. 173, Jawahar Nagar Dumping Site, Kapra Mandal, Medchal Malkangiri district for GHMC area.</p>	<p>to be provided by - 14 ULBs which have more than 100000 population by 31.03.2018 and remaining 126 ULBs, which have less than 100000 population by 31.03.2019</p>	<p>Regional level Sanitary Landfill facility needs to be set-up in Telangana.</p>	<p>processing dry waste. Biomining and Processing of legacy waste for 123 ULBs grouped into 09 clusters. Work order has been given to 07 bidders on 25.02.2022 for commencement of work in ULBs. Apart from above, Work already commenced at GWMC, Karimnagar, Bhongir, Suryapet, Dundigal and Ameenpur ULBs and around 1,18,639 MTs of legacy waste has been processed.</p> <p>Sanitary Landfill Facilities: ULBs are being clustered (at regional/district level) for setting up Sanitary Landfill facility. Land identification and tender for setting up and operating SLF will be subsequently taken-up.</p> <p>Waste to Energy Plants: One Waste to energy plant of capacity 24 MW is under operation utilizing 1700 TPD of RDF from GHMC area and Obtained Environmental Clearance for expansion of capacity to 48 MW for utilising 3000 TPD of RDF.</p>

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statues and desired levels	Proposals for attending the gaps with time lines
				Another 14.5 MW is under construction at Dundigal.
Bio-remediation or capping of old and abandoned dump sites.	There is no legacy waste in 16 ULBs – that are close to Hyderabad, as the waste in these ULBs is regularly processed. 71,16,306 MT of legacy dump is located in 123 ULBs. 12 Million Tons of Legacy waste in Jawaharnagar. Legacy dump treatment (Bio-mining) in 123 ULBs has commenced.	To be completed by 31.03.2021.	-	Capping works completed at Jawaharnagar dumpsite. As per the Directions of Hon'ble NGT, GHMC has floated tenders for bio-mining of the capped site. Legacy dump treatment (Bio-mining) in 123 ULBs has commenced. 1,18,639 MT's of legacy waste processed till date.
Ensure separate storage, collection and transportation of construction and demolition wastes.	Action Plan has been prepared by the ULBs for C&D waste management. Separate site for storing C&D waste is earmarked by all ULBs. In GHMC about 1,07,215 TPD of C&D waste were collected and transported from various parts of city to recycling plants and 50,974 has been recycled in the quarter ending with June, 2022.	As per SWM Rules Ensuring separate storage, collection and transportation of construction and demolition wastes by 08.04.2018.	In rest of the Municipalities the estimated quantity of C&D waste is less. It is submitted that out of 139 ULBs in the State, 127 ULBs have population less than 1,00,000 and on an average generate 2TPD – 3 TPD C&D waste.	For establishment of construction and Demolition processing plants CDMA had invited tenders for selection of agency/concessionaire on PPP mode – DBFOT basis covering 65 ULBs grouped in 6 Clusters, but no bidder participated. .

Item	Current Status	Desirable level of Compliance in terms of statutes	Gap between current statues and desired levels	Proposals for attending the gaps with time lines
	Two C&D recycling plants with 500 TPD capacities each at Jeedimetla and Fathullaguda are under operation.			

3. Status Report on Compliance to Plastic Waste Rules, 2016 (as amended in 2021).

➤ 3.1 Compliance on PWM rules, 2016:

Rules provision	Plastic Waste Management Rules Provision	Status
6 (1)	Every local body shall be responsible for development and setting up of infrastructure for segregation, collection, transportation, processing and disposal of the plastic waste either on its own or by engaging agencies or producers	<ul style="list-style-type: none"> ➤ 33 Dry Resource Collection Centres (DRCCs) established through two agencies namely ITC-WOW, Godrej , UNDP-HCCWBL in GHMC area. ➤ 142 ULBs are having 242 DRCCs (141 ULBs-209 + GHMC- 33 DRCCs). ➤ 12770 GPs (100 %) have completed construction of compost cum segregation shed. ➤ 50 TPD capacity plastic recycling unit is established at Integrated Solid Waste Management Project, Jawaharnagar.
6(2)a.	Ensuring segregation, collection, storage, transportation, processing and disposal of plastic waste.	<ul style="list-style-type: none"> ➤ The plastic waste are transported to processing and disposal site at Jawaharnagar. The lighter density plastics are stored as Refused Derived Fuels (RDF) and used as fuel in the 24 MW Waste to Energy plant using incineration process and another WtE plant of 24 MW at Jawaharnagar & 14.5 MW at Dundigal is under construction to utilise RDF.
6(2)b.	Ensuring that no damage caused to the environment during this process.	<ul style="list-style-type: none"> ➤ Ensuring no damage to environment by doing the disposal of plastic as per the activities mentioned above. ➤ Ensuring that no open burning of plastic waste take place by conducting various IEC activities and penalizing the violators.
6(2)c.	Ensuring channelization of recyclable plastic waste fraction to recyclers	<ul style="list-style-type: none"> ➤ By disposing the plastic waste through DRCCs and also by processing plant at Jawaharnagar ensuring the channelization of recyclable plastic waste fraction
6(2)d.	Ensuring processing and disposal on non-recyclable fraction of plastic waste in accordance with guidelines issued the Central Pollution Control Board	<ul style="list-style-type: none"> ➤ Plastic segregated at DRCCs is send to various recyclers for processing as per the CPCB guidelines ➤ The plastics which cannot be recycled

		<p>are transported to co-processing. The lighter density plastics are stored as Refused Derived Fuels (RDF) and used as fuel in Waste to Energy plant and 13 Acres of area allocated for its storage.</p> <ul style="list-style-type: none"> ➤ The 24 MW capacity was commissioned in December 2020 and currently under operation. Obtained Environmental Clearance & CFE for expansion of capacity to 48 MW for utilising 3000 TPD of RDF. The plant is under construction. ➤ Another, WtE plant of capacity 14.5 MW is proposed to be established at Dundigal. TSPCB issued CFE to the facility. ➤ The remaining inerts produced in the process are disposed in scientific landfills.
6(2)(e)	Creating awareness among all stakeholders about their responsibilities	<ul style="list-style-type: none"> ➤ Regularly organizing workshops, campaign and rallies against the use of plastics and constantly creating awareness among waste pickers through the companies working in this field under Extended Producer Responsibility/CSR. Information Education and Behaviour Change Communication (IEBCC) activities are being conducted regularly.
6(2)(f)	Engaging civil societies or groups working with the waste pickers	<ul style="list-style-type: none"> ➤ Supported around 9000 waste pickers by allotting 4500 waste collection autos (Swachh Auto Tippers).
6(2)(g)	Ensuring that open burning of the plastic waste does not take place	<ul style="list-style-type: none"> ➤ Public awareness campaigns are regularly conducted by GHMC in all 30 circles involving Resident Welfare Associations, Schools, Senior Citizens, NGOs ➤ Keeping a strict monitoring on burning of waste (which includes plastics) and imposing penalties on defaulters. ➤ GHMC registered 04 instances, for open burning of plastic waste for this Quarter and collected Rs. 22,500 penalty. 204 cases for using plastic carry bags below 75 microns thickness during this quarter and levied a penalty of Rs. 2,24,400/-.

6(3)	The local body for setting up of system for plastic waste management shall seek assistant of producers and such system shall be set up within one year from the date of final publication of these rules in the official gazette of India.	<ul style="list-style-type: none"> ➤ Involved the producers such as ITC and Godrej in plastic waste management by establishing DRCCs. ➤ Engaged M/s. Amazon Transportation Services Pvt. Ltd. under Extended Producer Responsibility for the collection and recycling of packaging waste (cardboards and plastic packaging bags) from its customers.
6(4)	The local body to frame bye-laws incorporating the provisions of these rules.	<ul style="list-style-type: none"> ➤ GHMC prepared the draft Solid Waste Management byelaws and submitted to Govt. for approval
16	State Level Advisory Committee	<ul style="list-style-type: none"> ➤ State Level Advisory Committee constituted vide G.O. (Ms). No. 79 dated 31.12.2016 of EFS&T.
17(3)	Submission of Annual Report	<ul style="list-style-type: none"> ➤ Annual report for the year 2020-21 submitted on 28.07.2021. The annual report for the year 2021-22 will be submitted before 31st July, 2022.

3.2 The Hon'ble NGT in O.A.No.247 of 2017 in the matter of Plastic Waste Management directed to furnish the status. The Action taken report for the Quarter April, 2022 to June, 2022 is as follows:

S.No.		Item	Quantity
1.	a	What is the quantity of plastic waste generated, (Annual Report form VI pt.2,6) (TPD)	1356 TPD during the present quarter.
2.	a	Number of registered plastic manufacturing units	251
	b	Capacity of registered plastic manufacturing units (TPD)	587 TPD
3.	a	Total no. of ULBs	142
	b	Percentage of ULBs which have set-up of plastic waste management system as per Rule 6(2) ? (including collection, segregation, Channelization & processing of plastic waste)	142 ULBs have waste segregation units, that segregate plastic waste from MSW.
	c	Percentage of ULBs having facilities for Collection of Segregated waste	142 ULBs have facilities for collection of segregated waste.
	d	Percentage of ULBs having Material Recovery facility	142 ULBs have provided 242 MRF units.
4.	a	Total number of Gram Panchayat (GPs)	12,770
	b	Percentage of GPs which have setup of plastic waste management system as per Rule7 ?	All 12770 GPs (100 %) have completed construction of compost cum segregation shed.
	c	Percentage of GPs having facilities for Collection of Segregated waste	All 12770 GPs are having facilities like tricycles with partition for Collection of Segregated waste.
	d	Percentage of GPs having Material Recovery facility	12770 GPs (100 %) have completed construction of compost cum segregation shed.
5.	a	No. of registered Producers/brand owners/importers as per Rules 9 & 13 of PWM Rules?	316
	b	Percentage of Producers/brand owners/importers which have engaged with ULBs for	8 Nos
	c	Percentage of ULBs which have set up system for plastic waste management with assistance of producers been set —up? Rule (6(3)) ?	4 Nos
6	a	Number of registered plastic waste recyclers	36
	b	Capacity of recyclers (TPA)	138 TPD

S.No.		Item	Quantity
7	a	Status of Utilization of plastic waste (Annual Report form VI pt.4)	Plastic waste collected through DRCCs, WMA and processing plant are channelized for recyclers.
	b	Quantity of plastic Waste utilized in recycling (TPD)	230.6 TPD channelized for recycling during present quarter (Waste Management agencies-203 TPD+ DRCCs- 17 TPD + 3880 tons recycled at Jawahar nagar.)
	c	Quantity of plastic waste utilized in recycling Road Construction	--
	d	Quantity of waste Co-processed in Plastic Waste in Cement kilns	11880 tons (132 TPD) during present quarter.
	e	Quantity of waste utilized in production of RDF	One integrated solid waste management facility is located in Telangana with processing capacity of 7000 TPD at Jawaharnagar (V). Presently, the facility generating 2425 TPD of RDF out of which 734 TPD of plastic is part of RDF.
	f	Quantity of plastic waste used in production of Waste to oil	46 TPD during present quarter
	g	Quantity of plastic waste used in other purpose (please specify)	Present Utilisation of Plastic waste in WtE plants as part of RDF – 340 TPD out of 734 TPD of RDF generated.
8.	a	No. of Registered Compostable plastic unit	Six compostable plastic units located in the State
	b	Total Capacity of registered Compostable plastic unit	18342 TPA
9	a	No. of unregistered plastic manufacturing or recycling units (Annual Report format pt.7)	Nil
10	a	Whether local bodies have framed bye-laws [Rule 6(4)]?	Yes
11	a	Whether plastic carry bags & plastic sheet of thickness<75 micron banned or not [Rule 4(c)]?	Completely banned plastic carry bags & plastic sheet of thickness <75 micron in the state as per MoEF&CC notification dt.12.08.2021.
12	a	Has complete ban on plastic carry bags been imposed (Annual Report format pt.3)	Plastic carry bags & plastic sheet of thickness <75 microns banned and implementing prohibition as

S.No.	Item	Quantity
		per MoEF&CC notification from 12.08.2021.
13	a Status of action taken on non-compliance of PWM Rules (Annual Report format pt.9)	GHMC registered 04 instances for open burning of plastic waste for this Quarter and collected Rs. 22,500 penalty. 204 cases for using plastic carry bags below 75 microns thickness during this quarter and levied a penalty of Rs. 2,24,400/-.
14	a Status of marking & labelling on plastic carrybags & multi layered packaging (Rule 11)	Marking & labelling on plastic carry bags & multi layered packaging being enforced.
15	a Whether State Level Advisory Committee is constituted or not? [Rule 16] If yes, details of number of meetings conducted in a year and implementation of suggestions of committee in the last two years.	Yes. No meeting conducted during this quarter.
16	a Status of phasing out of manufacture and use of multi-layered plastic which is non-recyclable or non-energy recoverable or with no alternate use of plastic in two years time [Rule 9-3]	Directions issued to manufacturers for phasing out of manufacture and use of multi-layered plastic which is non-recyclable or non-energy recoverable or with no alternate use of plastic.
17	NGT Directions (para 14 d) of 247/2017 order dated 06.12.2019	
	a Has institutional mechanism as per para 14 d been established (Y/N)	Yes.
	b Confirmation that no, unregistered plastic manufacturing/recycling unit is operated in the State/UT (Y/N)	Yes
	c Confirmation that no plastic carry bags/films <75 microns thickness is manufactured, stocked, sold and used in cities/towns of State/UT (Y/N)	Yes
	d Confirmation that thermocol/polystyrene cups, plates, etc are not used extensively and are not haphazardly littered (Y/N)	Yes
	e Confirmation that has Special Environmental Squad been set up for enforcement to oversee and ensure that no litter of plastic waste takes place at historical, religious, public places.	Special Environmental Squad been set up for enforcement to oversee and ensure that no litter of plastic waste takes place at historical, religious, public places in each ULBs and

S.No.	Item	Quantity
		penalties are being levied on defaulters.
f	Confirmation that no dumping of plastic waste on drains river bank and on burning of plastics in open take place in State/UT (Y/N)	Yes. Penalties has been imposed for violation of rules.

4. Status of compliance of Construction & Demolition Waste Rules, 2016:

- The Construction and Demolition (C&D) Waste Management Rules, 2016 were notified on 29th March, 2016 by the Ministry of Environment, Forest and Climate Change (MoEF&CC).
- Two C&D recycling plants with 500 TPD capacity each at Jeedimetla and Fathullaguda are under operation in GHMC area.
- In GHMC about 1,07,215 TPD of C&D waste were collected and transported from various parts of city to recycling plants and 50,974 has been recycled in the quarter ending with June, 2022.
- Tenders for two additional C&D waste recycling plants has been called on licensing model. After the realization of proposed project, the total recycling will be augmented to 2000 TPD.
- GHMC registered 37 instances of illegal debris dumping during this quarter and levied penalty of Rs. 82,500/-.
- For establishment of construction and Demolition processing plants CDMA had invited tenders for selection of agency/concessionaire on PPP mode – DBFOT basis covering 65 ULBs grouped in 6 Clusters, but no bidder participated.
- Balance 77 ULBs, with smaller quantities of C&D waste shall process C&D waste independently.
- Annual Reports for the year 2020-2021 submitted on 28.07.2021. Annual reports for the year 2021-22 will be submitted before 31st July, 2022.

5. 5. Status of compliance of Bio-Medical Waste Management Rules, 2016

5.1 Status of Health Care Facilities (HCFs) in Telangana:

The total number of Health Care Facilities (HCFs) are 8,149. Out of which 4,221 are bedded hospitals and remaining 3,928 are non-bedded which includes Clinics, Dispensaries, Dental Hospitals, Pathological Labs, Veterinary and Ayush. 7,833 HCFs are having Bio-medical Waste (BMW) Authorization. The hospitals with in-patient facilities are having 1,22,321 beds.

5.2 Compliance of the Rules:

5.2.1 Submission of Annual Reports: (Rule 24)

Annual Report in Form – IVA for the calendar year (Jan 2021 to Dec 2021) was submitted to CPCB on 11.07.2022 i.e. with the time frame as prescribed in the Rules.

5.2.2 Status of State Level Advisory Committee: (Rule 11)

The Health Medical & Family welfare Department has Constituted State Advisory Committee vide G.O.Rt.No.329, dt. 15.04.2017 for implementation of BMW Rules in the State. State Advisory Committee meetings are held under the Chairmanship of the Spl. Chief Secretary HM&FW department.

5.2.3 Status of District Level Monitoring Committee (DLC): (Rule 11)

The HM&FW department issued G.O.Ms.No.28, dt.16.01.2018 constituting District Level Monitoring Committee (DLC) with District Collector as the Chairman and DM&HO as the Member Convener and Concerned Regional Officer as the Member for effective implementation of the provisions of the Bio-Medical Waste Management Rules. The DLC meetings are conducted regularly.

5.3 Category wise Bio-Medical Waste:

The details of Daily average Bio Medical Waste generated as per the annual reports for the years 2017, 2018, 2019, 2020 & 2021 are as follows:

Category	2017 (in Kg/day)	2018 (in Kg/day)	2019 (in Kg/day)	2020 (in Kg/day)			2021 (in Kg/day)		
				COVID	General	Total	COVID	General	Total
Red	3688.5	3023.2	5,085	285	4783	5068	489	4671	5160
Yellow	9899	11035	12,016	1994	13554	15548	1499	14326	15825
Blue	2035.5	1378.2	2,729	11	2485	2496	239	2299	2538
White	96	807	642	75	623	698	69	643	712
Total:	15,719	16,243	20,472	2,365	21,445	23,810	2296	21939	24235

5.4 Bio-Medical Waste Treatment Facilities (CBMWTFs) in Telangana:

- a) In the Telangana, presently there are 11 Common Bio Medical Waste Treatment Facilities (CBMWTF) are in operation in the state, which are presently sufficient to serve the HCFs operating in the state.
- b) All the 11 CBMWTFs had upgraded Secondary chamber of Incinerator to meet new emission standards for stack and retention time of 2 sec.
- c) All the Common Bio Medical Waste Treatment Facilities (CBMWTFs) have installed online continuous stack emission monitoring system (OCEMS) as per the CPCB guidelines and the data is connected to the CPCB & TSPCB servers. The concentration of CO₂, CO, NO, NO₂, O₂ Primary and Secondary temperatures are monitored and are connected to CPCB & TSPCB servers for continuous monitoring. Further, TSPCB is also carrying out regular monitoring of CBMWTFs to check the compliance. CBMWTFs have provided IP Cameras to record the operation of the Incinerator.
- d) TSPCB has communicated design details of modular STPs suitable small, medium and large HCFs to the Stake holder departments.
- e) CBMWTFs are collecting COVID Biomedical waste separately using "COVID19BWM" developed by CPCB in compliance to the Guidelines issued CPCB.
- f) In light of COVID pandemic and increase in volumes of BMW Waste, three proponents were issued with in principle permission to setup new CBMWTFs for catering Hyderabad & surrounding Districts in addition to the existing 11 Facilities and one of the three facilities has obtained CFE from the TSPCB.

5.5 Authorization from the Board:

The total number of Health Care Facilities (HCFs) are 8,149 and 7,833 HCFs are having Bio-medical Waste (BMW) Authorization. Notices are issued to remaining Health Care Facilities to obtain the authorisation.

5.6 Hon'ble NGT Orders in the matter of O.A.No.710 of 2017:

The status of implementation of the Hon'ble NGT order dated: 15.07.2019 on key performance indicators for assessing treatment and disposal of BMW and effectiveness in implementation of BMW Rules, 2016 is as follows:

Sl. No.	Key performance indicators	Status
1.	Inventory of all Health Care Facilities and Biomedical waste generation.	In co-ordination with DM&HOs and CBMWTFs inventory of HCFs was carried out. There are 8,149 number of HCFs operating in the State out of which 4,221 are bedded hospitals and remaining 3,928 are non-bedded which includes

Sl. No.	Key performance indicators	Status
		Clinics, Dispensaries, Dental Hospitals, Pathological Labs, Veterinary and Ayush. The hospitals with in-patient facilities are having 1,22,321 beds.
2.	Authorisation to all Health care facilities including non-bedded HCFs.	TSPCB has implemented online software application developed by NIC, Delhi for grant of BMW Authorisation to HCFs including Non-Bedded HCFs. Powers are delegated to Regional Officer and Zonal Officer to grant authorization to HCFs having below 50 beds. 8,149 Health care Facilities including non-bedded HCFs have covered under BMWM Rules.
3.	Facilitate setting-up adequate number of common Bio-Medical Waste Treatment Facilities (CBMWTFs) to cover entire state or all HCFs.	11 Common Bio Medical Waste Treatment Facilities (CBMWTFs) are operating for collection and safe disposal of Bio Medical Waste. More number of Hospitals are existing in the districts of Hyderabad, Rangareddy and Medchal-Malkajgiri. Four CBMWTFs are operating for these 3 districts for collection and safe disposal of Bio Medical Waste. Remaining 7 CBMWTFs are providing services to the HCFs located in remaining districts and one of the facility has obtained CFE from the Board.
4.	Constitution of State Level Advisory Monitoring Committee and District Level Monitoring Committee.	State Advisory Committee was constituted vide Health Medical & Family welfare Department G.O.Rt.No.329, dt.15.04.2017. State Advisory Committee meetings are conducted as and when needed. District Level Monitoring Committee (DLMC) with District Collector as the Chairman and DM&HO as the Member Convener were constituted vide HM&FW department G.O.Ms. No.28, dt.16.01.2018. DLC meetings are conducted.
5.	Implementation status of Barcode system.	The Board has developed centralized "Online Bio-Medical Waste Manifest and Bar Code System" as per CPCB guidelines. Online tracking of BMW collection vehicles of CBMWTFs is also integrated in this software. All the 11 CBMWTFs are implementing Bar-coding system through the online application of the Board. HCFs have registered in the online Bar-coding Manifest application. 11 CBMWTFs are collecting BMW from their member HCFs using GPS fitted vehicles 71 Nos.
6.	Monitoring of Health Care Facilities other than hospitals/clinics such as veterinary Hospitals, Animal Houses, and AYUSH Hospitals etc.	Authorisations are granted to 10 Animal Houses, 141 Veterinary institutions. 6 AYUSH Hospitals have obtained authorization.

5.7 Follow-up on the Action Points of TSPCB pertaining to compliance of BMWM Rules and NGT orders in Telangana State:

Action Point	Particular	Progress report of the State
1	Complete inventory of HCFs generating biomedical waste.	Inventory is complete
2	SPCB should ensure authorization to all non-bedded HCFs like clinics, laboratories, research institutes as well as veterinary hospitals etc. identified in inventory of HCFs within 3 months.	Telangana SPCB has taken up action to ensure that every HCF is authorized under BMWM Rules, 2016. 8,149 Health care Facilities including non-bedded HCFs have covered under BMWM Rules.
3(i)	Ensure adequate number of Common Facilities and to cover all HCFs in the state. [Also to ensure adequate number of Common Biomedical Waste Treatment Facilities]	At present 11 nos. of CBMWTFs operating in the state are adequate for treatment & disposal of biomedical waste. In light of COVID pandemic and increase in volumes of BMW Waste, three proponentes were issued with in principle permission to setup new CBMWTFs for catering Hyderabad & surrounding Districts in addition to the existing 11 Facilities and one of the facility has obtained CFE from the Board.
(ii)	Restriction of Deep Burial pits [should be permitted only if necessary and to ensure that they are constructed as per standards given under BMWM Rules, 2016].	Deep burial is not permitted in the State.
4	Constitution of State and District Advisory Committees	Complied & meetings were held.
5	Implement Barcode system in every HCF and CBMWTFs	11 CBMWTFs operating in the state have implemented Bar-coding system developed by the Board. All the HCFs have registered with the online system.
6	Monitoring of Healthcare Facilities other than hospitals/clinics-Veterinary Hospitals, Animal Houses, AYUSH Hospitals, blood banks, Pathological labs etc.	These HCFs have tie-up with CBMWTFs and registered with online software for disposal of BM Waste. Board Officials are monitoring HCFs, during processing of authorization applications.
7	Ensure availability of adequate infrastructure with SPCBs/PCBs to monitor compliance.	The Board is equipped with adequate laboratory facilities to test efficacy of treatment equipment for disinfection, compliance to emission and discharge norms by CBMTWFs and HCFs, except for analysis of Dioxins and Furan (Equipment for monitoring is available).
8(i)	Training and capacity Building of	The Board conducted workshops at

Action Point	Particular	Progress report of the State
	officials of Health Department and SPCBs	State and District level on "Bio-Medical Waste Management" to all the Stakeholders. Regular hands on training programs on compliance mechanism of BMW Rules are also conducted in all 33 Districts Head Quarters to create awareness in management of Biomedical Waste. Stress was made on applying for authorization by all HCFs including veterinary institutes, ayush, clinics & labs. Awareness was created through the means of posters, short films, All India Radio, etc.
8(ii)	To ensure training and capacity Building of Healthcare workers in HCFs	The Board has conducted 1451 training during the previous year. CBMWTFs are also providing trainings to the healthcare workers of member HCFs in co-ordination with the Field officers of the Board. Officers are designated in Regional offices & Zonal Offices for monitoring of HCFs and compliance of BMWTFs.
9	Installation of OCEMS by CBMWTFs as a tool for self-monitoring and compliance verification by SPCBs/PCCs.	All the 11 CBMWTFs have installed OCEMS and connected to CPCB & TSPCB server and Data transmission is being monitored.
10	Submission of Annual Reports to CPCB	Complied. Annual Reports are submitted within stipulated date of 31.07.2021.
11	To ensure compliance to standards by CBMWTFs	Monitoring of CBMWTFs is conducted regularly.
12	To monitor compliance of HCFs [for on-site segregation, pre-treatment of infectious waste-yellow, separate storage space for BMW and treatment of wastewater]	Officers are designated in Regional offices for monitoring of HCFs operating in the State. Special Teams are constituted for surprise inspections as and when needed for regular monitoring of HCFs to ensure compliance for a specific period.
13	District Magistrates to monitor compliance of BMW Management as per District Environmental Plan	District Level Monitoring Committees constituted for monitoring of compliance of BMW Rules are reviewing the implementation of District Environmental Plan.

- The Hon'ble NGT in OA No.180 of 2021, Orders dated:07.01.2022 issued certain directions for compliance to the Bio-Medical Waste Management (BMWM) Rules. The Hon'ble NGT also constituted committees at state and district levels for monitoring the status of implementation of BMWM Rules.
- TSPCB vide letter dated:10.03.2022, in which, intimated about constitution of District Level Committee (DLC) with members details . Accordingly, District Collectors are

conducting the meetings as per the directions of the Hon'ble NGT and for compliance of the directions issued. Regional Officers of the TSPCB are assisting the District Collectors in conducting the meetings.

- In obedience to the orders dated:07.01.2022 of the Hon'ble NGT in the matter of O.A.No.180 of 2021, the State Level Committee was constituted with Officials for monitoring compliance of the BMWM Rules-2016 and amendments thereof vide order dated:06.05.2022. State level Committee reviewed the status of implementation of Rules in the state and as per approval, Action Taken Reports was submitted to CPCB.

6. Status of compliance of Hazardous Waste (Management) Rules:

- The Ministry of Environment & Forests (MoEF&CC), Government of India notified Hazardous Waste Management Rules in the year 1989 for management of hazardous waste in the country.
- These Rules were amended from time to time and the MoEF&CC, GoI, vide notification dated 04.04.2016, notified latest Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.
- In the amended Rules focus is on the Reuse & Recycling of hazardous waste.
- The Telangana State is having one Integrated Common Treatment Storage & Disposal Facility (TSDF) for Hazardous Waste, namely M/s. Hyderabad Waste Management Project (HWMP) at Dundigal (V), Medchal-Malkajgiri District. The facility has
 - Incinerator of capacity 1.5 TPH
 - Engineered landfill facility
 - Pre-processing facility for preparing alternate fuel for cement industries.
- The Board has also permitted other five pre-processing facilities with a processing capacity of 2,25,000 TPA and presently four facilities are under operation.
- The Board has permitted 46 recyclers of hazardous waste with authorized capacity of 2,29,965 TPA.
- As per the Hazardous Waste annual report furnished to CPCB for the year 2020-21, the total number of hazardous waste generating industries in the State are 3179 and the following quantities of hazardous wastes is generated:

Recyclable Waste (TPA)	92,562
Incinerable Waste (TPA)	2324
Utilisable waste (TPA)	1,27,103
Landfillable Waste (TPA)	1,11,344
Total:	3,33,334

The Hon'ble NGT in the matter of OA No. 804 of 2017 filed by Rajiv Naryana & Anr. Vs. Union of India & Ors. vide order dt. 30.07.2018 constituted the Monitoring committee for Management. The Monitoring Committee submitted its report on Management of Hazardous Waste.

The Hon'ble NGT vide order dt 29.01.2021 disposed the matter directing the CPCB and SPCBs to comply with the recommendations of the Monitoring Committee. The Compliance status on the observations and recommendations of the State and TSPCB as per the format **is annexed at Annexure-I.**

7. Status of compliance of E-Waste (Management) Rules:

- The E-Waste Management Rules, 2016 came into force w.e.f. 1st October, 2016 in supersession of the E-Waste (Management and Handling) Rules, 2011. Subsequently, the MoEF&CC, GoI issued E-Waste (Management) Amendment Rules, 2018 vide Notification dt. 22.03.2018.
- There are 5 nos. of E-Waste Recycling units and 14 nos. of E-Waste Dismantling units in the State of Telangana. The TSPCB has issued Consents to these units. The details are as follows:

Recyclers:

SI.No.	Name of the e-waste recycling facilities	Authorised capacity
1.	M/s. Earth Sense Recycle Pvt., Ltd., Plot No.37 APIIC Industrial Park, Mankal (V), Maheswaram (M), Rangareddy District.	22775 TPA
2.	M/s. Z Enviro Industries Pvt., Ltd., Sy.No.106 & 107, Pulimamidi (V), Kandukur (M), Rangareddy District.	Dismantling & refurbishing - 20,000 TPA Recycling - 10,000 TPA
3.	M/s. Silicon Planet Recycling Pvt. Ltd., Sy.No.811/A, Ankireddypally (V) & Grampanchayat, Keesara (M), Medchal Malkajgiri District.	1000 TPA
4.	M/s. EnviroKare Recycling Solutions Pvt. Ltd., Sy. No. 402, Raikal (V), Farooq Nagar (M), Rangareddy District.	2549 TPA
5.	M/s. Shreem Mythri E-Waste Recycling, Sy.No. 10/A2, 11/A3, 12/A2/3, 12/A3/1 & 12/A4, Narayanapur (V&M), Yadadri Bhuvanagiri District	3700 TPA

Dismantlers:

SI.No	Name of the e-waste dismantling facilities	Authorised capacity
1.	M/s. Enviro Collection Centre (Dismantling Unit), Plot No.1-185/2/A, Sy.No.298 Part, Phasel, IDA Jeedimetla, Medchal-Malkajgiri District.	720 TPA
2.	M/s. Ramky E-Waste Recycling Facility, Hardware Park, Kancha, Raviryal (V), Maheswaram (M), Rangareddy District.	7,840 TPA
3.	M/s. Bellus E Waste, Sy.No.4-120, Ramachandrapuram (GP), Kondurg (M), Rangareddy District.	3600 TPA
4.	M/s. Shreem Mythri Enterprises, Plot No.50, Phase-III, IDA Cherlapally, Kapra (M), Medchal-Malkajgiri District.	600 TPA

5.	M/s. TES AMM India Pvt. Ltd., Plot No.79, Sy.No.847, IDA Medchal, Medchal (M), Medchal-Malkajgiri District.	1800 TPA
6.	M/s. Earthbox Ventures Private Limited, Plot No.S-2/12, Sy.No. 114/1, E-City, Raviryala (V), Maheshwaram (M), Rangareddy District.	2340 TPA
7.	M/s. Green Wave E-waste Recycling, Sy. No. 1880E, 1880EE, Nandigama (V&M), Rangareddy District.	8388 TPA
8.	M/s. Kamal Electronics Refurbishing of E-waste Solutions, Sy No: 227/LU, 227/E1, 227/E2, 227/E/2/1, Atmakur (V), Sadasivpet (M), Sangareddy District.	13680 TPA
9.	M/s. Chilkuri Enterprises, Sy.No.14, Keesara (M), Medchal-Malkajgiri District.	540 TPA
10.	M/s. Reboot Resources Private Limited, Sy.No.113 Part, Patelguda (V), Ibrahimpatnam (M), Rangareddy District.	9468 TPA
11.	M/s. Green Environ E Waste Recycling, Sy.No. 729, Pochampally (V), B. Pochampally (M), Yadadri Bhuvanagiri District	8740 TPA
12.	M/s. Recytronics Waste Solutions LLP, Sy.No.96/Part/C, Patelguda, Mangalpalle (V), Ibrahimpatnam (M), Rangareddy District.	4680 TPA
13.	M/s. Elifecycle Management Private Limited., Sy.No.468, 470, 471 & 472, Theegapur, Kothur, Rangareddy District.	18900 TPA
14.	M/s. Earthbox Ventures (P) Ltd., (E-Waste Dismantling Unit), Sy.Nos.29, 30 & 85, Uddemarri (V), Shamirpet (M), Medchal-Malkajgiri District.	3600 TPA

Extended Producer Responsibility:

- Every producer of Electrical and Electronic Equipments (EEEs) listed in Schedule-I have to obtain EPR (Extended Producer Responsibility) Authorisation from the Central Pollution Control Board (CPCB).
 - The producers shall have arrangements with authorised dismantlers/recyclers either individually or collectively or through a Producer Responsibility Organisation (PRO) or E-Waste Exchange system as per EPR Plan which is approved/ authorised by CPCB.
 - The CPCB has issued EPR Authorizations to 34 nos. of producers in the State.
- As per Rule 17 of E-Waste (Management) Rules, 2016 under Schedule-IV, TSPCB carried out Inventorisation in the State of Telangana through M/s EPTRI in the year 2016.
- As per the Inventorization report, the projection for E-Waste generation in HMDA for five years (in Metric Tons) is as follows:

2017-18	2018-19	2019-20	2020-21	2021-22
33,425.3	37,456.6	40,230.5	44,945.2	50,335.6

- As per the Annual Report 2020-21, the total E-Waste processed by the authorised dismantlers and recyclers is 38346.163 T Metric Tons.
- Bulk Consumers: During the year 2020-21, e-waste data pertaining to 1209 Nos. of Bulk Consumers was obtained. These Bulk consumers have generated E-Waste of 11763.16 MT which was sent to authorized Dismantling / Recycling units for safe disposal.
- Awareness among the consumers of EEEs is required to regulate the e-waste collection.

7.1 Compliance of Hon'ble NGT Order in OA No. 512 of 2018:

The Hon'ble NGT disposed the case vide order dt. 15.01.2021 directing to take further steps for scientific enforcement of EWMR and to focus on the following major areas:

- Enforcement of EWM Rules,
- Implementation of authorization regime,
- Implementation of EPR regime,
- Bridging the gap between collection target and collection,
- Enhancing the installed dismantled capacity to match the e-waste generation,
- Implementation of environmental compensation regime,
- Constant Vigilance and monitoring,
- Creation of awareness amongst masses and collectors / handlers / dismantlers / recyclers.

The compliance status on the action plan submitted by CPCB to the Hon'ble NGT in OA No. 512 of 2018 is as follows:

S. No	Challenges/ Activities	Stakeholder responsible for implementation	Action	Action Taken
a.	Inventorization of e-waste generation	SPCBs/PCCs	SPCBs / PCCs to complete this activity within one year.	Inventerization of E-Waste in the State of Telangana was carried out through M/s.EPTRI, Hyderabad in the year 2016.
b.	Identification of Producers who have not obtained, EPR	CPCB, Custom department, Ministry of	This is a continuous activity for which support	The TSPCB has coordinated with Commercial Tax Dept. and letters were addressed to

S. No	Challenges/ Activities	Stakeholder responsible for implementation	Action	Action Taken
	Authorisation	commerce and Ministry of electronics telecommunication	of SPCBs /PCCs / Custom dept / Ministry of commerce, Ministry of electronics and telecommunication is required.	the companies informing about EPR Authorization to be obtained as per the E-Waste Management Rules, 2016.
c.	Verification of quantity of e-waste collected by producers	CPCB/SPCBs/PCCs	This is a continuous activity. All the EPR Authorised Producers will be verified per year.	The CPCB has issued EPR Authorizations to 34 Producer organizations in the State of Telangana. The compliance status being reviewed by CPCB.
d.	Verification of systems provided by producers for collection and provided by producers channelisation of e-waste	CPCB/SPCBs/PCCs	This is a continuous activity. All the EPR Authorised Producers will be verified per year.	There are 34 EPR Authorizations issued by CPCB in the State of Telangana. The compliance status of collection points was submitted to CPCB for further action. The compliance status being reviewed by CPCB.
e.	Verification of facilities of dismantlers and recyclers for their infrastructure and records	SPCBs/PCCs/CP	This is a continuous activity. All the EPR Authorised Producers will be verified per year.	The TSPCB has issued Consents to 14 Dismantling & 5 Recycling units. These units are being inspected on regular basis to verify compliance.
f.	Checking of informal trading, dismantling, and recycling of waste	SPCBs/PCCs/District Administration	SPCBs/PCCs in coordination with District Administration has to carry out quarterly drive for checking of this activity.	NGT orders communicated to all the District Collectors and the Board is coordinating with District Administration for checking of informal trading, Dismantling & Recycling of E-Waste. Surprise inspections being conducted to verify illegal dismantling, and recycling of e-waste.
g.	Facilitate collection and disposal of e-waste	SPCBs/PCCs/District Administration/CPCB	State Government to formulate mechanism for collection and for incentivising setting up of	The Government of Telangana has introduced E-Waste Management Policy, 2017 by giving incentives for setting up of Dismantlers / Recycling facilities.

S. No	Challenges/ Activities	Stakeholder responsible for implementation	Action	Action Taken
			recycling facilities.	
h.	Governance frame work for monitoring compliance	SPCBs/PCCs/ District Administration/ CPCB	Monitoring to be ensured at city/district and state levels for which nodal officers (state environmental secretary, District Collector, CMD/ Commissioners) to be designated. Time Frame - Three (3) months.	The TSPCB has designated Nodal Officers at District levels and State level to ensure monitoring of compliance.
i.	Capacity building at district/State/CPCB level	SPCBs/PCCs/ District Administration/ CPCB	Special workshops to educate functionaries in government / NGOs be run over one year.	E-Waste dismantlers & recyclers are directed to conduct awareness programmes. The District Level officers are being sensitized about the E-waste Rules during the review meetings conducted by the District Collectors on NGT issues.
j.	IEC plan be firm up and executed	SPCBs/PCCs/ District Administration/ CPCB	State Government to firm up IEC plan for educating public at large about the system of collection, incentive structure and facilities for recycling. Time Frame — Three (3) months. The IEC Plan to be executed over one year.	The TSPCB is coordinating with stake holder departments and District Administration for creating awareness among the public.
k.	Strengthen system of enforcement	SPCBs/PCCs/ District Administration/	Quarterly review of violations and enforcement actions at	The E-waste facilities are being inspected on regular basis to verify compliance.

S. No	Challenges/ Activities	Stakeholder responsible for implementation	Action	Action Taken
		CPCB	city/district/state level and quarterly reports to be filed with CPCB.	The CPCB is regularly reviewing the action taken on quarterly basis.

8. Status of compliance with directions of the NGT passed in O.A.No.673 of 2018, dated 20.09.2018 in the matter of news item published in "The Hindu" authored by Sri Jacob Koshy, titled "more river stretches are now critically polluted".

8.1 CPCB has identified the following river stretches of Telangana State based on the BOD levels and priority criteria for restoration of river quality.

S.No.	River name	Stretch Identified	BOD range / Max. value in mg/L	Priority
1.	Musi	Hyderabad to Nalgonda (Osmansagar to Wadapally)	4.0 – 60.0	I
2.	Manjeera	Gowdicharla to Nakkavagu	5.0 – 26	II
3.	Nakkavagu	Gandilachapet to Sevalal Thanda (Bachugudem to Confluence point of Nakkavagu and Manjeera)	26	II
4.	Karakavagu	Along Palvancha	18	III
5.	Maneru	Warangal to Somanpalli (Karimnagar LMD to Somanpalli)	6 – 20	III
6.	Godavari	Basar to Khammam (Basar to Bhadrachalam)	4.0 – 9.0	IV
7.	Kinnerasani	Along Palvancha	10	IV
8.	Krishna	Thangadi to Wadapally	5.0 – 6.0	V

8.2 Compliance of the Hon'ble NGT order dt.14.02.2020:

The Hon'ble NGT directed the following:

- Interim measures for phyto-remediation / bio-remediation etc., for 100% sewage to reduce pollution load on recipient water bodies by 31.03.2020.
- Untreated / raw sewage discharged into water bodies needs to be stopped. Commencement of STPs shall be taken up by 31.03.2020 and commissioned by 31.03.2021.

- The Compliance of the action plan and the Hon'ble NGT directions as on 31.12.2021 are as follows:

Action Points	Compliance status
<p>Interim measures for phyto-remediation / bio-remediation etc., for 100% sewage to reduce pollution load on recipient water bodies.</p>	<p>In-Situ Remediation:</p> <p>The NEERI has prepared DPRs for In-situ remediation for 5 drains and for one drain at Kokapet was awarded to NEERI. However, works could not commence. HMWSSB is constructing 31 STPs near all most all the drains by adopting decentralized approach.</p> <p>i) Faecal Sludge Septage Management(FSSM) as interim measure:</p> <p>Existing facilities:</p> <ul style="list-style-type: none"> • Co Treatment Facilities: 7 nos with 70KLD facility in the a. Priority –I stretch (1. Amberpet, 2. Nallacheruvu, 3. Peddacheruvu, 4. Miralam, 5. Khajaguda 6. Nanakramguda and & 7.Nagole). So far treated 46.3 million litres of faecal sludge in scientific manner. <p>HMWSSB has empanelled 87 Septic Tank Cleaning Vehicle Operators for transportation of septage and safe disposal at co-treatment facilities at existing STPs. These operators are provided training for safe handling of septage and issued safety equipment.</p> <ul style="list-style-type: none"> • FSTPs: 18 Nos (620 KLD) <p>One number with 40KLD capacity at Nalla Cheruvu in Priority-I stretch.</p> <p>17 FSTPs have been established on Priority stretch III-V with 580 KLD capacity. The details are Siddipet-20KLD, Bhongir-15KLD, Nalgonda-75KLD, Kamareddy-30MLD, Shadnagar-25KLD, Nirmal-30KLD, Boduppal-15KLD, Korutla-25KLD, Adilabad- 35KLD, Jagityal-35KLD, Jangaon – 20 KLD, Medchal – 10 KLD, Khammam – 95 KLD, Peerzadiguda – 15 KLD, Ieeja – 10KLD, Jagityal – 35 KLD, Nizamabad – 90 KLD</p> <p>Under Construction: 13 no.s as detailed below</p>

Action Points	Compliance status
	<p>Feecal Sludge Treatment facilities: 13 no.s (320 KLD)</p> <p>Meerpet – 35 KLD, Badangpet – 20KLD, Gajwel – 15 KLD, Gadwal – 20 KLD, Narayanapet – 10 KLD, Mahbubnagar – 50 KLD, Yellandu- 10 KLD, Suryapet – 35 KLD, Ramagundam – 60 KLD, Vemulavada – 10 KLD, Metpally – 20 KLD, Bhainsa – 15 KLD, Bodhan - 20 KLD</p> <p>Proposed FSTP:</p> <p>Tenders has been invited for construction of FSTP in another 68 ULBs, with 495 KLD capacity for Rs.140.00 Crs. Bids have been received and the same are under evaluation.</p> <p>Rain guard / wet land construction on Kukatpally nala which joins Hussainsagar lake pilot project is taken-up by HMDA for a length of 300 RMT to reduce the BOD load of the water passing through it.</p> <p>➤ The Public Health Dept., carried out detailed study of the drains in the above river stretches. The following conditions are not conducive for proposing in-situ remediation on the drains</p> <ul style="list-style-type: none"> • Flow <5 MLD • Flat terrain is not available <p>➤ Due to above reasons and funding constraints which were become more severe due to COVID conditions, in-situ remediation may not be conducive.</p>
<p>Commencement of STPs shall be taken up by 31.03.2020 and commissioned by 31.03.2021</p>	<p><u>Details of existing STP in the State:</u> Details are placed at annexure-II</p> <p><u>Details of under construction STPs in the State: 48 STPs (1458.9MLD)</u></p> <ul style="list-style-type: none"> • Polluted River Stretches: Works commenced for construction of the STPs in HAM model for 31 STPs (1259.5 MLD) under Priority –I and II. • Other than Polluted River Stretches: 17 STPs with a capacity of 210.4 MLD are under different stages. <p><u>Details of proposed STPs in the State:</u> Total 82 STPs with a capacity of 655.50MLD</p> <ul style="list-style-type: none"> • DPRs Ready- 52 STPs with a capacity of 555.67 MLD (includes Priority-II to Priority-V)

Action Points	Compliance status
	<ul style="list-style-type: none"> ■ PHED-42 STPs with a capacity of 215.17MLD, ■ HMWSSB-10 STPs with a capacity of 340 MLD • DPRs under preparation - 30 STPs with a capacity of 99.85MLD

The Hon'ble NGT vide order dt. 29.06.2020 directed the following :

- The monitoring is expected with reference to ensuring that no pollution is discharged in water bodies and any violation by local bodies or private persons are dealt with as per mandate of law as laid down in orders of the Hon'ble Supreme Court and this Tribunal without any deviation from timelines.
- Every State/UT in the first instance must ensure that at least one polluted river stretch in each category is restored so as to meet all water quality standards upto bathing level. This may serve as a model for restoring the remaining stretches.

The Action plan for treating the sewage entering the water bodies is under implementation. The Monthly progress report furnished to NMCG in the format is **annexed as Annexure-II.**

9. Non-attainment cities in O.A.No.681 of 2018.

- **Hon'ble NGT orders in O.A.No.681/2018, dated 08.10.2018:** The Hon'ble NGT issued order in O.A.No.681/2018, dated 08.10.2018 about time bound preparation and implementation of the Action Plan for lowering the ambient air pollution in the non-attainment cities. CPCB has identified 132 non-attainment cities out of which, Telangana has 4 non-attainment cities/areas (Hyderabad, Patancheruvu, Nalgonda and Sangareddy). The action plan has to be prepared by a 6 member committee called Air Quality Monitoring Committee (AQMC) under the overall supervision and coordination of Principal Secretary, Environment of the concerned State/Union Territory and may be further supervised by the Chief Secretaries concerned.

Gist of the Orders	Remarks
Time bound preparation and implementation of the Action Plan for lowering the ambient air pollution in the non-attainment cities	Action Plan prepared and submitted within timelines on 17-12-2018 and the revised action plan on 11-03-2019, 26.06.2020. Micro action plan submitted to CPCB in December 2021.
Constitution of the 6 member committee called Air Quality Monitoring Committee (AQMC) under the overall supervision and coordination of Principal Secretary, Environment of the concerned State/Union Territory and may be further supervised by the Chief Secretaries concerned	The EFS&T Department, Government of Telangana issued G.O.Rt.No.182, dated: 20.11.2018 constituting Air Quality Monitoring Committee (AQMC). AQMC is reviewing the progress of implementation.
CPCBs, SPCBs and State Pollution Control Committees shall develop a public grievance redressal portal for redressal of public complaints on air pollution along with a supervisory mechanism	TSPCB is having a online complaint redressal system and toll free number (10741).

Gist of the Orders	Remarks
<p>Strengthening of the AAQM network</p> <p>MOEF&CC will provide the requisite funds for the purpose.</p>	<p>Proposals prepared and in the process of strengthening.</p> <p>A proposal as per the population criteria communicated by CPCB was submitted to CPCB on 08-02-2019. The total number of AAQ stations required for Telangana State are 73 out of which 54 AAQ stations will be new (22 CAAQMS & 32 Manual) including non-attainment cities.</p> <p>Non-attainment cities (4 nos.):</p> <ul style="list-style-type: none"> • Hyderabad & Patancheru - 8 more CAAQMS are required and 8 CAAQMS installation is completed. • Nalgonda - 1 CAAQMS – yet to receive funds from CPCB and 1 Manual AAQMS. (Nalgonda additional monitoring station is commenced)
<p>AAQMS shall be connected to Central server of CPCB for reporting analysis of results in a form of Air Quality Bulletin for general public at regular intervals at least on weekly basis and ambient air quality on continuous basis on e-portal.</p>	<p>CAAQMS of TSPCB are connected to CPCB server, the data and Air Quality Index is being uploaded into the website of TSPCB on weekly basis. TSAIR app also provides the online data</p>

a. Constitution of District Level Air Quality Monitoring Committee: EFS&T has issued the G.O.Rt.No.33, dated 14.03.2019 constituting the District Level Air Quality Monitoring Committee for implementation of the action plan in HMDA and Nalgonda.

b. State Steering Committee: Government has issued GO Rt.No.84, dated 07-06-2019 constituting the Steering Committee headed by the Chief Secretary for overall guidance for the National Clean Air Program(NCAP) program to review implementation of the action plan on quarterly basis.

▪ **Hon'ble NGT orders on 15.03.2019:**

- i. Based on the parameters applied, if there are other cities not included in the 102 non-attainment cities, the CPCB is directed to include the same in the list of non-attainment cities.
- ii. The Chief Secretary of the states may finalize Action Plans within three months for reducing the Noise Pollution Levels and submit the same to the CPCB.

TSPCB in consultation with the stakeholder departments prepared an action plan to reduce the noise pollution in Hyderabad City. The Action Plan is approved by the Chief Secretary, during the first state steering committee meeting held on 09.07.2019. The action plan on noise is communicated to the CPCB for approval on 12.07.2019.

- The Hon'ble NGT vide order dated 06.08.2019 mentioned additional Non-Attainment cities in the Country and directed that an action plan shall be prepared as per the guidelines given in the order dated 08.10.2018 within three months. Sangareddy Town of Telangana state is also included in the list. In compliance to the Hon'ble NGT orders, an Action Plan for Sangareddy is submitted to CPCB and letter received from CPCB regarding the approval of the action plan on 26.06.2020.

- The Hon'ble NGT vide order dt.20-11-2019 directed as follows:

Gist of the Orders	Remarks
Let assessed number of stations be installed within one year and quarterly progress reports furnished to CPCB by all the SPCBs/PCCs.. In default of compliance, SPCB/PCCs will be liable to pay compensation @ Rs. 5 Lakh per month starting from 01.01.2021. Failure may also be reflected in the ACRs of the Member Secretaries of SPCBs/PCCs.	8 CAAQMS installation is completed. Nalgonda town additional monitoring stations have been commenced.
Let SA and CC be completed within three months by the SPCBs/PCCs utilizing available data, based on which MoEF&CC may take further follow up action in terms of direction para II of order dated 06.08.2019 quoted above. SPCBs/PCCs may furnish action taken report to CPCB so that CPCB can file an appropriate report before this Tribunal. For any default, compensation will be liable to be paid @ of Rs. 5 lakh per month after 01.04.2020.	Work awarded to IIT Kanpur for an amount of Rs.100.3 Lakhs. for SAS, EI & CC. Emission inventory report submitted in January,2022 and sampling is under progress. A joint Source Apportionment study by

<p>Failure may also be reflected in the ACRs of the Member Secretaries of SPCBs/PCCs. MoEF&CC may file compliance report before the next date.</p>	<p>CPCB along with TSPCB is finalised for Nalgonda town.</p> <p>SAS study for Nalgonda and Sangareddy- tenders were received from IIT, Kanpur, Bombay and Teri, Delhi. L1 Institute has been finalised by technical committee and tender awarded to IIT, Bombay. Work is under progress.</p>
<p>The review of master plans may now be carried out in the light of the studies within six months from the date of such studies in above terms. Mechanism for shifting industrial units from residential areas may be evolved immediately. Let both these aspects be complied by the all the States/UTs and reports furnished to the CPCB. The Chief Secretaries concerned may monitor compliance. In default, the concerned States/UTs will be liable to pay compensation @ Rs. 5 lakhs per month after the stipulated timeline already mentioned.</p>	<p>Three new Industrial Estates developed to facilitate the shifting of the sector specific industries like steel, oil and textile industries.</p>
<p>PGRPs may be developed for the remaining NACs and report furnished by the SPCBs/PCCs to CPCB within two months. In default, SPCBs/PCCs concerned will be liable to pay compensation @ Rs. 2 lakhs per month from 01.02.2020. CPCB may file a compliance report. Failure may also be reflected in the ACRs of the Member Secretaries of SPCBs/PCCs.</p>	<p>PGRP developed. A toll free number is established, TSAIR app is commenced, complaints through web portal and also on social media like twitter are being maintained. Complaints are regularly addressing to respective stakeholders to take necessary actions.</p>
<p>Compliance may also be ensured for the remaining cities and report furnished to CPCB by the States/UTs by 31.01.2020. In default, compensation will be liable to be</p>	<p>Action plan for the additional city is submitted and approval is received for</p>

<p>paid @ Rs. 10 lakhs per month from 01.02.2020. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the Heads of the Departments concerned.</p>	<p>the action plan through their letter dated:26-06-2020. Quarterly progress report is being submitting regularly to CPCB.</p>
<p>Let the approved action plans be executed accordingly in terms of the timeline provided therein and compliance report furnished by Chief Secretaries of the concerned States/UTs to CPCB on quarterly basis starting from 01.04.2020. CPCB may file compliance report before this Tribunal. Failure on this regard may be visited with adverse consequences.</p>	<p>Under implementation and compliance report is being submitted</p>

The status of the implementation of the Micro Action Plan for reducing the air pollution in the non-attainment cities of Hyderabad and Patancheru, Nalgonda and Sangareddy is placed as **Annexure –III**.

10. Status report on compliance of Hon'ble NGT order in O.A.No.1038 of 2018 on the news item published "The Asian Age" titled "CPCB to rank industrial units on pollution levels".

- The Hon'ble NGT vide order dated 13.12.2018 in O.A.No.1038 of 2018 has observed that Central Pollution Control Board during the year 2009-10 has carried out comprehensive environmental assessment of 88 industrial clusters across the country and rated them on the concept of Comprehensive Environment Pollution Index (hereinafter referred to as CEPI). Out of 88 Industrial clusters, 43 industrial clusters in 16 States having CEPI score of 70 and above were identified as Critically Polluted Areas (CPAs). Further 32 industrial clusters with CEPI scores between 60 & 70 were categorized as severely polluted areas (hereinafter referred to as SPAs). It was suggested that areas having CEPI score between 60 to 70 i.e., severely polluted industrial cluster shall be kept under surveillance and pollution control measures should be effectively implemented. Whereas the Critically Polluted Industrial Areas need further detailed investigations in terms of extent of damage and formulation of appropriate remedial action plan. Three industrial clusters were monitored in the Telangana State and the CEPI scores were assessed as below:

S.No.	Name of the industrial cluster	CEPI Score
1	Patancheru-Bollaram	75.42 (Critically Polluted Area)
2	Kattedan	60.17
3	Kukatpally	66.46

- The Hon'ble NGT vide order dated 13.12.2018 directed that a Committee shall be constituted by the concerned State which shall prepare and finalize the time bound action plan with regard to identified polluted industrial clusters in accordance with the revised norms laid down by the CPCB to restore environmental qualities within norms.
- In compliance to the Hon'ble NGT orders, the EFS&T Department, Government of Telangana vide G.O.Rt.No.2, dated 10.01.2019 constituted the Committee for preparation of Action Plan for restoration of environmental qualities in respect of identified three Polluted Industrial Clusters (PIA) viz. (Patancheru-Bollaram, Kukatpally and Kattedan) taking into account the critical parameters pertaining to these areas and submitted final Action Plans to the CPCB on 11.03.2019.

- Accordingly, the Board is implementing the action plan, monitoring the industries in the said areas and initiated action against non-complying units. The compliance of action points for the quarter April, 2022 to June, 2022 are as follows:

Action Points	Action taken till date
Monitoring of industries for compliance of emission standards and up-gradation of Air Pollution Control equipments.	All Industries have upgraded the control equipments and are regularly monitored for compliance of emission standards. The 17 category industries have installed online effluent/emission monitoring equipment and connected to TSPCB and CPCB server.
Ensure installation of multi stage scrubbers with online pH meters to control process emissions / vent condensers to solvent storage tanks.	All Industries using scrubbers and upgraded single stage scrubbers to multi stage scrubbers with online pH meters.
Prepare plan for improvement of infrastructure of roads.	<p><u>IDA Bollaram:</u></p> <ol style="list-style-type: none"> 1. The status of improving infrastructure facilities in IDA Bollaram was reviewed and directed to concretize to reduce air pollution. 2. No solid waste dump happened in the area. <p><u>IDA Patancheru:</u></p> <p>All roads in the Patancheru Industrial Park are BT/CC roads and are in good condition.</p> <p><u>IDA Kukatpally:</u></p> <p>All roads in the IDA are BT/CC roads and are in good condition.</p> <p><u>IDA Kattedan:</u></p> <p>All roads in the IDA are BT/CC roads and are in good condition.</p> <p>The Board has procured 2 mechanical sweeping machines under NCAP and handed over to TSIIC for deployment in IDA Patancheru and Jeedimelta.</p>
Maintain pot holes free roads for free-flow of traffic	Repair and maintenance of pot holes are being regularly carried out.
Regular check and control of burning of municipal solid wastes.	The Government has issued GO Ms.No.27 prohibiting open burning of municipal waste. No incident of open burning noticed during this quarter.
Regular operation of ZLD systems / ETPs or ensuring sending effluents to CETP regularly.	There are 6 industries (4- Bollaram & 2- Patancheru) having ZLD systems. M/s Dr Reddy Laboratories is having common ZLD system for 3 units and 45 units (33 -Bollaram & 12 -

Action Points	Action taken till date
	<p>Patancheru) are members of CETP.</p> <p>The members of CETP are transporting the effluents to CETP using tankers fitted with GPS and online vehicle tracking and manifest system. The CETP is regularly monitored and the treated effluents are within the standards. The CETP installed OCEMS and connected to TSPCB server.</p> <p>The ZLD systems have installed camera and flow meter and connected to TSPCB and CPCB server.</p> <p>Regular monitoring of above industries are carried out.</p>
Regular monitoring of CETP and ensuring compliance of standards.	The CETP is monitored on daily basis for ensuring compliance of standards. The CETP installed OCEMS and the same is connected to TSPCB and CPCB server. The CETP is meeting the standards.
Regular monitoring of the Industrial area to identify the unauthorized dumpings.	<p>TSPCB has constituted night patrolling teams to monitor IDAs regularly to identify any unauthorized dumpings and no incident of illegal dumpings happened during this quarter.</p> <p>13 industries in Patancheru-Bollaram were reviewed for non-compliance and issued directions during this quarter.</p>
Concretizing of storm water drains in the industrial area and connect to STP.	<p>Bollaram Municipality is maintaining existing storm water drains regularly and proposal for concrete storm water drains is under consideration.</p> <p>TSIIC-IALA Patancheru, Kattedan and Kukatpally are maintaining storm ware drains regularly.</p>

11. Status on Rejuvenation of water bodies, Ground water extraction/contamination and re-charge (Original Application No. 325 of 2015 in the matter of Lt.Col.Sarvadaman Singh Oberoi Vs Union of India & Ors).

- An Original Application has been filed before the Hon'ble NGT, New Delhi regarding identification, protection and restoration of water bodies in the State of Haryana. The Hon'ble NGT while considering the above application stated that the scope of the Application (OA) needs to be extended to the entire Country in the interest of protection of Environment and directed for Preparation of action plans within three months and the report to be furnished by the State Govt to the CPCB and the CPCB may examine all plans received from State Governments and furnish its comments to the Tribunal within two months thereafter.
 - i. The CPCB may prepare and place on its website guidelines in the matter of restoration of water bodies in the light of above order within one month.
 - ii. The matter may also be monitored by Central Monitoring Committee constituted in terms of order dated 08.04.2019 in O.A No. 673/2018 – Polluted River Stretches, as this matter is connected to the steps required for remedying the polluted river stretches as already explained.
- The Hon'ble NGT has initiated proceedings in the matter of OA No. 496 of 2016 as per the news item published in "Hindustan Times" dated 19.06.2015 titled "Dirty flows your drinking water" authored by Ritam Haldar" with regard to

Having regard to significance of RWH for conservation of water, joint Committee of CPCB and Ministry of Jal Shakti may secure status of implementation and action plans from all States and UTs and furnish combined status report in OA No. 325/2015 on or before 30.11.2019. The Chief Secretaries of all States / UTs may oversee compliance in their respective areas.
- The Hon'ble NGT directed that the Joint Committee of CPCB and Ministry of Jal Shakti may secure status of implementation and Action Plans from all States and to furnish combined status report in O.A.No.325 of 2015 on or before 30.11.2019 and the Chief Secretaries may oversee the compliance in their areas.
- Revised complete action plan with all the details was submitted before 31st July, 2020 to CPCB and also a presentation was made before the CPCB Expert committee.

I&CAD addressed collectors for implementation of the orders. The compiled report on the actions informing that 6697 out of 10434 villages are covered under Mission Kakatiya is submitted to CPCB.

- Format for submission of information on proposed action plans for "restoration of polluted water bodies (lakes and ponds)" in compliance to Hon'ble NGT orders dated 25.02.2020 in O.A. No. 325/2015 is annexed at **Annexure-IV**.

12. Status of work in compliance of the directions passed in O.A.No.173/2018, Sudarshan Das Vs. State of West Bengal & Others order dated 04.09.2018.

- The Government of Telangana has introduced New Sand Mining Policy in the year 2014 and framed Telangana State Sand Mining Rules, 2015, vide G.O.Ms.No.03, dated 08.01.2015, to have sustainable sand mining in the State of Telangana and authorised Telangana State Mineral Development Corporation Ltd (TSMDC), for excavation, regulation and supply of sand in the State of Telangana on allocation of feasible areas. TSMDC is following all the guidelines of sustainable sand mining in the State of Telangana.
- TSMDC has deployed staff in the stockyard with Sand Reach Officer, Sand Reach Assistant and Security Guards to monitor Sand Mining and Transportation activities.
- Sand available areas identified in the Districts. I, II, III, IV & V order streams and also the reservoirs that require de-siltation.
- District Level Sand Committees conducted detailed survey and identified the areas to be de-silted and quantity of the sand to be extracted. After identification, necessary Environmental Clearance obtained wherever required.
- Identified sand bearing areas and prepared Mining Plan and got approved. Obtained necessary Environmental Clearance for operation of sand reaches.
- Identified reservoirs for de-siltation i.e. Mid Maniar, Lower Maniar, Annaram barrage, Medigadda barrage and Musi reservoir.
- Established a robust mechanism to monitor the sand operations and its transportation to the customers. Sand Mining activities are monitored by TSMDC, through a website Sand Sales Monitoring and Management System. Transparency and Accountability is maintained by Online Booking of Sand, Electronic Transit Pass Generation, Authentication of Vehicles along with Gross weight through RTA and Authentication of Customers through Aadhar database. As an additional Security measures Security Paper is used for generating Transit Posses through Computer Printing and Tab Printing where Power supply is not available.
- TSMDC empanelled nearly 28 weigh-bridges at strategic points nearer to the Sand Stockyards in Telangana State to ensure proper weighment of Transport Vehicles. The powers of Enforcement are vested with Mines Department, Revenue, Police and RTA to curtail illegal sand mining and transportation.
- "Sand A Mobile" application is provided to the enforcement authorities to verify genuinity of transportation vehicles en-route.

- Unique QR code is adopted in transportation of sand.
- Sand operations carried out strictly between 6:00 AM to 6:00 PM.
- Air pollution in the en-route villages controlled by sprinkling the water on the roads. It is ensured that all the trucks are covered properly with the tarpaulin cloth to avoid dust pollution.
- Strictly adhered to the protection of the structures by leaving the buffer zone upstream and downstream of the structures. For road safety, deployed trained people in all the junctions in the Villages where sand Lorries are passing through.
- 27 sand bearing area closed after expiry of Environmental Clearances.
- Closed Circuit cameras were installed in 83 sand reaches.
- District Survey Report (DSR) are prepared for following 9 districts where sand is available for extraction i.e., Jayashankar Bhupalpally, Mulugu, Bhadradi Kothugudem, Karimnagar, Peddapalli, Suryapet, Rajanna Sircilla, Gadwal and Mancherial.
- TSMDC also prepared scientific study report on impact of de-siltation of sand for Medigadda and Annaram Barrages of Jayashankar Bhupalpally District and Mid Maniar Barrage of Rajanna Sircilla District. The reports were submitted before Hon'ble NGT on 14.02.2020.
- GPS tagging is under progress for sand transportation lorries for general bookings. Till now 9459 lorries installed GPS.
- The compliance of Hon'ble NGT orders and latest status is annexed as **Annexure-V**
- The compliance of Hon'ble NGT orders is as follows: -

Hon'ble NGT directions	Compliance.
Demarcation of the sand reaches	While identifying the sand reaches they were demarcated by fixing geo-coordinates.
Compliance to the guidelines issued in Environmental Assessment (EIA) 2006 and Sustainable Sand Mining Management Guidelines 2016.	The guidelines issued in EIA 2006 and Sustainable Sand Mining Management Guidelines 2016 are strictly adhered to and while mining the sand. Obtained Environmental Clearance/CFE/CFO for 77 sand bearing areas and another 7 sites obtained EC & awaiting CFE/CFO. 47 sites yet to obtain EC/CFE/CFO.

13. Status report on the compliance of the Hon'ble NGT order in O.A.No.148 of 2016 filed by Mahesh Chandra Saxena Vs South Delhi Municipal Corporation & Ors on Utilization of treated wastewater from STPs.

- The Hon'ble NGT vide order dated 27.11.2018 in Original Application (OA) No. 148 of 2016 filed by Sri. Mahesh Chandra Saxena Vs South Delhi Municipal Corporation (SDMC) & Ors directed as follows:
 - i. All the States to prepare and furnish Action Plan within 3 months for utilization of treated water.
 - ii. The State Government shall furnish the Action Plan to CPCB within three (3) months.
 - iii. The CPCB may review such action plans and issue appropriate directions in the matter.
 - iv. The CPCB shall furnish a report of compliance to the Hon'ble Tribunal by 30.04.2019 by e-mail.
- The State Government submitted the action plan for utilisation treated water from STPs to CPCB on 04.09.2019.
- The Hon'ble NGT vide order dated 11.09.2019 directed as follows:

" 11. In view above, we direct that the States / UTs which have not yet furnished their action plans may do so on or before 30.11.2019, failing which defaulting States / UTs will be liable to pay compensation @ of Rs.1 Lakh per month till Action Plans are filed. The States / UTs which have furnished the Action Plans may remove the deficiencies noticed above by 30.11.2019, failing which they will be liable to pay compensation @ of Rs. 1 Lakh per month. The compensation may be deposited with the CPCB, which may be used for restoration of the Environment".
- The CPCB vide letter dated 07.10.2019 informed that the Action Plan on Utilization of treated waste water for the State of Telangana was examined and suggested to revise the action plan by incorporating the missing data viz., (i) Explore potential water demand of identified bulk users of water and (ii) To explore possibility of setting up of treatment facility in industrial clusters to meet their raw water requirement instead of drawing ground water.

- The revised action plan incorporating the gaps observed was submitted to CPCB on 22.01.2020.
- The Hon'ble NGT vide order dt.26.09.2020 disposed of with a direction that it will be appropriate that this aspect is also now monitored by the CMC headed by the Secretary, Ministry of Jal Shakti and assisted by the CPCB and NMCG. Ministry of Urban Development may also nominate an officer of not below the rank of Joint Secretary in the said Committee and the subject will be henceforth considered in OA 593/2017 and OA 673/2018.
- The quarterly Status of Sewage Management in the State of Telangana in the format of CPCB is annexed **at Annexure- VI.**

14. Status of setting up and proper functioning of ETPs/ CETPs/ STPs in the State of Telangana (OA/593/2017).

- The Hon'ble NGT vide order dated 04.07.2017 in OA No. 593 of 2017 directed the SPCBs to file a statement on the status of functioning of STPs/ETPs/CETPs.
- As per the orders of Hon'ble NGT, the CPCB has developed an online portal in its website so as to upload the status of ETPs / CETPs / STPs every month by the State PCBs. Accordingly, the Board is uploading compliance status of industries (ETPs) / CETPs / STPs every month in the CPCB website, so as to file the report before the Hon'ble NGT.
- **Status of ETPs / CETPs / STPs in the State at the end of 1st quarter of 2022-23 (April, 2022 to June, 2022) is as follows:**

- **Status of ETPs:** The Telangana State Pollution Control Board has identified 2168 number of water polluting industries existing in the State. Out of 2168 industries, 2161 industries having functional ETPs and 7 industries are not having ETPs and issued with closure directions. The status of ETPs and action taken report is as follows:

1	No. of industries which require ETP	2168
2	No. Industries having functional ETP	2161
3	No. of industries complying	2110
4	No. of industries non-complying	51
	Closure directions issued	27
	Show cause notice/directions issued	24
5	No. of industries operating without ETP	7
6	Closure directions issued	7

- **Status of CETPs:** There are 7 CETPs existing and 1 CETP is proposed in the State of Telangana and the status is as follows:

1	No. of CETPs	7
2	No. of CETPs complying	4
3	No. of CETPs non-complying	3*
4	Closure directions issued	3*

5	Details of under construction/proposed CETPs	1
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*One CETP M/s ILF&S Ltd, Fabcity is not in operation due to business reasons

- **Status of STPs:** There are 478 STPs (Municipal-32 nos. & Other-446 nos.) existing and 476 STPs are complying with discharge standards. 433 STPs (Municipal-130 nos. & Other-303 nos.) are proposed in the State of Telangana and the status of STPs is as follows:

A	Municipal STPs	
1	No. of STPs	32
2	No. of STPs complying	30*
3	No. of STPs non- complying	0
4	Show cause notice/directions issued	0
5	Details of under construction/proposed STPs	130
B	Other than municipal STPs	
1	No. of STPs	446
2	No. Of STPs complying	446
3	No. of STPs non- complying	0
4	Show cause notice/directions issued	0
5	Details of under construction/proposed STPs	303

*2 STPs under maintenance



**CHIEF SECRETARY,
GOVERNMENT OF TELANGANA**

Format for providing information w.r.t. directions of the Tribunal dated 29.01.2021 in the matter of 804/2017 pertaining to State of Telangana for the quarter April, 2022 to June, 2022.

S. No.	Recommendations / Directions	Status
1.	<p>Whether the State/UT Govt/Admin has taken action to monitor the implementation of recommendations given by CPCB in its action taken report December, 2020?</p> <p>A. If yes, kindly provide details (viz., committees constituted, meetings conducted, Office memorandum issued etc.)</p> <p>B. If no, please provide the action plan with timeline.</p>	<p>a. The State is implementing the recommendations of the monitoring committee. The issue of compliance of Hazardous waste particularly with respect to monitoring committee recommendations is reviewed by Chief Secretary along with the issues in O.A. No 606 of 2018 and submitting the compliance to the Hon'ble NGT in the quarterly reports being filed.</p>
2.	<p>Implementation of Rule 5(1)</p> <p>a) Name of the Department / Government Agency authorized for implementation of Rule 5(1).</p> <p>b) No. of areas earmarked / industrial space allotted for recycling, pre-processing and other utilization of hazardous waste in the existing and upcoming industrial park, estate and industrial cluster.</p>	<p>a) The Telangana State Industrial Infrastructure Corporation is the concerned authority for allocation of industrial space in the existing and upcoming industrial park, estate and industrial clusters.</p> <p>b) Industrial Space for pre-processing facility at IDA, Rakamcherla was allotted by TSIIIC and the facility is functioning.</p> <p>There is one existing Integrated HWM facility i.e., TSDF and incinerator along with AFRF at Dundigal and two more facilities are proposed as detailed below:</p> <ol style="list-style-type: none"> 1. Hyderabad Pharma city at Yacharam, Kandukur & Kadthal(M). RR District. This is new industrial park. It is proposed to develop integrated Solid waste treatment facility with an area of 100 acres with 50 acres in Phase-I and balance 50 acres in Phase-II. The facilities proposed are secured landfill for hazardous waste & sanitary, Integrated recycling facility, engineered landfills for MSW, incinerator and waste to energy plant. 2. Zaheerabad National Investment Manufacturing Zone (NIMZ) at Sangareddy District. This is a new Industrial park. An area of 32 acres has been allotted for solid waste management facilities in multiple spaces in different phases. The

S. No.	Recommendations / Directions	Status
		hazardous waste generated will be sent to TSDF at Dundigal.
3.	<p>Implementation of Rule 5(2)</p> <p>a) Name of the Department / Government Agency authorized for implementation of Rule 5(2).</p> <p>b) Total No. of Workers involved in recycling, pre-processing and other utilization activities of Hazardous & other waste.</p> <p>c) No. of workers registered and recognized which are involved in recycling, pre-processing and other utilization activities.</p> <p>d) No. of groups formed of workers to facilitate setting up of recycling, pre-processing and other utilization activities.</p> <p>e) No. of skill developments activities undertaken for the workers involved in recycling, pre-processing and other utilization activities.</p> <p>f) No. of annual health monitoring check-ups/camps carried out for the workers involved in recycling, pre-processing and other utilization activities.</p> <p>g) No. of workers (involved in recycling, pre-processing and other utilization activities) monitored in the above annual health monitoring check-ups/camps.</p>	<p>a) Director of Factories (Labour Employment, Training and Factory Department)</p> <p>b) 1795 No. of workers involved in recycling, pre-processing and other utilization activities of Hazardous and Other waste.</p> <p>c) Presently, there is no system of registration of workers involved in recycling units.</p> <p>d) No groups formed.</p> <p>e) 1367 No. of workers involved in skill development activities. A webinar was conducted on 22.03.2022 on awareness program for workers on health and safety engaged in Hazardous related operations.</p> <p>f) 56 No of health monitoring check-ups/camps carried out. Conducting of Health camps are regular activities and will be carried out regularly.</p> <p>g) 1510 No. of workers are monitored in the above health camps and medical examination and health camps are organized on regular basis.</p>
4.	<p>Implementation of Rule 5(4)</p> <p>a) Whether integrated plan for effective implementation of Rule 5 of HOWM Rules, 2016 has been prepared by State Government.</p> <p>b) Annual report for the implementation of the Rule 5 of HOWM Rules, 2016 has been submitted to MoEF&CC.</p> <p>i. If yes, date of submission of annual report: ii. If no, provide timeline for submission of annual report.</p>	<p>a) Integrated plan is yet be prepared. However, the concerned departments are implementing the Rule 5 of the HOWM Rules, 2016 by registering and recognizing the workers involved in recycling, pre-processing and other utilization activities, skill development of the workers, regular monitoring and health checkups.</p> <p>b) No. However, TSPCB is submitting the annual returns to CPCB. The CPCB may prepare a standard format for providing annual report.</p>

S. No.	Recommendations / Directions 53	Status																				
Status on recommendations pertaining to State Pollution Control Boards / Pollution Control Committee																						
5.	Board shall ensure timely submission of annual returns by all occupiers and in case of non-compliances (i.e., in respect of non-submission/ after lapse of timeline) action may be taken in accordance with the provision laid down under the HOWM Rule, 2016.	Complied. The Board is issuing notices to the industries in case of non-compliances (i.e., in respect of non-submission/ after lapse of timeline)																				
6.	Board shall verify and validate the inventory data before accepting the same and adopt the CPCBs guidelines while preparation of HW inventory report.	The guidelines issued by CPCB for preparation of HW inventory report are strictly followed and the Board is verifying and validating the inventory data being furnished by the industries in accordance with the guidelines before submitting the same to CPCB.																				
7.	Board shall prepare annual inventory report on hazardous and other waste generation and its management, as per CPCB's guidelines and ensure submission of same within stipulated timeframe as laid down under HOWM Rules, 2016.	The Board is preparing annual inventory report on hazardous and other waste generation and its management, as per CPCB's guidelines and submitting same within stipulated timeframe.																				
8.	Board shall ensure verification and reconciliation of closing of manifest document for all the cases in Hazardous waste handling/ generating units. In how many units verification of reconciliation and closing of manifest documents have been carried out?	135 units verification of reconciliation and closing of manifest documents have been carried during April, 2022 to June, 2022.																				
9.	Board shall expedite/initiate action on development of sectorial process based reasonable HW generation range/environmental benchmarking / guidelines for HW recycling/utilization and approach for waste management hierarchy. Please provide details on the sector identified an progress made on development of the said documents within 01 month to CPCB.	Not developed. The major categories of industries generating hazardous waste in the State are Bulk drug industries. As the processes and stages are different for same product, the hazardous waste generation range may not be arrived for particular product. The CPCB may takeup for other sectors for development to have uniformity and circulate to the SPCBs for implementation																				
10.	Board shall ensure regular updation of website with respect to all enforcement actions along with details of industries and action taken thereof. Provide the link of the same.	Regular updation of website with respect to all enforcement actions along with details of industries and action taken thereof are being takenup. https://tspcb.cgq.gov.in/Closure%20Orders/Closure.aspx https://tspcb.cgq.gov.in/Directions%20issued/Directions.aspx .																				
11.	Board shall immediately upgrade the laboratory facility where all HW parameters as required under the HOWM Rules can be analysed. Provide the information regarding the laboratory facility available with the Board as per Appendix-I	Details enclosed as Appendix-I																				
12.	i. Board shall invoke the powers conferred under clause 23 (1) and (2) of the Rules, related to all damages caused to the environment or third party due to improper handling and management of the hazardous and other wastes, and non-compliance respectively. ii. Board shall prosecute habitual an serious defaulters under provisions of the Environment	<table border="1" data-bbox="1130 2189 1541 2403"> <thead> <tr> <th rowspan="2">S. No.</th> <th rowspan="2">No. of Defauling units</th> <th rowspan="2">No. of Habitual Defaulters</th> <th colspan="4">No. of units against which action has been taken</th> <th rowspan="2">FIR Lodged</th> </tr> <tr> <th>Rule 23 (1) Enforced</th> <th>Rule 23 (2) Enforced</th> <th>Rule 23 (2) Enforced</th> <th>Prosecution under E(P) A, 1986</th> </tr> </thead> <tbody> <tr> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table>	S. No.	No. of Defauling units	No. of Habitual Defaulters	No. of units against which action has been taken				FIR Lodged	Rule 23 (1) Enforced	Rule 23 (2) Enforced	Rule 23 (2) Enforced	Prosecution under E(P) A, 1986								
S. No.	No. of Defauling units	No. of Habitual Defaulters				No. of units against which action has been taken					FIR Lodged											
			Rule 23 (1) Enforced	Rule 23 (2) Enforced	Rule 23 (2) Enforced	Prosecution under E(P) A, 1986																

S. No.	Recommendations / Directions	Status														
	(Protection) Act, 1986. Other alternative regulatory actions including refusal and revocation of Authorisation can also be explored following the due process. Provide details as per table given below":	<table border="1" style="width: 100%; text-align: center;"> <tr> <td>1</td> <td>18*</td> <td>-</td> <td>Nil</td> <td>Nil</td> <td>Nil</td> <td>-</td> <td>-</td> </tr> </table> <p>*The Board issued closure orders to the 18 units for causing air and water pollution under Water and Air Act and not exclusively for violation of Hazardous waste Rules during April, 2022 to June, 2022</p>	1	18*	-	Nil	Nil	Nil	-	-						
1	18*	-	Nil	Nil	Nil	-	-									
13.	Board shall initiate action for conducting environmental audit of common/captive TSDFs, as per CPCBs guidance document for conducting audit. The said guidance document is under finalization and shall be communicated to SPCBs/PCCs after finalization.	The Board issued work order to third party i.e., M/s EPTRI, Hyderabad for carrying out environmental audit of common TSDF, as per CPCB guidance document and EPTRI has submitted audit report.														
14.	Board needs to take cognizance of hazardous waste accounted and managed while enforcing the other relevant rules (w.r.t. domestic hazardous waste and hazardous waste generated from e-waste rules like fluorescent lamp other mercury containing lamp) and also, in preparation of HW inventory and other interventions. Provide status in this regard.	The Board is submitting the details w.r.t domestic hazardous waste in preparation of HW inventory and other interventions.														
15.	<p>Whether any safety protocols followed by hazardous waste generating & handling units and operator of TSDFs?</p> <p>If yes, provide details of the same.</p> <p>In case safety protocol not followed by such units, board may initiate action for development and implementation of same by all hazardous and handling units.</p>	Yes. All the hazardous waste generating units especially chemical and Pharma units have developed safety SOPs which are being followed. Safety protocol followed by Integrated common TSDF is enclosed.														
16.	<p>Details on the audit of hazardous waste generating & handling units be provided.</p> <p>i. Number of units operating in State</p> <ul style="list-style-type: none"> • Generating units • Recyclers • Utilizers • Co-processors <p>ii. Name of the auditing agency</p> <p>iii. Frequency of audit.</p> <p>iv. Numbers of units audited during 2020-21</p> <p>v. Status on compliances and action taken</p> <p>(provide list and status as per table given below)</p> <table border="1" style="width: 100%; text-align: center;"> <thead> <tr> <th>S. No</th> <th>Name & Address of unit</th> <th>Type of facility</th> <th>Auditing agency</th> <th>Date of audit</th> <th>Status on compliance</th> <th>Action taken</th> </tr> </thead> <tbody> <tr> <td> </td> </tr> </tbody> </table>	S. No	Name & Address of unit	Type of facility	Auditing agency	Date of audit	Status on compliance	Action taken								<p>Number of hazardous waste generating units operating in State : 3179</p> <ul style="list-style-type: none"> • Generating units: 3072 • Recyclers: 56 • Utilizers: 36 • Co-processors: 10 • Pre-processors: 5 <p>Auditing and cross verification of the data is being done by the Board officials during the consent verification and furnishing the report in the combined verification report.</p> <p>CPCB carried out third party audit of the inventory furnished by HW industries in association with EPTRI and NIT, Warangal.</p>
S. No	Name & Address of unit	Type of facility	Auditing agency	Date of audit	Status on compliance	Action taken										
17.	<p>Whether any on-site and off-site emergency plant to avert accidents and fire and other environmental damage is being followed by hazardous waste generators/handling units?</p> <p>If yes, provide details of the same.</p> <p>In case safety protocol not followed by such units, board may initiate action for development and implementation of same by all hazardous and handling units.</p>	<p>78 Major Accident Hazard industries are located in Telangana. All the industries have prepared on-site and off-site emergency plans to avert accidents. The Inspector of factories department is regularly carrying out mock drills for Off-site emergency plans.</p> <p>All the hazardous waste generating units especially chemical and Pharma units have developed safety SOPs</p>														

S. No.	Recommendations / Directions 55	Status
		which are being followed.
	Action Point 15: Clearance of Waste Oil/Sludge from Ships:	NA
18.	<p>SPCC/PCC shall submit point wise information as below:</p> <ol style="list-style-type: none"> 1. Total no. of ICDs/CFSSs available in the State/UT. 2. Please provide the following details for each of the ICDs/CFSSs in the State/UT. <ol style="list-style-type: none"> a) Whether ICDs/CFSSs has been authorized after scientific evaluation: <ol style="list-style-type: none"> i. If yes, please provide categories of waste for which unit is authorized. ii. If no, action taken to ensure authorization of unit. b) Whether the ICDs/CFSSs has submitted Annual report to SPCB/PCC: <ol style="list-style-type: none"> i. If yes, whether the same has been incorporated in the annual inventory report of State/UT. ii. If no, action taken against the ICD/CFSS. 	NA
	Action Point 18: Collaboration between regulating authorities:	
19.	<ol style="list-style-type: none"> a) No. of Interaction programmes conducted by SPCB/PC w.r.t import and export related issues. b) No. of Interaction programmes wherein SPCB/PC participated w.r.t import and export related issues. 	<ol style="list-style-type: none"> a) Nil b) Nil
	Action Point 26: Display of Information Outside the Factory Gate:	
19.	<ol style="list-style-type: none"> a) No. of Hazardous waste handling an generating units in State/UT: b) No. of Units installed Display Board as per direction of Hon'ble Apex Court: c) No. of Units verified (during 2020-2021): d) No. of units found violating directions of Hon'ble Apex Court w.r.t Display Board: e) No. of units against which Show Cause Notices Issued for violation of directions of Hon'ble Apex Court: f) No. of units against which Directions Issued for violation of directions of Hon'ble Apex Court: g) No. of units against which other actions have been taken for violation of directions of Hon'ble Apex Court 	<ol style="list-style-type: none"> a) 3179 b) 2688 installed display Boards. c) 2688 d) Nil e) Nil f) Nil g) Nil <p>Notices issued to the non-complying industries for installation of display boards outside the premises. Regular follow-up is taken up with Regional Officers for compliance on installation of display Boards by all HW generating units</p>
	Action Point 27: Institutional Reforms:	
21	<ol style="list-style-type: none"> a) Whether, adequate manpower is available with Board: <ul style="list-style-type: none"> • If no, provide the steps taken to ensure availability of adequate manpower and timeline for the same: b) Steps taken to ensure regular training of the manpower of SPCB/PCC. c) R&D work carried out by the SPCB/PCC: <ul style="list-style-type: none"> • If yes, provide list of topics of R&D work carried out (attach project report of the same): • If no, provide steps taken to take up R&D work either on its own or with collaboration with other SPCBs/PCCs and technical institutions: 	<ol style="list-style-type: none"> a) No. However, 12 persons on internship were recruited. b) Conducted a webinar in association with Federation of Telangana Chambers of Commerce and Industry on 22.03.2022 on Solvent Management - Compliance Requirements. c) No R&D activities carried out. Presently, there is no proposals to take up any R&D activities.

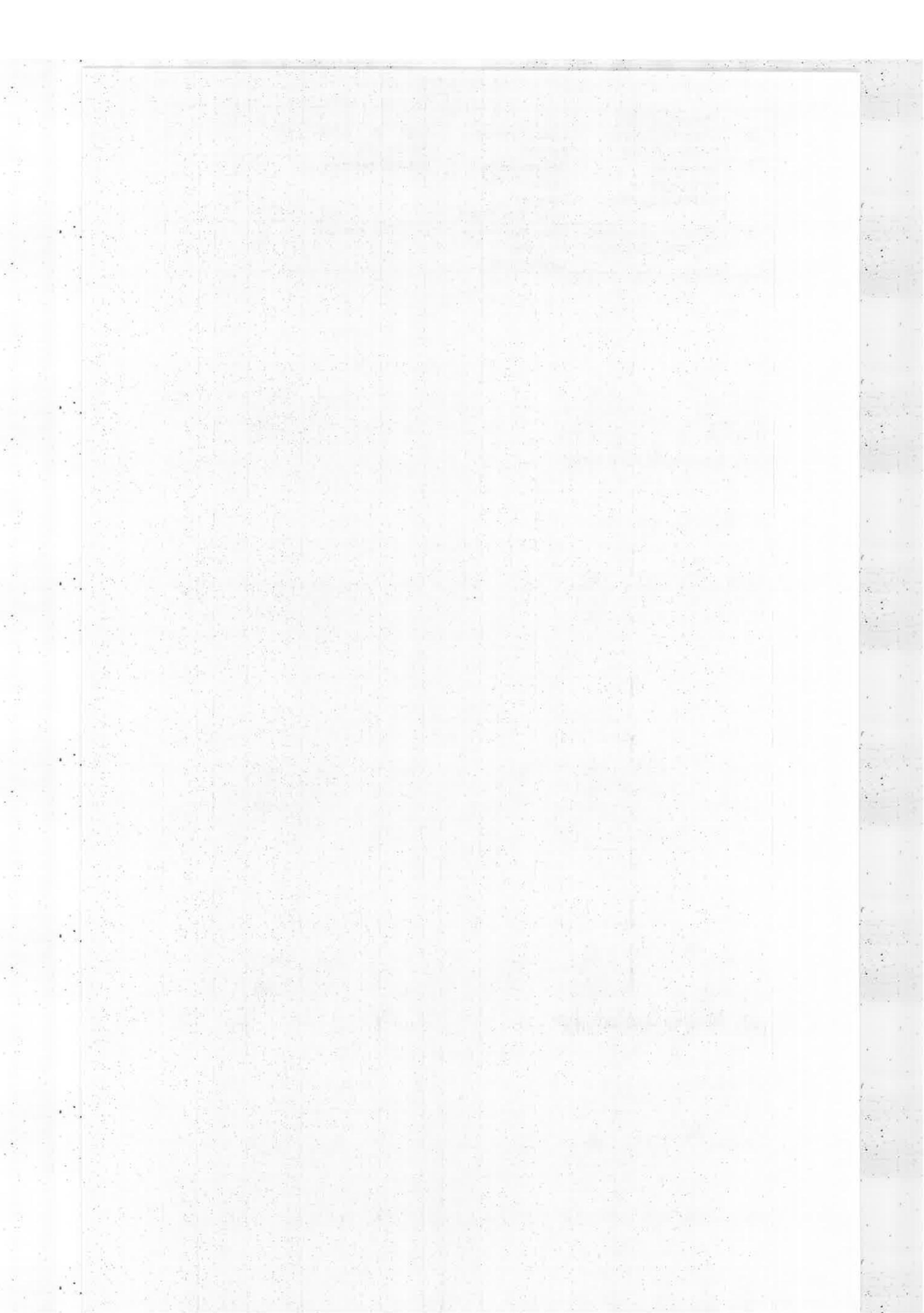
FORMAT FOR PROVIDING LABORATORY FACILITIES AVAILABLE WITH SPCB/PCC**A. General Information**

S.No.	Particulars	Details												
1	Name of SPCB	: Telangana State Pollution Control Board												
2	Name and designation of the official (head of the laboratory)	: Dr. M.S. Satyanarayana Rao, Joint Chief Environmental Scientist												
3	Contact number	: 9177301452												
4	Year of establishment of laboratory facility	: 2014												
5	Number of instruments / equipment available at HO (Please enclosed list of instrument / equipment)	: Instruments / equipment list enclosed (Annex-A)												
6	Whether laboratory is accredited? (Y/N)	: Yes												
7	Provide the accreditation details and name of parameters accredited	: NABL Accreditation Certificate No.TC-7123 valid up to 19.07.2023 in the field of chemical with 103 parameters (Annex-M)												
8	Whether laboratory participated in any analytical quality control (AQC)? (Y/N)	: Yes												
9	Provide year-wise details of AQC analysis	: 1. Z-score of AQC sample supplied by CPCB is enclosed (Annex-X) 2. Z-score of AQC sample supplied by CPCB is enclosed (Annex-Y) 3. Z-score of AQC sample supplied by M/s.EPTRI, Hyderabad is enclosed (Annex-Z).												
	<table border="1"> <thead> <tr> <th>Year</th> <th>No. of parameters</th> <th>Z-score</th> </tr> </thead> <tbody> <tr> <td>2015</td> <td>Conductivity, T.Hardness, Cl⁻, F⁻, SO₄⁻², Ca⁺², Mg⁺², B, Cr⁺⁶ and TSS</td> <td>Annex-X</td> </tr> <tr> <td>2016</td> <td>Benthic macro invertebrates</td> <td>Annex-Y</td> </tr> <tr> <td>2017</td> <td>pH, EC, Zn, Fe, Cu, Mn, B</td> <td>Annex-Z</td> </tr> </tbody> </table>	Year	No. of parameters	Z-score	2015	Conductivity, T.Hardness, Cl ⁻ , F ⁻ , SO ₄ ⁻² , Ca ⁺² , Mg ⁺² , B, Cr ⁺⁶ and TSS	Annex-X	2016	Benthic macro invertebrates	Annex-Y	2017	pH, EC, Zn, Fe, Cu, Mn, B	Annex-Z	
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2016	Benthic macro invertebrates	Annex-Y												
2017	pH, EC, Zn, Fe, Cu, Mn, B	Annex-Z												
10	Whether laboratory participated in any proficiency test (PT)? (Y/N)	: Yes												
11	Provide year-wise details of PT analysis	: 1. Z-score of PT No.20E01P2P1 supplied by M/s.Green Economy Initiatives Private Ltd., Mohali is enclosed (Annex-B). 2. Z-score of PT No.20A01P2P1 supplied by M/s.Green Economy Initiatives Private Ltd., Mohali is enclosed (Annex-C). 3. Z-score of PT No.20A03P2P1 supplied by M/s.Green Economy Initiatives Private Ltd., Mohali is enclosed (Annex-D).												
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2020 (20A01P2P1)	PM10 & PM2.5	Annex-C												
2020 (20A03P2P1)	Arsenic, Lead & Nickel	Annex-D												
12	Whether any audit (internal / external) has been conducted? (Y/N) If yes,	: Yes												
13	Details of such audit	: Enclosed (Annex-E)												

B. Analysis Facility

S.No.	Parameters	Laboratory facility at HO (Yes / No)	Test method followed	Any other arrangement for analysis
1	Heavy metals	AAS / ICP	3111 B, APHA 23 rd Edition 2017 (AAS) / 3120 B, APHA 23 rd Edition 2017 (ICP)	--
2	Pesticides and organics	GC-MS/MS	APHA 23 edition 6630 / 6440 / 6410B	--
3	Ammonical Nitrogen	Kjeldahl Apparatus	4500-NH ₃ C, APHA 23 rd Edition 2017	--
4	Bacteriological parameters (Faecal coliform, Total coliform & Faecal Streptococci)	Laminar Flow System / Bacteriological Incubator	9221-E, 9-77 to 9-78, 9221-A,B,C, 9-68 to 9-75 9230-AB, 9-117 to 9-119 of APHA 23 rd Edition 2017	--
5	Biochemical Oxygen	BOD Incubator	IS 3025 (Part 44), 1993	

	Demand (BOD)			
6	Chemical Oxygen Demand (COD)	COD Digestion System	5220 B, APHA 23 rd Edition 2017	--
7	Ambient air parameters i.e., RSPM, SO ₂ , NOx	Respirable Dust Sampler / PM ₁₀ Sampler, Make: Envirotech	IS:5182 methods	--
8	Emission parameters i.e., SPM, SO ₂ , NOx	Stack Monitoring Kit, Make: Vayubodhan	IS: 11255 methods	--



National Mission for Clean Ganga

Format for submission of Monthly Progress Report in the NGT Matter OA No. 673 of 2018 (in compliance to NGT order dated 24.09.2020)

For the State of Telangana for the months of April to June, 2022

Overall status of the State:

- I. Total Population: Urban Population & Rural Population separately: 3.9 crores
- II. Estimated Sewage Generation (MLD) :2750
- III. Details of Sewage Treatment Plants(STPs):
 - Existing no. of STPs and Treatment Capacity (in MLD) : 32 No.s & 899.55 MLD
 - Capacity Utilization of existing STPs :747.12 MLD
 - MLD of sewage being treated through Alternate technology : Nil
 - Gap in Treatment Capacity in MLD :1850.45
 - No. of Operational STPs :32 No.s
 - No. of Complying STPs :32 No.s
 - No. of Non-complying STPs :Nil

Details of each existing STP in the State: Details are placed at Annex-I

Details of under construction STPs 48 STPs (1458.9MLD) in the State and complete details are placed as Annex-II and the gist of which is as follows:

- **Polluted River Stretches:** Works commenced for construction of the STPs in HAM model for 31 STPs (1259.5 MLD) under Priority –I and II.
- **Other than Polluted River Stretches:**17 STPs with a capacity of 199.4 MLD are under different stages.

Details of proposed STPs in the State: Total 82 STPs with a capacity of 655.02MLD details are placed at Annex-III

- **DPRs Ready-**52 STPs with a capacity of 555.17 MLD(includes Priority-II to Priority-V)
 - PHED-42 STPs with a capacity of 215.17MLD,
 - HMWSSB-10 STPs with a capacity of 340 MLD
- **DPRs under preparation** - 30 STPs with a capacity of 99.85MLD

IV. Details of Industrial Pollution:

a. State details

- **No. of industries in the State:** 10655 Nos. (Including Red, Orange, Green &white)
- **No. of water polluting industries in the State:**2193 No.s
- **Quantity of effluent generated from the industries in MLD:**603 MLD
- **Number of industrial units having ETPs:**1519 (including 172 ZLD)
- **Number of industrial units connected to CETP:**674 Industries with 7.0 MLD
- **Number and total capacity of ETPs (details of existing/ under construction / proposed):** 1519 (including 172 ZLD) with capacity 602.35MLD.

- **Quantity of Hazardous Sludge generated from the Industries in TPD based on annual report:3,33,334 TPA**
- **Compliance status of the ETPs: Compliance status of the ETPs (February to May, 2022): 167 industries are not complying. Closure directions issued to 50 unit and directions issued to 117 units. The details of the Industries are placed as Annex-A**
- **Number and total capacity of CETPs (details of existing / under construction / proposed):**
 - **Details of existing CETPs: Total 7 nos. details placed as Annex-IV**
 - 4 No.s under operation with capacity 7.0 MLD and complying standards
 - 2 issued with closure directions for non-compliance
 - 1 not in operation due to business reasons
 - **Under Construction: 1 No with capacity 480 KLD and is likely to be completed by June, 2022. There is excess capacity and the proposed CETP is for future use:**

b) Details of the industries in PRS

- No. of water polluting industries in the State:773 Nos
- Quantity of effluent generated from the industries in MLD:356.48 MLD
- Quantity of Hazardous Sludge generated from the Industries in TPD based on annual report: 1,12,451TPA
- Number of industrial units having ETPs:358 (including 84 ZLD)
- Number of industrial units connected to CETP:415 Industries with 7.0 MLD
- Number and total capacity of ETPs (details of existing/ under construction / proposed):358 (including 84 ZLD) with capacity 351.12 MLD.

V. Solid Waste Management:

- a. Total number of ULBs and their population: 142(including GHMC)& population of 1.45 crores.
- b. Current Municipal Solid Waste Generation in ULBs:10,414TPD (GHMC-6098TPD and remaining 4316 TPD by the 141 ULBs)).
- c. Municipal Solid Waste Management in the rural bodies of PRS is placed as Annex-V
- d. Number, installed capacity and utilization of existing MSW processing facilities in TPD (bifurcated by type of processing eg- Waste to Energy (Tonnage and Power Output), Compost Plants (Windrow, Vermi, decentralized pit composting), bio-methanation, MRF etc:

Details of the facilities existing in the ULBs.

- e. The **Greater Hyderabad Municipal Corporation (GHMC)** has an Integrated MSW facility with a capacity of 7000TPD capacity in operation at Sy.No.173, Jawahar Nagar, Medchal-Malkajigiri. The capacities of different facilities are as follows:

a		<u>Material Recovery facilities</u>	
	(i)	Total Capacity (TPD)	2365
	(ii)	Number	244
	(iii)	Number of ULBs Covered	142
b		<u>Recycling</u>	
	(i)	Total Capacity (TPD)	600.8
	(ii)	Number	3
	(iii)	Number of ULBs Covered	3
c		<u>Composting</u>	
	(i)	Total Capacity (TPD)	5120
	(ii)	Number	225
	(iii)	Number of ULBs Covered	142
d		<u>Bio-methanation</u>	
	(i)	Total Capacity (TPD)	21 (Siddipet Municipality proposed Bio-gas plant with 10 TPD capacity. Work is under progress)
	(ii)	Number	7
	(iii)	Number of ULBs Covered	5
e		<u>RDF</u>	
	(i)	Total Capacity (TPD)	2400
	(ii)	Number	1
	(iii)	Number of ULBs Covered	1
f		<u>Waste to Energy Plants</u>	
	(i)	Total Capacity (TPD)	78.4 MW. However, only one WtE plant of capacity 24 MW is under operation utilizing 1700 TPD of RDF.
	(ii)	Number	6
	(iii)	Number of ULBs Covered	6
5		<u>Waste Disposal</u>	
a		<u>Landfill</u>	
	(i)	Total Capacity (TPD)	1115
	(ii)	Number	1
	(iii)	Number of ULBs Covered	1
6		<u>Legacy Waste Management</u>	
a		Number of Dumpsites (No)	152
b		Quantity of Waste dumped at dumpsites (Tons)	Jawaharnagar (GHMC)- 12 million tons; Other 141 ULBs- 71,16,306 tons
c		Number of Dumpsites Cleared(No)	1 (Dommarra Pochampally) cleared and one Scientific capping takenup for Jawaharnagar site after maximum recovery. Capping work completed. As per the Directions of Hon'ble NGT, GHMC has floated tenders for bio-mining of the capped site. In other ULBs 1,18,639 MTs of waste processed.
d		Number of Dumpsites in which biomining has commenced (No)	123 ULBs commenced bio-mining.

e	Time frame for clearing all Dumpsites	<p>Biomining and Processing of legacy waste for 123 ULBs grouped into 09 clusters.</p> <p>123 ULBs commenced bio-mining. 18 months for 123 ULBs.</p> <p>Work order has been given to 07 bidders on 25.02.2022 for commencement of work in ULBs. Work already commenced at GWMC, Karimnagar, Bhongir, Suryapet, Dundigal and Ameenpur ULBs and around 1,18,639 MTs of legacy waste has been processed.</p>
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f. The details of facilities of the 141 ULBs is placed at **Annex-Vthe summary of which is as follows:**

Total Solid Waste Generation in the State is 10, 409 TPD (GHMC-6098 TPD and other than GHMC 4311 TPD)

- GHMC area Integrated MSW capacity of 7000TPD exists.
- In the remaining ULBs, the composting and DRCC are available in all the 141 ULBs and 1870 TPD of the waste is processed. The gap in the treatment is 2441 TPD and the actions proposed are detailed below..
- A total of 856TPD is generated from 32 ULBs located within PRS(GHMC is in Musi stretch)and the waste processed is 343.05TPD. The details of which are placed as Annex-VI

Door to Door Collection	Source Segregation	Composting / Vermin-composting	Dry Resource Collection Centres	Biogas
100 %	53%	141 ULBs	141ULBs	2 Bio methanation plants (13.5TPD) covering 2 ULB's (GWMC (3.5) & SIDDIPET (10))

g. **Waste – to – Energy Plants: (Number/names of towns/capacity)**

Sl. No.	Plant Location	Plant Capacity	Status of Operation
1	19.8 MW Capacity at Jawaharnagar (Expansion to 48MW is under consideration)	19.8MW	WtE was commissioned in August 2020 and in operation to its full capacity Obtained EC for the expansion
2	11 MW Waste to Energy Capacity by M/s RDF Power Projects, Bibi Nagar	11.0MW	Construction of plant was completed in 2018 but the promoter IL&FS fell into financial crisis.Recently the IL&FS was taken over by M/s Ever Enviro Resource Management Pvt. Ltd. and planning to revamp the plant.

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3	12 MW Waste to Energy Capacity Yacharam, Ibrahimpattanam	12.0MW	Land was acquired by the concessionaire M/s SVGPP. Presently, It is under financial closure to commence the plant construction.
4	14.5 MW Capacity at Dundigal	14.5MW	Construction of plant is under progress and expected to commission it's operations by the end of 2022.

Action plan to bridge gap between Installed Capacity and Current Utilization of processing facilities (if Gap > 20%)

- i. Initiated on-site composting across the state of Telangana for Bulk Waste generators and Individual Households.
- ii. C&DMA vide Cir.Roc.No.178853/2021-H2, Dt.12.10.2021 have issued instructions along with action plan and timelines for 100% Source Segregation of waste in Phase wise manner i.e., 1st Phase-Source segregation in Commercial, Institutional and other bulk waste generators (22nd Oct to 30th Nov, 2021), 2nd Phase-Source Segregation in Organized Residential Colonies, RWAs and apartments (1st Nov to 30th Nov, 2021) and 3rd Phase-Source Segregation in Slums, unplanned colonies and other areas (18th Nov to 30th Dec, 2021)
- iii. Enhancing capacities of DRCC to meet 100% Dry Waste handling within 6 months.
- iv. Government have constituted a tender committee vide G.O.Rt No.150 MA&UD Dept. dt.11.3.2020 for processing of RFP on Biomining and Processing of legacy waste for 123 ULBs grouped into 09 clusters. The Financial bid opening was conducted virtually on 31st July 2021, after detailed discussions, the bidders have voluntarily given a rebate rate @ of Rs.550/- per MT as agreed to Gol norms for funding u/ SBM 2.0.
- v. The following clusters are awarded to the bidders as per their preferences:
 - C1 (Medchal-Makajigiri, YadadriBhuvanagiri and Janagaon) 16 ULBs, awarded to M/s Sagar Motors Ltd., also agreed for Rs. 550/- per MT (agreed rate of Gol u/ SBM 2.0 funding) for following earlier clusters allotted (earlier rate Rs.630/-)
 - C2 (Nalgonda, Suryapet) 11 ULBs, awarded to M/s Harshita Infra engineering Pvt Ltd in JV M/s Siri Constructions and M/s. GSR Constructions.
 - C3 (Ranga Reddy) 08 ULBs, awarded to M/s Cube Bio Energy Pvt Ltd. in JV with M/s. Suman Realti and Industrial Services and M/s. Sudhakara Infratech Pvt Ltd.
 - C4 (Khammam, Bhadradi Kothagudem and Mahbubabad) 12 ULBs, awarded to M/s Cube Bio have also given a rebate rate of Rs.550/- per MT for the earlier clusters 4 & 7 as agreed by Gol for funding u/SBM 2.0. (earlier rate Rs. 630/-)
 - C5 (Mahabubnagar, Nagarkurnool, Wanaparthy) 18 ULBs, awarded to M/S SDS technologies in JV M/S Neptune Automation and M/S Virogreen India Pvt Ltd.
 - C6 (Karimnagar, Jagitial, Rajanna Sircilla, Hanumakonda and Warangal) 14 ULB's, awarded to M/s Annapurna Constructions JV with M/s Hind Agro and chemicals.
 - C7 (Kamareddy, Nizamabad and Nirmal) 10 ULBs, awarded to M/s Cube Bio have also given a rebate rate of Rs.550/- per MT for the earlier clusters 4 & 7 as agreed by Gol for funding u/SBM 2.0. (earlier rate Rs. 630/-)
 - C8 (Adilabad, Mancherla, Peddapalli, KomaramBheem & Jayashankar Bhupalpally) 14 ULBs, awarded to M/s Sagar Motors Ltd., also agreed for Rs. 550/- per MT (agreed rate of Gol u/ SBM 2.0 funding) for following earlier clusters allotted (earlier rate Rs.630/-)
 - C9 (Siddipet, Medak, Sangareddy, Vikarabad) 20 ULBs, awarded to M/s Shrusthi Contech Pvt Ltd in JV M/S Eco India Project Pvt Ltd and P.H Jadhav.

vi. Work order has been given to above 07 bidders on 25.02.2022 for commencement of work in ULBs. Work already commenced at GWMC, Karimnagar, Bhongir, Suryapet, Dundigal and Ameenpur ULBs and around 1,18,639 MTs of legacy waste has been processed.

Vii. As per SBM-2.0 norms a State Level High Power Committee resolution has been submitted to GoI for funding towards biomining of legacy waste in 123 ULBs with an estimated cost of Rs.178.60 Crs, out of which Central share is Rs.69.08 Crs. Government of India have released an amount of Rs.27.63 Crs as 1st installment towards biomining of legacy waste.

- **Legacy dumpsites:** No. and area (in acres) of uncontrolled garbage dumpsites.

- i. No. of Dumpsites: 151
- i. Total Area in Acres: 965.31

Initiated Bio-remediation in the 5 ULBs and quantity of legacy waste processed is 99,177 MTs

- **No. and area (in acres) of legacy waste within 1km buffer of both side of the rivers:** 34 dumpsites with 212.5 acres. Works have commenced in 17 dumpsites and in the remaining dumpsites tenders are in process on cluster basis. The details are placed at Annex-IX

h. Construction and Demolition Waste:No. and capacity of C&D waste processing plants in TPD (existing, proposed and under construction):

- **Existing:** Two C&D recycling plant with 500 TPD capacity each
 - Jeedimetla in GHMC area is commissioned in the month of April, 2020.
 - Fathullaguda in GHMC area is commissioned in the month of April, 2021
- **Proposed:** Greater Warangal, Karimnagar, Nizamabad and Khammam corporations have identified land for setting up of the C&D waste. Remaining ULBs are collecting the C&D waste separately

VI. Bio-medical Waste Management:

- No. of Hospitals and Health Care Facilities: **7273 Nos**
- Total Bio-medical generation in the state: **23,810 Kg/day**
- Treatment capacity in the state: 77500KG/day (incineration capacity -44000kg/day, auto claving-33500kg/day)
- Status of Treatment Facility/ CBMWTF: **11 CBMWTFs and complying with standards.**

VII. Hazardous Waste Management:

- Total Hazardous Waste generation:

Details of the Waste	In Tons Per Annum
Recyclable Waste (TPA)	92562
Incinerable Waste (TPA)	2324

Utilisable waste (TPA)*	127103(co-processing)
Landfillable Waste (TPA)	111344
Total in Tons Per Annum(TPA) :	3,33,334

- No. of Industries generating Hazardous waste: **3179**
- Treatment Capacity of all TSDFs: **1 No of integrated common TSDF with capacity 25 million tons for 25 years and Common incinerator of capacity 1.5 TPH.**
- Avg. Quantity of Hazardous waste reaching the TSDFs and Treated: **1,15,000 TPA**
- Details of on-going or proposed TSDF: **Nil**

VIII. Plastic Waste Management:

Item	Quantity
Quantity of plastic waste generated,	1082 TPD
Quantity of plastic Waste utilized in recycling	125.84 TPD
Quantity of waste Co-processed in Cement kilns	130.00 TPD
Quantity of plastic waste used in production of Waste to oil	40.20 TPD
Quantity of waste utilized in production of Refuse Derived Fuel (RDF) (part of RDF at Jawaharnagar)	451.00 TPD
Total plastic waste Managed	747.54 TPD
Gap	334.46 TPD
No. of Registered plastic manufacturing units (TPD)	251 (587 TPD)
No. of ULBs having facilities for Collection of Segregated waste	142 (291 DRCC)
GPs having facilities for Collection of Segregated waste	12770
No. of registered Producers/brand owners/ importers	316
Number of registered plastic waste recyclers with capacity	30 (136.08 TPD)

- To address the gaps, the ULBs are increasing the DRCCs, 100% segregation of waste at source and EPR implementation by Producers, Importers, Brand Owners (PIBOs)
- Awareness Programs for phasing out the single use plastic are being conducted as per the new PWM rules
- Spl Task Force committee is constituted under the Chairmanship of the Chief Secretary
- 142 ULBs banned plastic carry bags of thickness less than 75 microns. Initiated Spot-fines to regulate plastic waste
- C&DMA vide Cir.Roc.No.133211/2021-H2, Dt.11.10.2021 have issued instructions along with Action Plan for Ban and Elimination of Single Use Plastic less than 75 microns of thickness from 14th Oct, 2021 to 30th June 2022 and also for plastic less than 120 microns of thickness from 1st July, 2022 to 31st Dec, 2022.
- As per the action plan MCs shall take up the following activities within the prescribed time frame mentioned in the action plan:
 - Issue of Notification by MCs for imposing ban on sale and use of plastic carry bags and Single Use Plastic of less than 75 Microns of thickness.

- Constitution of City level Task Force comprising of Municipal Commissioner, Health Officer, Sanitary Supervisor, Sanitary Inspector, Representatives from NGOs (2 Nos), 1 No. Police Constable
- Setting up of a plastic waste management cell at ULB level comprising of Health Officer, Sanitary Supervisor, Sanitary Inspector and Environmental Engineer.
- To setup provisions for Online public grievance/complaints portal, phone number to receive and redress complaints from public.
- Readiness with different IEC material indicating the ban on sale and use of Plastic and fine provisions on violators.
- Display of boards banning the sale and use of plastic carry bags less than 75 micros and SUP, at the establishments who sale and use such items and taking their commitment on implementation of ban.
- Conduct of raids by City Level Task force at least twice in a week to implement the Ban and impose fines on the violators. Deposit the banned items in the Plastic Waste Management Cell for safe disposal.
- Setting up/ear marking of plastic collection and storage rooms/sheds. (existing DRCC/ any sheds at the ULB to be utilized and details of such storage should be entered in the record books)
- Conduct of special raids on implementation of ban at all Govt. offices, educational institutions and other big establishments.
- Conduct of regular awareness, in person and through IEC Encouraging the use of biodegradable items in place of plastic waste at various establishments. SHGs to be trained to supply such items.
- Conduct of regular awareness on alternative to plastics to establishments and practicing with items which are found alternative to plastics.

IX. Details of Alternate Treatment Technology being adopted by the State/UT:

- **In-Situ Remediation:** The NEERI has prepared DPRs for In-situ remediation for 5 drains and was awarded the work for one drain at Kokapet in 2019. The NEERI has not commenced the work. HMWSSB is constructing 31 STPs near all most all the drains by adopting decentralized approach.

i) **Feecal Sludge Septage Management(FSSM) as interim measure:**

Existing facilities:

- a. **Co Treatment Facilities:**7 nos with 70KLD facility in the a. Priority –I stretch (1. Amberpet, 2. Nallacheruvu, 3. Peddacheruvu, 4. Miralam, 5. Khajaguda 6. Nanakramguda and &7.Nagole) and so far treated 45.3 million liters of Feecal Sludge in scientific manner

HMWSSB has empanelled 87 Septic Tank Cleaning Vehicle Operators for transporation of septage and safe disposal at co-treatment facilities at

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existing STPs. These operators are provided training for safe handling of septage and issued safety equipment.

b. FSTPs:11 no.

Feacal Sludge Treatment plant: HMWSSB has established a 40 KLD capacity of standalone FSTP at Nallacheruvu and about 25 -30 KLD is being treated daily

17 FSTPs have been established on Priority stretch III-V with 570KLD capacity. The details are Siddipet-20KLD, Bhongir-15KLD, Nalgonda-75KLD, Kamareddy-30MLD, Shadnagar-25KLD, Nirmal-30KLD, Boduppal-15KLD, Korutla-25KLD, Adilabad- 35KLD, Jagityal-35KLD, Jangaon – 20 KLD, Medchal – 10 KLD, Khammam – 95 KLD, Peerzadiguda – 15 KLD,leeja – 10KLD, Jagityal – 35 KLD, Nizamabad – 90 KLD

Under Construction: 13 no.s Feacal Sludge Treatment facilities as detailed below

- Meerpet – 35 KLD, Badangpet – 20KLD, Gajwel – 15 KLD, Gadwal – 20 KLD, Narayanapet – 10 KLD, Mahbubnagar – 50 KLD, Yellandu- 10 KLD, Suryapet – 35 KLD, Ramagundam – 60 KLD, Vemulavada – 10 KLD, Metpally – 20 KLD, Bhainsa – 15 KLD, Bodhan - 20 KLD

Proposed FSTP:

Tenders has been invited for construction of FSTP in another 68 newly formed ULBs, with 495 KLD capacity for Rs.170.00 Crs. Agencies have been finalized work orders have been issued.

- ii) Rain guard / wet land construction on Kukatpally nala which joins Hussainsagar lake pilot project is taken-up by HMDA for a length of 300 RMT to reduce the BOD load of the water passing through it.

X. Identification of polluting sources including drains contributing to river pollution and action as per NGT order on in-situ treatment: -

In-Situ remediation is proposed only in priority I&II and in priority III to V stretches it is not feasible as Flat terrain is not available, Steep slope gradient leading to high velocity and Flow of greater than 5 MLD

XI. Details of Nodal Officer appointed by Chief Secretary in the State/UT: - Member Secretary, TSPCB

XII. Details of meetings carried under the Chairmanship Chief of Secretary in the State/UT: -

- a. One meeting is conducted on 31st March, 2021 and the subsequent review of the progress is being monitored on file due to COVID situation.

XIII. Latest water quality of polluted river, its tributaries, drains with flow details and ground water quality in the catchment of polluted river: -

Water quality of the Rivers are placed at **Annex-VII.**

Ground water quality carried out in PRS are placed as **Annex-IX**.

XIV. Ground water regulation: -The WALTA Act has been adopted by the State of Telangana through G.O.Ms.No.18, Panchayat Raj and Rural Development (RD-II) Department, Government of Telangana dated 31.01.2015.

- Ground Water Department has identified (1358) Villages as Over exploited, considering Ground Water Estimation Resources assessment for the base year 2012-13. The same number of villages are notified by Authority i.e. Telangana State WALTA authority through G.O.Ms.No.114. Panchayat Raj and Rural Development (RD-I) Department dated 25.10.2018
- As per TSWALTA ACT no extraction of Groundwater is permitted in Over Exploited villages for agriculture and Industrial except for drinking purpose

XV. Good irrigation practices being adopted by the State: -Annexure-X

XVI. Rain Water Harvesting: -

The Government of Telangana is implementing the policy of construction of the RWH structure where construction is more than 200 Sq.mtrs.

- The details of the RWH structures in Urban Local Bodies are enclosed as Annex-XI
- The details of the RWH structures at Rural places is enclosed as Annex-XII

XVII. Demarcation of Floodplain and removal of illegal encroachments: -

Government of Telangana constituted a committee to collect the data of past history of flooding and mitigation measures taken and for identification of new areas of flood mitigation. The relevant SI sheets of 1 in 50,000 scale for all the river stretches have been collected. The HFL Contours corresponding to the maximum flood in the river have been marked on the above SI sheets as per site enquiry and past history.

Further the Musi River Development Corporation Limited(MRDCL) has conducted Drone survey to generate Digital Elevation Mode (DEM) with 1mtr interval with Hydro flattened barrier & Digital Surface Mode (DSM), High-Definition Video from captured images, Topographic survey drawing including contours at 0.5mtrs interval, Digital Ortho Photos of 5cms GSD, 3- Dimensional Photo Realistic Model etc., from Osman Sagar, Himayat Sagar to Gowrelli at ORR East.

Demarcation of River Musi Boundary and buffer zone was established by conducting Differential Global Positioning System (DGPS) for a length of 55 Kms in coordination with Revenue and Irrigation Dept.,

The following activities are being taken up for cleaning the Musi by MRDCL.

- a. Cleaning and clearing of Juliflora, Shrubs etc. and removal of silt for free flow of River without stagnation is completed in the stretch of 55 km
- b. Formation of walkway and Landscaping on Musi edges under Ecological restoration of River Musi nearing completion at Nagole bridge, Chaderghat Bridge and at Muslimjung Bridge to MGBS
- c. 6 No's of Hydraulic excavators are being engaged throughout the year for cleaning the river.
- d. Supply, Installation and Maintenance of Floating Trash Barrier for Removal and Disposal of collected trash" from the Musi River has been installed across the Musi at (10) locations along the Musi River.

XVIII. Maintaining minimum e-flow of river: -All the rivers in Telangana are Rain fed non-perennial rivers and hence maintenance of e-flow is practically not possible

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XIX. Plantation activities along the rivers: The Govt. of Telangana is executing the plantation program called Haritha Haram under which every year massive plantation is being taken up in the entire state.

XX. Development of biodiversity park: - One Bio-diversity park in the Musi Catchment area in Hyderabad is developed and is open to public from the year 2015 onwards.

XXI. Reuse of Treated Water: Govt. of Telangana has released a policy for reuse of the treated water

- a. Treated Waste Water is being used for the purposes of gardening by Shilparamam (Tourism Dept.), GHMC, HMDA for gardening and watering the plantations in medians of the roads and Construction & Demolition waste processing units of GHMC at Nagole & Khajaguda. The treated waste water is also being used for agriculture purpose along the Musi River.
- b. NCC Company Pvt. Ltd., is also using treated waste water for road works.
- c. HMWSSB is in the process of providing treated waste water to M/s Wipro office campus located at Manikonda and Gopanally from STPs at Khajaguda and Gopanally.
- d. So far 66.5 MLD treated waste water has been reused.
- e. HMWSSB has engaged a consultant for demand assessment and identification of the potential users for reuse of treated waste water from the existing & proposed STPs and preparation of detailed project report is in progress.

XXII. HMWSSB has organized workshops with various stake holders for creating awareness on utilizing the treated waste water from existing STPs and identification of potential users.

• **Online Continuous Effluent Monitoring Systems (OCEMS):**

- a. HMWSSB is regularly updating in the mobile app of CPCB for STP's monitoring in their website.
- b. Installation of Online Continuous Effluent Monitoring Systems (OCEMS) at all 20 STPs is completed. The mobile app of the same is uploaded in all the MoM officers of HMWSSB for continuous monitoring of effluent parameters. Integration with TSPCB is in progress

XXIII. Model River being adopted by the State & Action Proposed for achieving the bathing quality standards: -River Krishna is adopted as the model river and the same is communicated to the NMCG.

XXIV. Status of Preparation of Action Plan by the 13 Coastal States: - Not Applicable

XXV. Regulation of Mining Activities in the State/UT: -

XXVI. Action against identified polluters, law violators and officers responsible for failure for vigorous monitoring: -
Action against the industries are being taken for violations if any.

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Annex-I

Details of existing STP

No.	Location	Existing STP Capacity	Being maintained by	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
1	Amberpet	339	HMWSSB	310.81	Working	Complied
2	Nagole	172	HMWSSB	171.90	Working	Complied
3	Nallacheruvu	30	HMWSSB	30	Working	Complied
4	Attapur 1	51	HMWSSB	33.52	Working	Complied
5	Attapur 2	23	HMWSSB	23.00	Working	Complied
6	Pedda Cheruvu, Nacharam	10	HMWSSB	9.79	Working	Complied
7	Miralam Tank 1	10	HMWSSB	7.50	Working	Complied
8	Miralam Tank 2	5	HMWSSB	4.80	Working	Complied
9	Durgam Cheruvu, SLP	5	HMWSSB	4.99	Working	Complied
10	Patel Cheruvu, Nacharam	2.5	HMWSSB	2.49	Working	Complied
11	Saroor Nagar	2.5	HMWSSB	2.50	Working	Complied
12	Langer House	1.2	HMWSSB	1.20	Working	Complied
13	Noor Mohammad Kunta	4	HMWSSB	3.23	Working	Complied
14	Safilguda, Malkajgiri	0.6	HMWSSB	0.60	Working	Complied
15	Khajakunta, Metro, KKP	12	HMWSSB	12.00	Working	Complied
16	Khajaguda, Gachibowli	7	HMWSSB	7.00	Working	Complied
17	Nanakramguda, Gachibowli	4.5	HMWSSB	4.50	Working	Complied
18	JVR Park, Nagarjuna Circle	0.5	HMWSSB	0.50	Working	Complied
19	Lingam Kunta, BHEL	30	HMWSSB	17.48	Working	Complied
20	Gopanapally, SLP	4.5	HMWSSB	2.81	Working	Complied
Total		714.3		650.62		
21	Necklace Road	20	HMDA	20	Working	Complied
22	Pattigadda	30	HMDA	30	Working	Complied
23	Rangadhamini Lake, KKP	5	HMDA	5	Working	Complied
24	Krishnakanth Park,	0.5	GHMC	0.5	Working	Complied
25	Amber Cheruvu, Pragatinagar	2.5	GHMC	2.5	Working	Complied
Total		772.3		708.62		

No.	Location	Existing STP Capacity	Being maintained by	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
26	Bommakal Road, Karimnagar	38	PHED	3*	Working	Meeting
27	Chakali Gadda, Vikarabad	13	PHED	7.50#	Working	Meeting
28	Dubba Nizamabad	31.5	PHED	7.5@	Working	Meeting
29	Yellammagutta Nizamabad	15	PHED	3.5@	Working	Meeting
30	Thallagadda Miryalguda	11.5	PHED	2^	Working	Meeting
31	Chinthala Cheruvu Siddipet	7.25	PHED	6.25	Working	Meeting
32	Narsapur Cheruvu Siddipet	11.00	Municipal corporation	6.50	Working	Meeting
	Total:	899.55		765.58		

* Inspection chambers are not taken up in UIDSSMT Scheme due to paucity of funds. Now 19500 Nos of Inspection chambers are proposed in Karimnagar Smart City Project (So that utilization can be improved).It is also proposed to complete the balance and all additional components under AMRUT 2.0.

#Present requirement is less than 2026 requirement. At present 9.0 MLD water is being supplied and the utilization is matching with 80% of the water supply.

@ Network not fully laid due to paucity of funds.It is also proposed to complete the balance and all additional components under AMRUT 2.0.

^To utilise the 11.45 MLD capacity STP, sewerage connections are proposed under AMRUT 2.0 .

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Annexure II

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline			
Package-III – Hussain Sagar - Kukatpally Nala Catchment								
1	Ambar Cheruvu (Pragathi Nagar)	37.0	Work started in all STPs and in different stages of progress. For some STPs the civil components such as Sequential Batch Reactor(SBR), Chlorine Contact Tank, Intake well/ Wet well, Blower room, sludge process units, pretreatment units, admin building and laboratory, MCC building are in progress. The progress is at various stages in all the STPs.	I&D Structures work commenced	2 years 2023			
2	Chinna Maisamma	14.5						
3	Nalla Cheruvu (Kukatpally)	15.0						
4	Khajakunta	22.0						
5	Yellammakunta Lake (Jaya Nagar)	13.5						
6	Fathe Nagar	100.0						
7	Vennelagadda	5.0						
8	Fox Sagar Lake	14.0						
9	Shivalaya Nagar Cheruvu	14.0						
10	Pariki Cheruvu (Kandri Gutta)	28.0						
11	Durgam Cheruvu	7.0						
12	Khajaguda	21.0						
13	Miyapur Patel Cheruvu	7.0						
14	Gangaram Cheruvu	20.0						
15	Kamuni Cheruvu	20.0						
16	Mullakathuva Cheruvu	33.50						
17	Gayatri Nagar (Chintal)	5.00						
Total		371.50						
Package-I - North of Musi								
18	New Alwal Lake	15.50	Detailed Designs & Drawings are approved for some of STPs and for other STP's under approval. Site leveling, marking and excavation is in progress. For 3 STPs PCC completed and laying of raft for SBR basins/CCT is in progress.					
19	R K Puram Lake (Mukkiddi cheruvu)	5.50						
20	Banda Cheruvu	15.00						
21	Kapra Lake	20.00						
22	Rama Cheruvu	30.00						
23	Pedda Cheruvu	17.50						
24	Nalla Cheruvu	86.50						
25	Amberpet	212.50						
Total		402.50						
Package-II – South of Musi								
26	Miralam Site 1	30.00	Detailed Designs & Drawings are					
27	Miralam Site	11.50						

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline
28	Bapughat STP at Attapur Site	48.00	approved for some of STPs and for other STP's under approval. Site leveling, marking and excavation is in progress. For 4 STPs PCC completed and laying of raft for SBR basins/CCT is in progress.		
29	Kokapat Lake	15.00			
30	Ibrahim Cheruvu	56.00			
31	Nagole	320.00			
Total		480.50			

Details of under Construction STP's in the State (Urban other GHMC) and not pertaining to PRS:

Name of the State:Telangana						
Annexure B: Details of under Construction STP's in the State (Urban other GHMC)						
S. No	City/Town	Funding	Location of STP	Capacity of STP in MLD	Physical Progress in %	Completion Timeline
1	Miryalguda	UIDSSMT Rs.78.52Cr (Rs.45.51+Rs.33.01Cr.)	Ramnagar Bandam	5.45	Physically Completed Commissioning under progress.	7/15/2022
2	Nalgonda	UIDSSMT Rs.89.78Cr (Rs.56.79+Rs.32.99Cr.)	Sheshammagudem	17.16	80%	8/31/2022
			Arjalabavi	2.55	11%	
3	Nagar Kurnool	SDF+TUFID Rs.35.00Cr+30.00Cr	Bus Depot Backside	3.20	90%	7/31/2022
			Bus Depot Backside	2.30	95%	6/30/2022
4	Khammam	CM Assurance Rs.70.00Cr.	Dhamsalapuram	20.00	15%	12/31/2022
5	Suryapet	TUFIDC Rs.81.41Cr.	Pullareddy cheruvu	10.00	98%	6/30/2022
			Nalla cheruvu	10.00	0%	Works stopped by local
6	Gajwel	SDF+GADA (Gajwel Area Development Authority) Rs.95.0Cr+4.00Cr.	Rajareddy Pally	1.5	97%	7/31/2022
			Pidichedu Road	3.5	95%	8/31/2022
			Pragnapur (By-Pass Road)	1.25	95%	8/31/2022
			Pandavula Chervu	0.5	98%	6/30/2022

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7	Devarakonda	TUFIDC Rs.23.20Cr.	Nainoni Kunta	1.5	81%	8/31/2022
			Peta Cheruvu	1.5	0%	
8	GWMC	Smart City Rs.200.00Cr.	Reddypuram	100	0% (to be Started) Site alienation not completed	
			Pragathinagar	15	60%	11/30/2022
			Ursugutta	5	60%	11/30/2022
			Total	200.41		

Details of STPs proposed in the State (Urban other GHMC)

S. No.	ULB Name	No. of STPs	STP - 1	STP - 2	STP - 3	STP - 4	Total MLD	Status of Project
			MLD	MLD	MLD	MLD		
1	Bellampally	2	8.50	4.5			13.00	Proposed to take up under Hybrid annuity Model as per Govt. Memo Dt:25.05.2021 of MA & UD (TP&E.2) . Accordingly, this office vide Letter Dt:01-11-2021 has requested Govt to accord AS for appointment of consultant M/s. Green Design and Engineering Services Pvt., Ltd .Further, it was proposed to take up UGD Scheme in Ramagundam Municipal Corporation under AMRUT 2.0.
2	Mandamarri	3	7.00	6	1		14.00	
3	Ramagundam	3	32.00	9	4		45.00	
4	Jagtial	4	14.10	4.9	0.6	0.56	20.16	
5	Metpally	2	4.30	5.3			9.60	
6	Bhainsa	2	7.50	2.0			9.50	
7	Korutla	1	12.71				12.71	
8	Manuguru	2	5.00	1.2			6.20	
9	Armoor	3	4.10	6.5	0.8		11.40	
10	Dharmapuri	2	2.00	1.70			3.70	
11	Chennur	2	3.00	2.50			5.50	
12	Kyathanpally	2	4.00	3.20			7.20	
13	Luxettipet	2	3.00	2.00			5.00	
14	Mancherial	4	7.50	3.00	3.00	3.00	16.50	
15	Naspur	3	8.00	5.00	5.00		18.00	
16	Khanapur	2	3.00	1.80			4.80	
17	Nirmal	3	8.50	6.00	5.50		20.00	
18	Manthani	2	2.00	1.75			3.75	
19	Gadwal	2	12.90	3.36			16.26	
20	Kollapur	3	0.57	4.33	1.24		6.14	
21	leeja	2	4.81	2.11			6.92	
22	Alampur	2	1.60	1.5			3.10	
23	Makthal	2	2.60	2.6			5.20	
24	Palwancha	4	2.00	2.8	9.3	2.00	16.10	
25	Huzurabad	2	4.75	1.7			6.45	
26	Jammikunta	2	4.90	1.4			6.30	
27	Parkal	2	4.00	2.6			6.60	
28	Bhupalpally	3	6.00	2.2	0.63		8.83	
29	Kothapalli	2	1.50	1.10			2.60	
30	Sultanabad	2	3.00	1.50			4.50	
		72.00					315.02	

Annexure-IV

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Common Effluent Treatment Plants (CETPs):

There are 7 CETPs in Telangana State, out of which 4 are under operation. The details are as follows:

S. No.	Name of the Facility	Type of processing plant	Capacity	Status
1	M/s.Jeedimetla Effluent Treatment Plant, Jeedimetla, Hyderabad.	LTDS- Chemical followed by biological treatment HTDS-MEE	LTDS-1500 KLD HTDS-200 KLD	In operation Meeting the discharge standards.
2	M/s.Patancheru Effluent Treatment Plant, Patancheru, Hyderabad.	LTDS effluent is treated by Chemical methods followed by Membrane bio-reactor	LTDS-3000 KLD	In operation Meeting the discharge standards.
3	M/s.Indian Drugs and Pharmaceuticals Ltd, Balanagar, Hyderabad.	Waste water of industries from Food Processing, Formulation Units, Oil Extraction Units etc. located in Hyderabad and Mahaboobnagar Districts and sewage generated from IDPL Hostel and township.	150 KLD	In operation Meeting the discharge standards.
4	M/s.MANA Treatment Plant Ltd., / M/s Indwa Technologies Pvt. Ltd., Mallapuram (V), Uppal (M), Medchal District.	The CETP receiving the Low TDS industrial and domestic effluents from 48 member industries from IDA Mallapur, 37 member industries from IDA Nacharam and 48 member industries from other areas.	2000 KLD	In operation Meeting the discharge standards.
5	M/s.IL&FS Environmental Infrastructure & Services Ltd., Plot. No.14, Fab City, Maheshwaram (M), Rangareddy District.	Common Effluent Treatment Plant (Zero liquid discharge system) to treat HTDS effluents – 300 KLD and LTDS effluents – 200 KLD from member industries.	HTDS-300 KLD LTDS-200 KLD	Not in operation
6	M/s.Kunoor Leather Park Ltd.,(CETP), Kunoor Village, Bhongiri Mandal, Yadadri-Bhongiri District.	Common Effluent Treatment Plant to treat the pre-treated industrial effluent generated from tannery units.	485 KLD	Not in operation
7.	M/s.Enumamula Common Effluent Treatment Plant, Enumamula, Warangal Urban District.	Common Effluent Treatment Plant to treat the pre-treated industrial effluent generated from tannery units.	300 KLD	Not in operation

Details of Solid Waste Management facilities of 141 ULBs of Telangana

S. No.	ULB	Total MSW Generation in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline
1	Adilabad	66	DRCC, WTC	16.5	Work under progress for MSW processing, Completion Timeline: 9 Months
2	Palwancha	38	DRCC, WTC	7.6	
3	Kothagudem	36	DRCC, WTC	10.8	
4	Manuguru	14	DRCC, WTC	7.14	
5	Yellandu	22	DRCC, WTC	1.76	
6	Korutla	38	DRCC, WTC	6.08	Tenders Called for MSW processing, Completion Timeline:1 year
7	Dharmapuri	9	DRCC, WTC	0.72	
8	Jagitial	50	DRCC, WTC	17.5	
9	Metpally	29	DRCC, WTC	15.95	
10	Raikal	10	DRCC, WTC	0.4	
11	Jangaon	14	DRCC, WTC	1.26	Work under progress for MSW processing, Completion Timeline:9 Months
12	Bhupalpally	13	DRCC, WTC	1.17	
13	Alampur	6	DRCC, WTC	0.54	Tenders Called for MSW processing, Completion Timeline:1 year
14	Gadwal	18	DRCC, WTC	1.8	
15	leeja	12	DRCC, WTC	8.64	
16	Waddepalle	8	DRCC, WTC	0.4	
17	Banswada	16	DRCC, WTC	12.32	Work under progress for MSW processing, Completion Timeline:9 Months
18	Kamareddy	44	DRCC, WTC	27.72	
19	Yellareddy	13	DRCC, WTC	7.15	
20	Karimnagar	95	DRCC, WTC	54.15	Tenders Called for MSW processing, Completion Timeline:1 year
21	Choppandandi	10	DRCC, WTC	1	
22	Huzurabad	18	DRCC, WTC	9.36	
23	Jammikunta	28	DRCC, WTC	8.96	
24	Kothapally	9	DRCC, WTC	1.8	
25	Khammam	190	DRCC, WTC	34.2	Work under progress for MSW processing,

S. No.	ULB	Total MSW Generation in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline
26	Sattupalli	21	DRCC, WTC	1.47	Completion Timeline:9 Months
27	Madhira	26	DRCC, WTC	7.54	
28	Wyra	9	DRCC, WTC	0.9	
29	Kagaznagar	25	DRCC, WTC	1.75	
30	Mahabubnagar	106	DRCC, WTC	74.2	Tenders Called for MSW processing, Completion Timeline:1 year
31	Bhoothpur	5	DRCC, WTC	0.35	
32	Jadcherla	25	DRCC, WTC	3.75	
33	Dornakal	8	DRCC, WTC	1.6	Work under progress for MSW processing, Completion Timeline:9 Months
34	Mahabubabad	18	DRCC, WTC	6.3	
35	Maripeda	9	DRCC, WTC	0.72	
36	Thorrur	10	DRCC, WTC	0.7	
37	Mancherial	21	DRCC, WTC	5.04	
38	Bellampally	25	DRCC, WTC	2.25	
39	Chennur	12	DRCC, WTC	0.84	
40	Kyathanpally	9	DRCC, WTC	0.45	
41	Luxettipet	12	DRCC, WTC	0.96	
42	Mandamarri	21	DRCC, WTC	1.89	
43	Naspur	33	DRCC, WTC	2.64	Tenders Called for MSW processing, Completion Timeline:1 year
44	Medak	29	DRCC, WTC	26.68	
45	Narsapur	11	DRCC, WTC	6.82	
46	Ramayampet	9	DRCC, WTC	6.3	
47	Thoopran	12	DRCC, WTC	6.72	Work under progress for MSW processing, Completion Timeline:9 Months
48	Boduppall	51	DRCC, WTC	51	
49	Dundigal	48	DRCC, WTC	41.28	MSW processing facility commenced
50	Kompally	28	DRCC, WTC	28	
51	Medchal	22	DRCC, WTC	22	

S. No.	ULB	Total MSW Generation in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline
52	Peerzadiguda	46	DRCC, WTC	32.2	Work under progress for MSW processing, Completion Timeline:9 Months
53	Dhammaiguda	47	DRCC, WTC	15.04	MSW processing facility commenced
54	Ghatkesar	22	DRCC, WTC	11	Work under progress for MSW processing,
55	Gundlapochampally	19	DRCC, WTC	12.35	Completion Timeline:9 Months
56	Jawaharnagar	121	DRCC, WTC	38.72	MSW processing facility commenced
57	Nagaram	25	DRCC, WTC	3.75	Work under progress for MSW processing,
58	Nizampet	171	DRCC, WTC	17.1	Completion Timeline:9 Months
59	pocharam	40	DRCC, WTC	29.2	
60	Thumkunta	19	DRCC, WTC	8.93	
61	Atchampet	11	DRCC, WTC	7.59	Tenders Called for MSW processing,
62	Kalwakurthy	7	DRCC, WTC	0.35	Completion Timeline:1 year
63	Kollapur	8	DRCC, WTC	2.8	
64	Nagarkurnool	13	DRCC, WTC	13	
65	Miryalguda	50	DRCC, WTC	26	
66	Nalgonda	64	DRCC, WTC	16	
67	Chandur	8	DRCC, WTC	1.76	
68	Chityal	14	DRCC, WTC	14	
69	Devarkonda	16	DRCC, WTC	3.2	
70	Haliya	14	DRCC, WTC	1.4	
71	Nandikonda	7	DRCC, WTC	4.2	
72	Kosgi	13	DRCC, WTC	6.37	
73	Makthal	11	DRCC, WTC	0.77	
74	Narayanpet	12	DRCC, WTC	0	
75	Nirmal	66	DRCC, WTC	25.08	Work under progress for MSW processing,
76	Bhainsa	24	DRCC, WTC	2.4	Completion Timeline:9

S. No.	ULB	Total MSW Generation in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline
77	Khanapur	6	DRCC, WTC	0.3	Months
78	Armoor	30	DRCC, WTC	12	
79	Nizamabad	188	DRCC, WTC	86.48	
80	Bheemgal	12	DRCC, WTC	0.84	
81	Bodhan	40	DRCC, WTC	12.8	
82	Ramagundam	115	DRCC, WTC	51.75	
83	Peddapalli	21	DRCC, WTC	17.64	
84	Manthani	14	DRCC, WTC	7.84	
85	Sulthanabad	9	DRCC, WTC	0.36	
86	Sircilla	46	DRCC, WTC	46	
87	Vemulawada	23	DRCC, WTC	12.65	
88	Jalpally	33	DRCC, WTC	19.8	
89	Narsingi	36	DRCC, WTC	32.76	
90	Shadnagar	32	DRCC, WTC	30.4	
91	Turkayamjal	10	DRCC, WTC	0.5	
92	Adibatla	9	DRCC, WTC	9	
93	Amangal	10	DRCC, WTC	1.7	
94	Badangpet	30	DRCC, WTC	24	
95	BandlagudaJagir	35	DRCC, WTC	19.25	
96	Ibrahimpatnam	9	DRCC, WTC	9	
97	Manikonda	35	DRCC, WTC	9.8	
98	Meerpet	60	DRCC, WTC	15	
99	PeddaAmberpet	27	DRCC, WTC	27	
100	Shamshabad	25	DRCC, WTC	5	
101	Shankarpally	15	DRCC, WTC	6	
102	Thukkuguda	9	DRCC, WTC	1.35	
103	Ameenpur	29	DRCC, WTC	13.05	

S. No.	ULB	Total MSW Generation in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline	
104	Andolejogipet	11	DRCC, WTC	9.35		
105	Bollaram	25	DRCC, WTC	0		
106	Narayankhed	11	DRCC, WTC	0.55		
107	Sadasivpet	21	DRCC, WTC	18.9		
108	Sangareddy	49	DRCC, WTC	14.7		
109	Tellapur	8	DRCC, WTC	6.4		
110	Zaheerabad	55	DRCC, WTC	0		
111	Gajwel	11	DRCC, WTC	11		
112	Siddipet	47	DRCC, WTC	45.12		
113	Cherial	14	DRCC, WTC	7.7		
114	Dubbaka	9	DRCC, WTC	0.45		
115	Husnabad	12	DRCC, WTC	3.12		
116	Kodada	32	DRCC, WTC	29.12		
117	Suryapet	65	DRCC, WTC	35.75		
118	Huzurnagar	21	DRCC, WTC	2.94		
119	Neredcherla	6	DRCC, WTC	0.42		
120	Tirumalagiri	8	DRCC, WTC	5.2		
121	Vikarabad	30	DRCC, WTC	13.5		NA
122	Kodangal	5	DRCC, WTC	2.45		Tenders Called for MSW processing, Completion Timeline:1 year
123	Parigi	10	DRCC, WTC	2		
124	Tandur	40	DRCC, WTC	22		
125	Wanaparthy	32	DRCC, WTC	10.88		
126	Amarchinta	6	DRCC, WTC	0.48		
127	Atmakur	12	DRCC, WTC	1.08		
128	Kothakota	14	DRCC, WTC	0.84		
129	Pebbair	14	DRCC, WTC	2.8		
130	Narsampet	20	DRCC, WTC	3.6	Tender yet to be called	

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S. No.	ULB	Total MSW Generation in TPD	Existing MSW facilities	Utilization Capacity of the existing MSW facilities	Proposed MSW Facilities & Completion Timeline
131	Parakala	13	DRCC, WTC	4.16	
132	Wardhannapet	8	DRCC, WTC	1.6	
133	Warangal	404	DRCC, WTC	242.4	
134	Bhongir	33	DRCC, WTC	31.68	Work under progress for MSW processing, Completion Timeline:9 Months
135	Alair	8	DRCC, WTC	0.4	
136	Choutuppal	22	DRCC, WTC	1.54	
137	Mothkur	14	DRCC, WTC	1.12	
138	Pochampally	14	DRCC, WTC	1.26	
139	Yadagirigutta	12	DRCC, WTC	0.96	
140	Kothur	6	DRCC, WTC	3.3	
		4311		1870.26	

Annex-VI

Details of the ULBs in PRS and the Solid Waste Management

River Stretch	Name of ULB	Total quantity of waste generated in ULB (in Tonnes/Day)	Total quantity of waste Processed (in Tonnes/Day)
Musi	Miryalaguda	50	35
Manjeera-nakkavagu	-		0
Maneru (P-III) (Karimnagar LMD to Somanpalli)	Huzurabad	18	10.9
	Jammikunta	28	5
	Parakala	13	0.9
	Bhupalpally	13	4
	Sulthanabad	9	1
	Kothapalli	9	6.5
	Karimnagar	95	50
Karakavagu (P-III)	Palwancha	38	13.7
Kinnerasani (P-IV)			
Godavari (P-IV)(Basar to Bhadrachalam)	Mancherial	21	19
	Ramagundam	115	25.7

River Stretch	Name of ULB	Total quantity of waste generated in ULB (in Tonnes/Day)	Total quantity of waste Processed (in Tonnes/Day)
	Dharmapuri	9	5.5
	Jagityal	50	22
	Korutla	38	17.6
	Metpalli	29	10
	Manuguru	14	2.1
	Bellampally	25	3
	Chennur	12	7.5
	Kyathanpally	9	2.85
	Luxettipet	12	1.4
	Manadamarri	21	24
	Naspur	33	6
	Khanapur	6	1.1
	Nirmal	66	3.2
	Armur	30	8.4
	Manthani	14	17
Bhainsa	24	2.3	
Krishna (P-V) (Thangadi to Wadapally)	Gadwal	18	4
	Alampur	6	1.1
	leeja	12	0.9
	Kollapur	8	20.4
	Makthal	11	11
	Total	856	343.05

Details of the Rural Bodies on sewage and solid waste management is placed in in the last due to page orientation in landscape

Details of Legacy dumpsites in the Polluted River Stretches within 1 KM Buffer

River Stretch	Name of ULB	Area	No.
Musi	Miryalguda	6	1
Manjeera-nakkavagu	-		
Maneru (P-III) (Karimnagar LMD to Somanpalli)	Huzurabad	4	1
	Jammikunta	2.16	1
	Parakala	3	1
	Bhupalpally	3	1
	Sulthanabad	0.2	1
	Kothapally	5.2	1
	Karimnagar	7.5	0
Karakavagu (P-III)	Palwancha	3	1
Kinnerasani (P-IV)			
Godavari (P-IV) (Basar to Bhadrachalam)	Mancherial	21.07	1
	Ramagundam	10	1
	Dharmapuri	3	1
	Jagitial	14	2
	Korutla	5.05	1
	Metpally	10	1
	Manuguru	6	1
	Bellampally	10	1
	Chennur	10	1
	Kyathanpally	7	1
	Luxettipet	1.2	1
	Mandamarri	5	1
	Nasipur	10	1
	Khanapur	5.51	2
	Nirmal	13.22	1
	Armoor	11	1
	Manthani	1	1
	Bhainsa	15.2	2
Krishna (P-V) (Thangadi to Wadapally)	Gadwal	5.19	1
	Alampur	2	1
	leeja	4	1
	Kollapur	5	1
	Makthal	4	1
	Total	212.5	34

- No. of drains falling into rivers and no. of drains having floating racks/screens installed to prevent solid waste from falling into the rivers

Details of the legacy dumpsites where Bio-mining works taken up as per CPCB Guidelines.

S. No	Name of city	Dumpsite Location	Quantity of waste at dumpsite (T)
1.	Armoor	Near Issapally Village, Armoor	452235
2.	Bellampally	Kannala Basthi	51100
3.	Bhainsa	Kunchiwali Pahad	31299
4.	Bhupalpally	Kasimpally	25182.08
5.	Chennur	Near Buddharam Road	12034.05
6.	Khanapur	Gangaipet At Maskapur Gp	58254

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S. No	Name of city	Dumpsite Location	Quantity of waste at dumpsite (T)
7.	Kyathanpally	Mandamarri	24528
8.	Luxettipet	Godhavari River Near Gangamma Thalli Temple	19162.5
9.	Mancherial	Vempally Village (Land Allotted But Not Handed Over)	89936
10.	Mandamarri	Chethlapur	42249.48
11.	Manthani	Near Madhura Pochamma Temple (Temporary)	8942.5
12.	Manuguru	Annaram	24528
13.	Nasipur	Mupidi Pochamma Temple	58254
14.	Nirmal	Edulapuram Shivar	122640
15.	Palwancha	Srinivasa Colony	81760
16.	Ramagundam	Jallaram	293825
17.	Sulthanabad	Yadav Nagar Near Railway Track	51100

Annexure-VIII- Water quality Analysis Reports

Water Quality Data of Polluted River Stretches of Telangana State to be displayed in the TSPCB website									
Stretch-1, Hyderabad to Nalgonda									
Monitoring locations on the Musi River									
U/s of Musi at Gandipet (Osmansagar lake) (NWMP station code: 1172)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	6.0	8.13	481	1.2	46	0.03	0.5	NA
2	Feb-22	5.1	7.67	498	1.0	63	0.01	0.5	NA
3	Mar-22	5.4	8.25	502	1.0	20	0.04	0.5	NA
River Musi at Nagole (NWMP station code: 2339)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	0.3	7.96	1391	6	920	0.02	0.5	NA
2	Feb-22	0.3	7.42	1341	6	920	0.04	0.5	NA
3	Mar-22	0.3	7.92	1452	8	430	0.07	0.5	NA
D/s. of Musi at Pratapasingaram (NWMP station code: 1173)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	0.3	7.93	1422	8.0	430	0.06	0.5	NA
2	Feb-22	0.3	7.36	1337	6.0	430	0.02	0.5	NA
3	Mar-22	0.3	6.58	1373	6.2	540	0.01	0.5	NA
River Musi at Kasaniguda (NWMP station code: 3082)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	6.6	7.72	1272	3.5	63	0.01	0.5	1.12
2	Feb-22	6.6	7.40	1253	3.2	58	0.01	0.5	0.86
3	Mar-22	6.4	8.01	1481	3.6	70	0.01	0.5	1.03
River Krishna at Wadapally (NWMP station code: 1465)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	6.0	8.02	816	2.5	27	0.01	0.5	0.76
2	Feb-	6.1	8.17	808	2.8	24	0.01	0.5	0.69

	22					86			
3	Mar-22	6.0	7.90	1172	2.4	26	0.01	0.5	0.83

Stretch-2, River Manjeera (Gowdicherla to Nakkavagu)

Monitoring locations on River Manjeera

U/s of river Manjeera at Gowdicharla before confluence with Nakkavagu (NWMP station code: 2374)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	5.9	7.25	656	2.9	27	0.01	0.5	0.68
2	Feb-22	6.2	7.20	620	2.7	31	0.01	0.5	0.70
3	Mar-22	6.0	7.22	676	3.0	33	0.01	0.5	0.71

D/s of River Manjeera at Gowdicherla after confluence with Nakkavagu (NWMP station code: 2375)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	6.1	7.22	594	2.8	43	0.01	0.5	0.69
2	Feb-22	6.3	7.29	576	2.5	39	0.01	0.5	0.57
3	Mar-22	6.2	7.31	608	2.8	41	0.01	0.5	0.63

Stretch-3, Gandilachapet to Sevalal Thanda

Monitoring locations on Nakkavagu

Nakka vagu at Bachugudem (NWMP station code: 2349)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	2.7	7.21	1773	8.0	130	0.01	0.5	0.93
2	Feb-22	2.9	7.40	1632	9.0	110	0.01	0.5	0.84
3	Mar-22	2.6	7.50	1722	10	120	0.01	0.5	0.86

Stretch-4, Along Palvancha

Monitoring locations on Karakavagu

U/s of Karakavagu at Paloncha (NWMP station code: 3080)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	5.6	8.18	563	1.1	26	0.03	0.5	NA
2	Feb-22	4.8	7.69	649	1.6	41	0.01	0.5	NA
3	Mar-22	4.6	8.20	565	1.4	43	0.03	0.5	NA

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D/s of Karakavagu at Paloncha (NWMP station code: 3081)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	5.2	8.11	476	1.0	33	0.03	0.5	NA
2	Feb-22	4.6	7.92	589	2.0	48	0.02	0.5	NA
3	Mar-22	4.5	8.30	585	1.8	46	0.04	0.5	NA

Stretch-5, Warangal to Somanpally
Monitoring locations on River Maneru

River Maneru at Somanpally (NWMP station code: 1158)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	6.0	7.72	570	1	40	0.01	0.5	NA
2	Feb-22	5.5	8.27	706	1	31	0.04	0.5	NA
3	Mar-22	5.4	7.99	626	1.8	36	0.02	0.5	NA

Maneru river d/s of Municipal dump site, Karimnagar (NWMP station code: 4257)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	1.0	7.97	1807	4	280	0.02	0.5	NA
2	Feb-22	3.2	8.10	2027	4.8	33	0.03	0.5	NA
3	Mar-22	2.9	8.51	2175	3.4	41	0.64	0.5	NA

Stretch-6, Basara to Khammam
Monitoring locations on River Godavari

River Godavari at Basara (NWMP station code: 2360)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR
1	Jan-22	6.8	7.55	646	1.5	26	0.01	0.5	0.66
2	Feb-22	6.6	7.62	620	1.3	24	0.01	0.5	0.73
3	Mar-22	6.7	7.93	745	1.5	26	0.01	0.5	0.71

River Godavari at Mancherial (NWMP station code: 13)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.5	7.52	559	1.2	38	0.01	0.5	NA
2	Feb-	5.0	8.27	600	1.2	33	0.04	0.5	NA

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3	Mar-22	5.2	8.31	615	1.6	36	0.04	0.5	NA

River Godavari at mancherial, Near Rail Way Bridge B/C of Rallavagu station code: 2361) (NWMP									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.6	7.45	565	1.2	36	0.01	0.5	NA
2	Feb-22	5.1	8.29	608	1.8	32	0.04	0.5	NA
3	Mar-22	5.0	8.26	614	1.4	38	0.04	0.5	NA

River Godavari at Ramagundam upstream near dam (NWMP station code: 2364)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	6.0	7.48	560	1.0	27	0.01	0.5	NA
2	Feb-22	5.5	7.76	612	1.1	43	0.01	0.5	NA
3	Mar-22	5.3	8.20	620	1.4	47	0.03	0.5	NA

D/s of River Godavari at Ramagundam near FCI intake well (NWMP station code: 2362)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.4	7.73	554	1.2	40	0.01	0.5	NA
2	Feb-22	5.0	8.44	610	1.0	31	0.05	0.5	NA
3	Mar-22	5.0	8.20	623	2.2	41	0.03	0.5	NA

River Godavari at Godavarikhani near bathing ghat (NWMP station code: 2363)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.2	7.46	569	1.2	31	0.01	0.5	NA
2	Feb-22	5.0	7.85	617	1.2	49	0.02	0.5	NA
3	Mar-22	4.9	7.92	621	2.8	32	0.02	0.5	NA

River Godavari d/s of Ramagundam at Manthani (NWMP station code: 2356)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-	5.8	7.34	592	1.0	34	0.01	0.5	NA

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	22								
2	Feb-22	5.2	7.68	669	1.6	40	0.01	0.5	NA
3	Mar-22	5.2	8.21	703	1.6	49	0.03	0.5	NA

U/s of River Godavari at Kamalapur (V) at M/s.AP Rayons Ltd., intake well (NWMP station code: 2365)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	6.0	7.85	389	1.0	120	0.02	0.5	NA
2	Feb-22	5.4	8.00	349	2.0	120	0.02	0.5	NA
3	Mar-22	5.8	8.39	410	1.2	63	0.05	0.5	NA

D/s of River Godavari at Kamalapur (V) at M/s.AP Rayons Ltd., discharge point (NWMP station code: 2366)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	6.0	7.81	393	1.0	150	0.01	0.5	NA
2	Feb-22	5.4	7.90	354	2.0	120	0.02	0.5	NA
3	Mar-22	5.8	8.38	424	1.4	84	0.05	0.5	NA

U/s of river Godavari at Bhadrachalam bathing ghat (NWMP station code: 2367)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.9	8.03	372	1.0	34	0.02	0.5	NA
2	Feb-22	5.4	8.01	430	2.0	41	0.02	0.5	NA
3	Mar-22	5.6	8.18	402	1.0	46	0.03	0.5	NA

D/s of river Godavari at Bhadrachalam bathing ghat (NWMP station code: 2368)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.7	7.95	371	2	39	0.02	0.5	NA
2	Feb-22	5.2	8.05	433	2.2	58	0.02	0.5	NA
3	Mar-22	5.1	8.14	403	2.1	58	0.03	0.5	NA

River Godavari at Burgampahad (NWMP station code: 2369)

S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.7	7.96	444	1.8	25	0.02	0.5	NA
2	Feb-22	5.2	8.02	428	2	40	0.020	0.5	NA
3	Mar-22	5.1	8.10	432	1.6	43	0.026	0.5	NA

**Stretch-7, Along Palvancha
Monitoring locations on River Kinnerasani**

Kinnerasani after confluence of KTPS ash pond effluents (NWMP station code: 2372)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.8	8.26	479	1.0	21	0.03	0.5	NA
2	Feb-22	5.0	8.12	531	2.0	43	0.03	0.5	NA
3	Mar-22	5.1	8.20	525	1.6	38	0.03	0.5	NA

**Stretch-8, Thangadi to Wadapally
Monitoring locations on River Krishna**

River Krishna at Thangadi (NWMP station code: 1784)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.8	8.02	1051	1.4	220	0.02	0.5	NA
2	Feb-22	5.8	7.90	924	2.2	240	0.02	0.5	NA
3	Mar-22	5.4	7.30	1212	1.8	280	0.01	0.5	NA

River Krishna at Gadwal bridge (NWMP station code: 39)									
S.No	Month	DO (mg/L)	pH	Conductivity (mS/cm)	BOD (mg/L)	Total Coliform (MPN/100 ml)	Free Ammonia(mg/L)	Boron (mg/L)	SAR (mg/L)
1	Jan-22	5.6	8.35	1068	1.6	220	0.05	0.5	NA
2	Feb-22	5.7	7.98	919	2.2	240	0.02	0.5	NA
3	Mar-22	5.2	7.40	1204	2.0	240	0.01	0.5	NA

Annexure-IX

Ground Water Quality – placed below in landscape

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Annexure-X

Good Irrigation practices being adopted by the State

**Monthly Progress Report by States / UTs in the matter of
Hon'ble NGT in O.A. No.673/2018 Dt.06.12.2019.**

Status of adopting Good Irrigation Practices:

The Government of Telangana is adopting different Irrigation Practices for improving crop yield. The Government of Telangana is adopting surface Irrigation, Sprinkler Irrigation and Lift Irrigation based on the different type of soils, claimants, crops and resources

The Government of Telangana state has taken up the massive programme of restoring minor irrigation sources under the name "Mission Kakatiya" (mana ooruvu - mana cheruvu) in a decentralized manner through community involvement. The Government is aiming to complete the restoration of all the tanks in phased manner.

The program was launched on 12-03-2015 by our Hon'ble Chief Minister Sri Kalvakuntla Chandrashekar Rao. So far restoration of 27625 no. of water bodies with a cost of Rs.9795.39 Crores were taken up in different phases for restoration of ayacut of 21.39 Lakhs Acres out of which 21436 tanks are restored with an expenditure of Rs. 5160.00 Crores restoring an ayacut of 15.05 Lakh acres.

The main works taken up are,

- 1) Strengthening of Bunds and Repairs to Sluices and Weirs.
- 2) Restoration of Irrigation Channels
- 3) Repairs to Cross Masonry and Cross Drainage works.
- 4) Restoration of feeder Channels
- 5) Desilting.

Further, Government vide G.O. Ms. No. 8 Irrigation & CAD (M.I) Dept., dt: 08.03.2019 has accorded administrative approval for an estimated cost of Rs.3825 Crores for construction of 1200 Nos of check dams on 4th order to 8th order streams in the command areas of Major & Medium Irrigation Projects. It is also proposed to complete the construction of check dams within two years in phased manner.

As on date, 638 no. of Check dams were technically sanctioned for an amount of Rs.2906.26 crores and works are in progress.

Rain Water Harvesting Structures in ULBs

Sl.No.	Name of the District	Name of the Municipality / Municipal Corporation	Total No. of RWH
1	2	3	4
1	Jangaon	Jangaon	100
	Jangaon Total		100
2	Warangal Urban	Warangal	380
	Warangal Urban Total		380
3	Warangal Rural	Parkal	7
4	Warangal Rural	Narsampet	17
5	Warangal Rural	Wardhannapet	6
	Warangal Rural Total		30
6	Mahabubabad	Mahabubabad	5
7	Mahabubabad	Dornakal	133
8	Mahabubabad	Maripeda	459
9	Mahabubabad	Thorrur	7
	Mahabubabad Total		604
10	Jayashankar	Bhupalpally	7
	Jayashankar Total		7
11	Karimnagar	Karimnagar Corpn.	689
12	Karimnagar	Jammikunta	46
13	Karimnagar	Huzurabad	83
14	Karimnagar	Choppandandi	575
15	Karimnagar	Kothapally	3407
	Karimnagar Total		4800
16	Jagityal	Jagityal	792
17	Jagityal	Korutla	288
18	Jagityal	Metpalli	25
19	Jagityal	Raikal	4680
20	Jagityal	Dharmapuri	25
	Jagityal Total		5810
21	Rajanna-Sircilla	Vemulavada	379
22	Rajanna-Sircilla	Sircilla	318
	Rajanna-Sircilla Total		697
23	Peddapalli	Ramagundam Corpn.	350
24	Peddapalli	Peddapalli	156
25	Peddapalli	Manthani	10
26	Peddapalli	Sulthanabad	56
	Peddapalli Total		572
27	Khammam	Khammam Corpn.	42
28	Khammam	Sattupalli	5
29	Khammam	Madhira	4
30	Khammam	Wyra	9
	Khammam Total		60
31	Bhadradi (Kothagudem)	Kothagudem	7
32	Bhadradi (Kothagudem)	Yellandu	21
33	Bhadradi (Kothagudem)	Manuguru	6
34	Bhadradi (Kothagudem)	Palvancha	40
	Bhadradi (Kothagudem) Total		74
35	Adilabad	Adilabad	189
	Adilabad Total		189
36	Nirmal	Nirmal	51
37	Nirmal	Bhainsa	34
38	Nirmal	Khanapur	4

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Sl.No.	Name of the District	Name of the Municipality	Total No. of
	Nirmal Total		89
39	Komaram Bheem	Kagaznagar	11
	Komaram Bheem Total		11
40	Mancherial	Mancherial	59
41	Mancherial	Bellampally	25
42	Mancherial	Naspur	9
43	Mancherial	Chennur	8
44	Mancherial	Kyathanpally	382
45	Mancherial	Luxettipet	192
46	Mancherial	Mandamarri	36
	Mancherial Total		711
47	Ranga Reddy	Pedda Amberpet	52
48	Ranga Reddy	Badangpet Corpn.	1507
49	Ranga Reddy	Ibrahimpattam	93
50	Ranga Reddy	Jalpally	97
51	Ranga Reddy	Meerpet Corpn.	589
52	Ranga Reddy	Shadnagar	89
53	Ranga Reddy	Shamshabad	
54	Ranga Reddy	Turkayamjal	33
55	Ranga Reddy	Manikonda	177
56	Ranga Reddy	Narsingi	53
57	Ranga Reddy	Bandlaguda jagir Corpn.	102
58	Ranga Reddy	Adibatla	299
59	Ranga Reddy	Shankarpaliy	25
60	Ranga Reddy	Thukkuguda	559
61	Ranga Reddy	Amangal	19
62	Ranga Reddy	Kothur	42
	Ranga Reddy Total		3736
63	Vikarabad	Tandur	232
64	Vikarabad	Vikarabad	211
65	Vikarabad	Parigi	127
66	Vikarabad	Kodangal	81
	Vikarabad Total		651
67	Medchal-Ma1kajgiri	Medchal	137
68	Medchal-Ma1kajgiri	Boduppall Corpn.	220
69	Medchal-Ma1kajgiri	Peerzadiguda Corpn.	356
70	Medchal-Ma1kajgiri	Jawaharnagar Corpn.	64
71	Medchal-Ma1kajgiri	Dhammaiguda	77
72	Medchal-Ma1kajgiri	Nagaram	38
73	Medchal-Ma1kajgiri	pocharam	45
74	Medchal-Ma1kajgiri	Ghatkesar	19
75	Medchal-Ma1kajgiri	Gundlapochampally	54
76	Medchal-Ma1kajgiri	Thumkunta	51
77	Medchal-Ma1kajgiri	Nizampet Corpn.	1710
78	Medchal-Ma1kajgiri	Kompally	1284
79	Medchal-Ma1kajgiri	Dundigal	213
	Medchal-Ma1kajgiri Total		4268
80	Nizamabad	Nizamabad Corpn.	223
81	Nizamabad	Bodhan	160
82	Nizamabad	Armur	217
83	Nizamabad	Bheemgal	13
	Nizamabad Total		613
84	Kamareddy	Kamareddy	73
85	Kamareddy	Banswada	83
86	Kamareddy	Yellareddy	6

Sl.No.	Name of the District	Name of the Municipality	Total No. of
	Kamareddy Total		162
87	Yadadri Bhuvanagiri	Bhongir	32
88	Yadadri Bhuvanagiri	Mothkur	5
89	Yadadri Bhuvanagiri	Choutuppal	167
90	Yadadri Bhuvanagiri	Alair	5
91	Yadadri Bhuvanagiri	Pochampally	11
92	Yadadri Bhuvanagiri	Yadagirigutta	13
	Yadadri Bhuvanagiri Total		233
93	Suryapet	Suryapet	316
94	Suryapet	Kodada	32
95	Suryapet	Huzurnagar	2
96	Suryapet	Neredcherla.	0
97	Suryapet	Tirumalagiri	0
	Suryapet Total		350
98	Nalgonda	Devarakonda	12
99	Nalgonda	Nalgonda	38
100	Nalgonda	Miryalguda	41
101	Nalgonda	Nandikonda	0
102	Nalgonda	Chityal	35
103	Nalgonda	Haliya	254
104	Nalgonda	Chandur	32
105	Nalgonda	Nakrekal	5
	Nalgonda Total		417
106	Siddipet	Siddipet	70
107	Siddipet	Gajwel	95
108	Siddipet	Dubbaka	5
109	Siddipet	Husnabad	135
110	Siddipet	Cherial	104
	Siddipet Total		409
111	Sangareddy	Sangareddy	31
112	Sangareddy	Sadasivapet	28
113	Sangareddy	Zaheerabad	39
114	Sangareddy	Andol-Jogipet	8
115	Sangareddy	Narayankhed	25
116	Sangareddy	Bollaram	364
117	Sangareddy	Teilapur	1678
118	Sangareddy	Ameenpur	
	Sangareddy Total		2173
119	Medak	Medak	6
120	Medak	Thoopran	5
121	Medak	Ramayampet	2
122	Medak	Narsapur	5
	Medak Total		18
123	Mahabubnagar	Mahaboobnagar	133
124	Mahabubnagar	Bhoothpur	33
125	Mahabubnagar	Jadcherla (Badepally)	44
	Mahabubnagar Total		210
126	Narayanpet	Narayanpet	131
127	Narayanpet	Makthal	73
128	Narayanpet	Kosgi	42
	Narayanpet Total		246
129	Jogulamba Gadwal	Gadwal	6
130	Jogulamba Gadwal	leeja	45
131	Jogulamba Gadwal	Waddepalle	6
132	Jogulamba Gadwal	Alampur	6

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Sl.No.	Name of the District	Name of the Municipality	Total No. of
	Jogulamba Gadwal Total		63
133	Wanaparthi	Wanaparthi	10
134	Wanaparthi	Kothakota	3
135	Wanaparthi	Pebbair	3
136	Wanaparthi	Atmakur	2
137	Wanaparthi	Amarchinta	1
	Wanaparthi Total		19
138	Nagarkurnool	Nagarkurnool	15
139	Nagarkurnool	Kollapur	68
140	Nagarkurnool	Kalwakurthy	18
141	Nagarkurnool	Achampet	8
	Nagarkurnool Total		109
GRAND TOTAL			27811

Monthly Progress for the month of May-2022 during F.Y.2022-23

		During May-22	Cumulative Since April-2022 during F.Y.2021-22
TSWALTA	No. of Applications Approved	137	251
TSiPASS	No. of Applications Approved	14	34
	No. of Applications Rejected	5	7
Rain Water Harvesting Artificial Recharge Structures (ARS)	Sites Recommended	830	1407

NO. OF INDUSTRIES ISSUED WITH CLOSURE ORDERS / STOP PRODUCTION ORDERS FOR THE PERIOD FEBRUARY TO MAY, 2022			
S.No.	Name & Address of the industry	Date of Closure	Category for issuing the closure order
1	M/s. Raghavendra Stone Crusher Mine, Sy.No: 83 & 84, Kothamalgara, Bhoothpur (M), Mahabubnagar District	18.02.2022	A&W
2	M/s. Sri Shiv Shakti Steel and Alloys (Sponge Iron unit), Sy.No.565, Veerlapally (V), Kothur (M), Rangareddy District	16.02.2022	A&W
3	M/s. Vivanta Laboratories (P) Ltd (formerly M/s. Anu Pharma (P) Ltd), Sy.No.112/1, Rangareddyguda Village, BalanagarMandal, Mahaboobnagar District	21.02.2022	A&W
4	M/s. SS Enterprises. (SH Enterprises), Sy.No. 278 & 279, Kandukur (V&M), Rangareddy District	06.04.2022	A&W
5	M/s. Pavithra Dairy Products Pvt. Limited, Sy.No.276, 277 & 278 (P), Phase-IV, IP, Pashamailaram (V), Patancheru (M), Sangareddy District	04.02.2022	Water
6	M/s. SVR Laboratories (P) Ltd., Sy.No. 238(part), 239/A, 239/E, Dothigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
7	M/s. Chemic Life Sciences (P) Ltd., Sy.No. 238 & 239, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
8	M/s. VJ Sai Chem., Sy.No.240/B, Dothigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
9	M/s. Ravoos Laboratories Limited (Formerly M/s. Silicon Drugs & Intermediates (P) Ltd.), Sy. No. 210, Dothigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
10	M/s. Brundavan Laboratories (P) Ltd., Yellagiri (V), Choutuppal (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
11	M/s. Vasudeva & Co, Sy.No 242, 244 & 245, Nawabpet Village, Shivampet Mandal, Medak District.	15.03.2022	A&W
12	Un-named Lead Acid Batteries Recycling Unit operated by Sri Munna, Owner, Sy.No.209, Madharam Village, Jinnaram Mandal, Sangareddy District	27.04.2022	A&W
13	Un-named Lead Acid batteries recycling unit operated by Sri Manoj, Owner, Sy.No.209, Madharam Village, Jinnaram Mandal, Sangareddy District	27.04.2022	A&W
14	Un-named Lead Acid Batteries Recycling Unit operated by Sri Raju, Owner, Sy.No.209, Madharam Village, Jinnaram Mandal, Sangareddy District	27.04.2022	A&W
15	M/s. Medchem Labs (Formerly M/s Zyden Gentec Ltd., / M/s Sree Venkateswara Medichem Labs Pvt Ltd.,) Plot No. 8-71/1, IDA, Bollaram, Jinnaram (M), Sangareddy District	27.04.2022	A&W
16	M/s. Sri Monahsi Life Sciences Pvt. Ltd, Plot No:149 & 150, IDA Pashamailaram, Patancheru (M), Sangareddy District	23.05.2022	A&W
17	M/s. Sri Yadadri Life Sciences (P) Ltd., (Formerly M/s. Pravah Laboratories (P) Ltd), Sy.No.188 & 189, Ramojipet (V), Yadagirigutta (M), Yadadri Bhuvanagiri District	28.05.2022	A&W
18	M/s. Gayatri Sugars Ltd., (Distillery Unit), Adloor-Yellareddy (V), Sadashivanagar (M), Kamareddy District	28.05.2022	A&W
19	Un-named Plastic recycling unit (Owner Srinivas), Pasumamla (V), Hayathnagar (M), Rangareddy District.	01.02.2022	A&W
20	Un-named Plastic recycling unit (Owner Ramreddy), Pasumamla (V), Hayathnagar (M), Rangareddy District.	01.02.2022	A&W
21	M/s. ASL Polymers, Sy.No. 62,6-46/3, Plot No. 137, Shilpi Colony, Pasumamla (V), Hayathnagar (M), Rangareddy District	01.02.2022	A&W
22	M/s. SS Polymers, Sy.No. 63/4, Pasumamla (V), Hayathnagar (M), Rangareddy District	01.02.2022	A&W
23	Un-named Granite Industry (Sri Girish Shyam - 9393061401), Sy.No. 63/4, Pasumamla (V), Hayathnagar (M), Rangareddy District	01.02.2022	A&W
24	Un-named Plastic recycling unit (Owner Girish - 9652993831), Pasumamla (V), Hayathnagar (M), Rangareddy District (Power Meter Sl.No. 10473355)	01.02.2022	A&W

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25	Unnamed Plastic recycling unit (Owner Karnakar Reddy - 9502560700), Pasumamla (V), Hayathnagar (M), Rangareddy District (Service No.SRN 2829)	01.02.2022	A&W
26	M/s. Sneha Enterprises (Sachin Rathi - 93460755868), Sy.No. 61, Pasumamla (V), Hayathnagar (M), Rangareddy District.	01.02.2022	A&W
27	M/s. Rohit Extractions Pvt. Ltd., Sy.No. 29, 33, 34 & 36, Narapally (V), Ghatkesar (M), Rangareddy District.	01.02.2022	A&W
28	M/s. Prajna Generics Pvt. Ltd., Plot No.18TF, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
29	M/s. Neovation Life Sciences India Pvt. Ltd., Plot No.22 & 23TF, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
30	M/s. MNR Labs Pvt. Ltd., Plot No.22 & 23, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
31	M/s. Acura Life Sciences, Plot No.25/G, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
32	M/s. Neo Chemsys, Plot No.63FF, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
33	M/s. Rupeksha Pharma, Plot No.66SF/1, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
34	M/s. Ace Biosciences, Plot No. 94/B/TF, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
35	M/s. Lattice Chem Pvt. Ltd., Plot No. 102 SF, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
36	M/s. Sahasra Pharma Chem (M/s. Vahni Laboratories), Plot No. 102 TF, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	02.02.2022	Water Act
37	M/s. Jayalakshmi Rice Industries, Sheriguda (V), Ibrahimpatnam (M), Rangareddy District.	16.03.2022	A&W
38	M/s. Sri Sai Ganesh Food Products, P.No. 30, Thorrur (V), Abdullapurmet (M), Rangareddy District	16.03.2022	A&W
39	M/s. Briten Cleaners (Laundry Service), Plot No. 414, 415 & 416, New Green city, Budvel (V), Rajendranagar (M), Rangareddy District.	06.04.2022	A&W
40	M/s. Chandini Plastic recycling unit, Sy. No. 451, 452, New Green city, Budvel (V), Rajendranagar (M), Rangareddy District.	06.04.2022	A&W
41	M/s. SS safe wash laundry Service, H No. 1-2-116/ 1/17, New Green city, Budvel (V), Rajendranagar (M), Rangareddy District.	06.04.2022	A&W
42	M/s. Survarna Durga Empty Bottle Cleaning Industry, Hayathnagar, Rangareddy District	18.04.2022	A&W
43	M/s. Ozo Agri Care Pvt. Ltd., # 6-3, Sri Sai Road Lines, Hayathnagar, Rangareddy District	18.04.2022	A&W
44	M/s. Vimal Industry, Sy.No. 1452, Nandigama (V&M), Rangareddy District	22.04.2022	A&W
45	M/s. Bharat Motocorp Pvt. Ltd., # 5-9-171, Chepal Road, Opp. Stanly School, Abids, Hyderabad	22.04.2022	A&W
46	M/s. Sree Sai Ram Enterprises, Sy.No. 494, 495, Gollapalli (V), Mallial (M), Jagtial District	23.04.2022	A&W
47	M/s. AS Industries, Near Sri Sai Model High School, Venkata Reddy Nagar Colony, Cherlapally, Medchal-Malkajgiri District	25.04.2022	A&W
48	M/s. Sai Metal Finishing Works, #5-24-274, NTR Nagar, Srinivas Nagar, Jagathgiri Gutta, Medchal-Malkajgiri District	25.04.2022	A&W
49	M/s Kanaka Mahalaxmi Parboiled Rice Industries, Near Addanki Bypass, Gollaguda, Nalgonda Town & District.	03.03.2022	A&W
50	M/s. Ram Laxman Parboiled Rice (P) Ltd., Sy. No. 1120, 1136, 1173, Sheshammagudem (V), Nalgonda Mandal & District	11.03.2022	A&W

NO. OF INDUSTRIES ISSUED WITH DIRECTIONS FOR THE PERIOD FEBRUARY TO MAY, 2022

	Name and Address of the industry	Date of Direction	Act
1	M/s. Bilasraika Sponge Iron India Pvt. Ltd., Gundlapotlapally Village, Balanagar Mandal, Mahaboobnagar District	02.02.2022	A&W

2	M/s. HSR Ventures Pvt. Ltd., Survey No. 57/1, Karmanghat(V), Saroornagar(M), Ranga Reddy District	18.02.2022	A&W
3	M/s Kothagudem Thermal Power Station (Stage - V & Stage VI), Paloncha (M), Bhadradi Kothagudem District	21.02.2022	A&W
4	"Girija Marvel" of M/s Girija Builders Pvt. Ltd., Survey Nos. 80, 81, 82, 83 and 106, Chandanagar, Serilingampally, Ranga Reddy District	07.03.2022	A&W
5	M/s. Vijayanand Kraft Papers Pvt Ltd., Sy.No.76, Yelikata Village, Farooqnagar Mandal, Rangareddy District	02.03.2022	A&W
6	Sunder Ispat Limited (Sponge Iron Division), Sy.No.268/A/276, 277, Ippalapally (V), Keshampet (M), Shadnagar Taluq, Mahaboobnagar District	16.04.2022	A&W
7	Madhucon Sugars & Power industries, Rajeswarapuram (V), Nelakondapally (M), Khammam District	28.04.2022	A&W
8	M/s Bhadradi Thermal Power Station (BTPS), Ramanujavaram, Edullabayyaram & Seetharampuram Villages of Manuguru & Pinapaka Mandals, Bhadradi Kothagudem District	28.04.2022	A&W
9	M/s. MSN Life Sciences Pvt. Ltd., Unit - I (Formerly M/s Vijeta Life Sciences Pvt Ltd.) Sy. No. 21/A & 21 AA, Mambapur Village, Gummadidala Mandal, Sangareddy District	01.02.2022	A&W
10	M/s. SMS Life Sciences India Limited- Unit -1 (Formerly M/s SMS Pharmaceuticals Ltd.), Khazipally Village, Jinnaram Mandal, Sangareddy District	01.02.2022	A&W
11	M/s. Shree Jaya Laboratories (P) Ltd., Sy.No.299 & 299/AA, Malkapur (V), Choutuppal (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
12	M/s. Vineet Laboratories Ltd., (Formerly M/s. Ortin Laboratories Ltd.), Sy.No. 300, Malkapur (V), Choutuppal (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
13	M/s. Hazelo Lab Private Limited, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
14	M/s. Archimedis Laboratories (P) Ltd., Sy.No. 238, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
15	M/s. Optimus Drugs (P) Ltd. Sy.No. 238, 239, 240 & 248, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
16	M/s. Rishon laboratories (P) Ltd., (Formerly M/s. Guna Sai Life Science (P) Ltd., & M/s. Anica Labs (P) Ltd.), Sy.No. 464 & 465, D.Nagaram (V), H/o.Koyyalagudem, Choutuppal (M), Yadadri Bhuvanagiri District	02.03.2022	A&W
17	M/s. Maithri Laboratories Private Limited, Unit - II, (Formerly M/s. VC Laboratories (P) Ltd) Sy.No. 281 to 283, S.Lingotam (V), Choutuppal (M), Yadadri Bhuvanagiri District	07.03.2022	A&W
18	M/s. Ganapati Sugar Industries Ltd. (Sugar & Power Plant), Sy.No. 688 to 710 and 76 to 80, Fasalwadi / Kulubgoor (V), Sangareddy.	16.03.2022	A&W
19	M/s. Trident Sugars Ltd., (A Subsidiary of Natems Sugar Pvt. Ltd), Madhunagar (V), Zaheerabad (M), Sangareddy District.	16.03.2022	A&W
20	M/s. VBC Ferro Alloys Ltd., Rudram (V), Patancheru (M), Sangareddy District.	16.03.2022	A&W
21	M/s. Classic Papers, Sy.No. 352 & 371, Srinagar (V), Gundaram (GP), Nizamabad District	21.03.2022	A&W
22	M/s. Decor Paper Mills, Sy.No. 344, 29, 30 & 343, Polampally (V), Chegunta (M), Medak District	21.03.2022	A&W
23	M/s. Prima Foodtech Pvt. Ltd., Sy. No. 134/A, 134/EE, 240 & 241, Muppireddypally Village, Manoharabad Mandal, Medak District	23.03.2022	A&W
24	M/s. Phalanx Labs, Plot No.22 & 23, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act

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25	M/s. Greenovel Life Sciences, Plot No.94/B/TF, ALEAP Industrial Estate, Gajularamaram, Quthbullapur (M), Medchal-Malkajgiri District	08.02.2022	Water Act
26	M/s. Lograns Pharma Pvt. Ltd., Plot No. 68, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
27	M/s. Skven Technologies Pvt. Ltd., Plot No. 130, ALEAP IE, Pragathi Nagar, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
28	M/s. Laxmi Genchem Sciences Pvt Ltd., Plot No. 90, ALEAP, IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
29	M/s. Asens Labs, Plot No. 25, Sy. No. 342, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
30	M/s. HTS Bio- Pharma Pvt. Ltd., Sy. No. 342, Plot No. 97, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
31	M/s. RVR Labs Pvt. Ltd., Plot No. 6, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
32	M/s. ShreeGen Pharma Ltd., Plot No. 116/GF, ALEAP Industrial Estate, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
33	M/s. Chandana Laboratories Pvt. Ltd., Plot No. 23A/GF, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal – Malkajgiri District	07.02.2022	Water Act
34	M/s. VSA Pharma, Plot No. 35, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
35	M/s. Medzine Life Sciences, Plot No. 69, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
36	M/s. Admiron Life Sciences Private Limited, Plot. No. 95 & 96, ALEAP IE, Pragathi Nagar, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
37	M/s. SML Pharma, Sy. No. 94/A, ALEAP Industrial Estate, Pragathinagar, Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
38	M/s. Vasista Pharma Chem Pvt. Ltd., Sy. No. 342, Plot No. 82 & 83, ALEAP Industrial Estate, Gajularamaram, Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
39	M/s. Zodiac Life Sciences Pvt. Ltd., Plot No.93, Sy.No.342, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
40	M/s. Etico Life Sciences Pvt Ltd., Sy. No. 342, Plot No. 121 & 122, ALEAP IE, Gajularamaram, Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
41	M/s. Granules India Ltd., (Earlier Ecologic Technologies (P) Ltd., Plot No. 56, ALEAP, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
42	M/s. Innovare Labs (P) Ltd., Plot No. 64, Plot No. 19, ALEAP Industrial Estate, Pragathinagar, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
43	M/s. Siflon Drugs & Pharmaceuticals (P) Ltd., Plot No. 20 & 21, ALEAP, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
44	M/s. Therdose Pharma (P) Ltd., (Unit-III), Plot No. 92 A, Sy. No. 342, ALEAP, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
45	M/s. Therdose Pharma (P) Ltd., Plot No. 118 to 120, ALEAP, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
46	M/s. Sciegen Pharmaceuticals India (P) Ltd., Plot No. 70, 71, ALEAP IE, Gajularamaram (V), Quthubullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act

47	M/s. Orbicular Pharmaceuticals Technologies Pvt. Ltd., Plot No. 132 & 133, ALEAP Industrial Estate, Gajularamaram (V), Quthbullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
48	M/s. Vidgas Science & Technologies (P) Ltd., Plot No. 70, ALEA, IE, Pragathi Nagar, Gajularamaram (V), Quthbullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
49	M/s. Invitron Advanced Analytics Pvt Ltd., (formerly M/s.Elmira Laboratories (P) Ltd.) Plot No. 126, Sy. No. 342, ALEAP Industrial Estate, Gajularamaram (V), Quthbullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
50	M/s. SVAK Life Sciences, Plot No. 92 B, Sy. No. 342, ALEAP IE, Gajularamaram (V), Quthbullapur (M), Medchal – Malkajgiri District	07.02.2022	Water Act
51	M/s. Monvi Laboratories (P) Ltd., Plot. No. 95 & 96, 3rd Floor, ALEAP IE, Pragathi Nagar, Gajularamaram (V), Quthbullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
52	M/s. Revin Labs (P) Ltd., Plot No. 84, Road No.8, 3rd Floor, ALEAP IE, Gajularamaram (V), Quthbullapur (M), Medchal – Malkajgiri District	07.02.2022	Water Act
53	M/s. Caplin Point Laboratories Ltd., Plot No. 95&96, ALEAP Industrial Estate, Gajularamaram (V), Quthbullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
54	M/s. WDB India Private Ltd., 1st floor, Plot No. 24, ALEAP Industrial Estate, Pragathinagar, Quthbullapur (M), Medchal-Malkajgiri District	07.02.2022	Water Act
55	M/s. Blend Colours Pvt. Ltd., Plot No.26, IDA Mankhal, Maheshwaram (M), Rangareddy District	09.02.2022	A&W
56	M/s. Lucky Oil Company, Plot No.33/A, IDA Mankhal, Rangareddy District.	09.02.2022	A&W
57	M/s. Lohiya Edible Oils Pvt. Ltd., Plot No.4. Sy.No. 460/2, 461, 462/2, 479 to 482, APIIC, IDA Mankhal, Maheshwaram (M), Rangareddy District	09.02.2022	A&W
58	M/s. Lohiya Veg Oils Pvt. Ltd., Plot No.3, Sy.No.460/2, 461, 462/2 & 479 to 482, APIIC, IDA Mankhal, Maheshwaram (M), Rangareddy District	09.02.2022	A&W
59	M/s. Priyanka Refineries Pvt. Ltd. (Unit-II), Plot No.2, APIIC, IDA Mankhal, Maheshwaram (M), Rangareddy District	09.02.2022	A&W
60	M/s. Aparna Enterprises Ltd., Plot No.17 & 17A, IDA Mankhal, Maheshwaram (M), Rangareddy District.	09.02.2022	A&W

Annexure-IX

Ground water Quality during Post Monsoon 2021 (November)

S N O	River	Priori ty	District	pH at 25 °C	Sp. Cond. At 25°C mic.sie/ cm	TDS mg/ lit.	T.H. as CaC O ₃ mg/ lit.	Ca Calciu m mg/ lit.	Mg Magnes ium mg/ lit.	Na Sodiu m mg/ lit.	K Potassi um mg/ lit.	CO ₃ as CaC O ₃ mg/ lit.	HCO ₃ as CaC O ₃ mg/ lit.	Chlori de mg/ lit.	Sulpha te mg/ lit.	NO ₃ mg/ lit.	Fluori de mg/ lit.	SAR
1	Musi	I	Hyderabad	6.7 7	888	568	260	88	10	82	1	0	250	70	55	46	1.03	2.21
2	Musi	I	Hyderabad	7.1 4	890	570	400	72	53	57	1	0	360	70	57	3	0.65	1.24
3	Musi	I	Hyderabad	6.9 6	1367	875	380	72	49	143	14	0	400	120	82	58	0.75	3.19
4	Musi	I	Hyderabad	6.9 1	1145	733	420	128	24	91	4	0	320	130	89	19	0.94	1.93
5	Musi	I	Hyderabad	7.5 2	1046	669	320	48	49	118	2	0	420	90	18	0.4	3.33	2.87
6	Musi	I	Hyderabad	7.5 2	768	492	260	48	34	62	15	0	270	60	50	3	0.61	1.67
7	Musi	I	Hyderabad	7.4 4	1016	650	360	96	29	82	2	0	200	100	140	53	1.19	1.88
8	Musi	I	Hyderabad	7.3 1	1302	833	440	128	29	101	8	0	350	110	82	79	0.44	2.09
9	Musi	I	Hyderabad	7.2 9	790	506	260	56	29	72	2	0	200	90	79	2	0.89	1.94
10	Musi	I	Hyderabad	6.9 0	1202	769	320	80	29	148	1	0	310	120	81	79	0.75	3.60
11	Musi	I	Hyderabad	7.7 7	916	586	280	64	29	97	4	0	270	90	58	40	0.77	2.52

12	Musi	I	Hyderabad	7.3 1	1065	682	320	88	24	105	12	0	330	90	79	26	0.51	2.55
13	Musi	I	Jangaon	7.5 6	384	246	160	24	24	55	5	0	130	100	6	5	1.64	1.89 1
14	Musi	I	Jangaon	7.9 8	594	380	220	40	29	44	6	0	130	100	11	44	0.9	1.29
15	Musi	I	Jangaon	8.3 5	1611	1031	400	80	49	174	11	20	180	330	75	20	2.11	3.78 3
16	Musi	I	Jangaon	8.3	1112	712	200	40	24	112	5	10	100	110	17	201	0.7	3.44 4
17	Musi	I	Jangaon	7.0 7	1094	700	240	48	29	151	4	0	140	140	64	195	0.74	4.23 8
18	Musi	I	Jangaon	7.3 7	474	303	220	48	24	18	1	0	100	70	35	18	2.52	0.52 8
19	Musi	I	Jangaon	7.9 9	1097	702	240	48	29	118	13	0	140	120	72	143	1.14	3.31 2
20	Musi	I	Jangaon	8.3 1	843	540	240	48	29	74	1	20	130	130	56	3	0.88	2.07 7
21	Musi	I	Jangaon	8.1 4	944	604	220	32	34	98	7	0	150	120	53	73	0.6	2.87 3
22	Musi	I	Jangaon	8.1 7	744	476	220	48	24	56	13	0	120	100	45	54	1.33	1.64 2
23	Musi	I	Jangaon	7.8 5	698	447	200	48	19	81	3	0	120	100	60	47	1.63	2.49
24	Musi	I	Jangaon	7.9 6	884	566	220	48	24	104	2	0	120	120	56	116	0.79	3.04 9
25	Musi	I	Jangaon	7.7 7	1493	956	340	72	39	218	2	0	290	250	89	58	1.42	5.14 1
26	Musi	I	Medchal	7.8 0	1291	826	460	152	19	90	2	0	50	210	116	223	1.75	1.83
27	Musi	I	Medchal	8.3 3	1652	1057	160	24	24	309	2	10	520	180	67	0.3	1.21	10.6 3
28	Musi	I	Medchal	7.2 5	1711	1095	580	168	39	132	3	0	400	170	113	141	1.12	2.37
29	Musi	I	Medchal	7.9 5	660	422	200	48	19	67	2	0	250	40	23	10	1.81	2.06

30	Musi	I	Medchal	7.1 3	1180	755	400	128	19	105	4	0	440	90	52	1	1.37	2.29
31	Musi	I	Medchal	8.1 0	633	405	200	48	19	55	16	0	150	100	34	11	0.57	1.69
32	Musi	I	Medchal	7.5 6	1143	732	500	136	39	37	3	0	240	150	92	51	0.84	0.73
33	Musi	I	Medchal	8.0 4	940	602	380	104	29	44	6	0	190	100	69	89	1.65	0.97
34	Musi	I	Medchal	7.9 4	434	278	180	64	5	19	3	0	140	20	49	4	0.21	0.60
35	Musi	I	Medchal	8.0 8	872	558	240	32	39	100	2	0	200	110	75	19	1.08	2.80
36	Musi	I	Medchal	7.8 5	921	589	360	96	29	55	3	0	120	160	95	54	0.93	1.26
37	Musi	I	Medchal	7.9 8	898	575	320	96	19	64	7	0	230	100	58	49	0.91	1.56
38	Musi	I	Medchal	7.6 5	977	625	360	48	58	65	1.8	0	340	70	44	4	1.43	1.49
39	Musi	I	Medchal	7.4 7	944	604	280	88	15	88	1	0	240	90	65	31	0.91	2.29
40	Musi	I	Medchal	7.4 8	954	611	280	72	24	87	1	0	270	110	33	1	0.58	2.26
41	Musi	I	Medchal	7.1 6	1188	760	460	160	15	63	4	0	420	80	75	3	0.59	1.27
42	Musi	I	Medchal	8.2 3	1106	708	200	16	39	162	4	0	140	290	18	0.04	0.62	4.99
43	Musi	I	Medchal	7.3 7	1209	774	480	128	39	66	3	0	230	200	60	41	1.52	1.31
44	Musi	I	Medchal	7.6 1	1142	731	400	104	34	93	4	0	250	130	114	61	0.76	2.03
45	Musi	I	Nalgonda	7.7 9	2048	1311	520	40	102	234	2	0	80	490	226	14	0.49	4.46
46	Musi	I	Nalgonda	7.0 3	852	545	300	24	58	59	2	0	210	60	115	15	0.32	1.48
47	Musi	I	Nalgonda	7.3 7	1206	772	480	80	68	61	3	0	190	200	127	6	0.44	1.21

48	Musi	I	Nalgonda	7.0 9	2520	1613	500	104	58	333	21	0	80	640	230	29	0.24	6.48
49	Musi	I	Nalgonda	7.6 8	1089	697	460	64	73	54	3	0	90	220	125	55	0.39	1.09
50	Musi	I	Nalgonda	7.6 6	486	311	180	40	19	27	4	0	60	60	82	14	0.45	0.88
51	Musi	I	Nalgonda	7.9 2	2033	1301	400	56	63	259	28	0	160	490	111	34	0.09	5.63
52	Musi	I	Nalgonda	7.9 1	540	346	140	32	15	60	19	0	150	70	43	4	0.22	2.21
53	Musi	I	Nalgonda	7.9 7	834	534	220	24	39	91	9	0	150	110	93	25	0.96	2.67
54	Musi	I	Rangareddy	7.6 2	264	169	140	32	15	7	3	0	140	10	8	13	0.18	0.26
55	Musi	I	Rangareddy	7.3 5	1720	1101	580	152	49	110	76	0	260	140	404	57	0.32	1.98
56	Musi	I	Rangareddy	7.2 7	937	600	360	112	19	55	1	0	400	30	17	27	0.50	1.26
57	Musi	I	Rangareddy	7.5 4	935	598	260	56	29	101	2	0	300	100	27	1	2.38	2.72
58	Musi	I	Rangareddy	7.8 1	699	447	240	32	39	56	0.2	0	270	30	12	42	1.79	1.58
59	Musi	I	Rangareddy	7.4 9	698	447	300	40	49	26	1	0	190	90	11	43	0.17	0.65
60	Musi	I	Rangareddy	7.6 0	638	408	260	40	39	31	2	0	270	20	10	23	0.75	0.83
61	Musi	I	Rangareddy	7.0 8	1215	778	320	80	29	120	2	0	310	130	75	10	1.19	2.91
62	Musi	I	Rangareddy	7.1 0	837	536	320	56	44	44	1	0	300	40	15	52	0.98	1.06
63	Musi	I	Rangareddy	7.5 4	1410	902	360	72	44	106	71	0	400	130	37	54	0.32	2.43
64	Musi	I	Rangareddy	7.6 5	797	510	360	24	73	31	1	0	360	20	11	33	0.82	0.71
65	Musi	I	Rangareddy	7.4 0	350	224	140	32	15	21	6	0	120	20	8	45	0.38	0.76

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66	Musi	I	Rangareddy	7.1 4	120	77	40	8	5	13	1	0	30	20	8	1	0.14	0.89
67	Musi	I	Rangareddy	7.0 5	1329	851	400	120	24	106	15	0	390	130	29	56	0.54	2.30
68	Musi	I	Rangareddy	7.5 0	864	553	300	32	53	68	3	0	330	60	20	9	2.20	1.71
69	Musi	I	Rangareddy	6.9 3	504	323	220	40	29	25	0.2	0	230	20	11	3	0.45	0.73
70	Musi	I	Rangareddy	7.5 6	663	424	200	48	19	60	2	0	240	50	18	12	0.33	1.83
71	Musi	I	Rangareddy	7.3 2	1175	752	380	80	44	78	2	0	310	130	21	52	0.54	1.74
72	Musi	I	Rangareddy	7.2 8	1312	840	300	56	39	168	4	0	160	200	235	2	0.40	4.22
73	Musi	I	Rangareddy	7.2 9	1165	746	340	24	68	160	5	0	480	90	15	38	1.93	3.78
74	Musi	I	Rangareddy	6.7 6	2429	1555	980	320	44	96	6	0	250	560	149	8	1.09	1.33
75	Musi	I	Rangareddy	7.1 0	582	372	280	88	15	12	1	0	280	10	14	3	0.36	0.31
76	Musi	I	Rangareddy	7.2 2	599	383	280	72	24	21	4	0	200	70	13	20	0.19	0.55
77	Musi	I	Rangareddy	7.7 7	1778	1138	140	16	24	355	2	0	750	70	18	30	3.48	13.0 5
78	Musi	I	Rangareddy	7.3 0	905	579	380	56	58	41	1	0	350	60	22	18	0.59	0.92
79	Musi	I	Rangareddy	7.1 2	820	525	320	96	19	46	3	0	280	80	20	2	1.29	1.12
80	Musi	I	Rangareddy	7.1 1	642	411	160	48	10	64	12	0	170	80	23	5	0.29	2.20
81	Musi	I	Siddipet	7.6 7	414	265	180	56	10	16	0.4	0	120	10	15	78	0.53	0.52
82	Musi	I	Siddipet	7.6 6	780	499	140	32	15	100	2	0	80	140	32	62	1.54	3.67
83	Musi	I	Siddipet	7.5 7	939	601	280	40	44	82	2	0	100	120	32	193	0.54	2.13

84	Musi	I	Siddipet	7.5 7	522	334	220	48	24	28	1	0	200	40	14	16	1.08	0.82
85	Musi	I	Siddipet	7.6 6	273	175	80	16	10	31	1	0	100	20	10	5	1.24	1.51
86	Musi	I	Siddipet	7.3 8	807	516	260	48	34	65	2	0	160	120	18	75	1.07	1.75
87	Musi	I	Suryapet	7.7 2	1618	1036	300	104	10	195	1	0	140	350	48	25	0.69	4.90
88	Musi	I	Suryapet	7.2 9	741	474	260	56	29	69	2	0	270	80	20	7	0.57	1.86
89	Musi	I	Suryapet	7.2 2	1320	845	380	136	10	114	2	0	260	170	71	50	0.58	2.54
90	Musi	I	Suryapet	7.6 3	1359	870	460	120	39	88	6	0	100	220	15	283	0.84	1.78
91	Musi	I	Suryapet	7.3 0	749	479	260	72	19	63	4	0	240	80	23	20	0.53	1.70
92	Musi	I	Suryapet	7.6 7	972	622	340	104	19	69	3	0	270	90	63	35	0.52	1.63
93	Musi	I	Suryapet	7.4 9	910	582	320	88	24	93	6	0	260	170	34	4	0.60	2.26
94	Musi	I	Suryapet	7.8 0	635	406	240	56	24	56	2	0	240	70	16	8	0.74	1.57
95	Musi	I	Suryapet	7.3 0	1128	722	360	88	34	107	2	0	280	180	42	2	0.48	2.45
96	Musi	I	Suryapet	7.5 7	523	335	160	40	15	53	2	0	170	60	17	4	0.34	1.82
97	Musi	I	Suryapet	7.3 9	2580	1651	860	168	107	230	57	0	380	670	50	12	0.77	3.41
98	Musi	I	Suryapet	7.5 7	920	589	280	64	29	91	11	0	420	20	8	39	0.96	2.36
99	Musi	I	Vikarabad	7.0 4	719	460	240	56	24	39	2	0	150	110	17	0.3	0.66	1.09
100	Musi	I	Vikarabad	7.1 4	171	109	80	16	10	11	2	0	40	40	8	2	0.08	0.53
101	Musi	I	Yadadri	8.1 7	680	435	140	40	10	94	8	0	250	30	34	27	0.75	3.46

10 2	Musi	I	Yadadri	7.7 3	434	278	160	56	5	27	2	0	110	30	32	38	0.87	0.93
10 3	Musi	I	Yadadri	7.3 8	501	321	240	88	5	16	2	0	100	40	38	100	1.29	0.44
10 4	Musi	I	Yadadri	7.8 5	1941	1242	520	96	68	235	8	0	350	370	143	36	1.36	4.47
10 5	Musi	I	Yadadri	7.2 8	641	410	240	80	10	51	2	0	190	40	49	58	2.10	1.43
10 6	Musi	I	Yadadri	7.2 8	860	550	260	64	24	83	3	0	200	140	44	4	0.69	2.25
10 7	Musi	I	Yadadri	7.2 4	2254	1443	460	80	63	316	4	0	530	330	114	32	4.05	6.40
10 8	Musi	I	Yadadri	7.8 0	1004	643	360	120	15	69	1	0	90	180	79	93	1.80	1.58
10 9	Musi	I	Yadadri	8.0 0	699	447	220	40	29	68	2	0	190	60	79	9	1.41	1.99
11 0	Musi	I	Yadadri	7.9 1	563	360	140	32	15	76	1	0	220	30	37	6	0.93	2.79
11 1	Musi	I	Yadadri	7.2 7	1496	957	340	112	15	140	61	0	230	230	111	71	0.48	3.30
11 2	Musi	I	Yadadri	7.8 4	1592	1019	280	56	34	236	3	0	320	300	59	12	1.64	6.12
11 3	Musi	I	Yadadri	7.7 1	981	628	300	24	58	99	4	0	80	220	85	59	0.34	2.49
11 4	Musi	I	Yadadri	7.6 6	928	594	300	64	34	90	1	0	320	50	52	48	2.61	2.27
11 5	Musi	I	Yadadri	8.0 4	1433	917	180	64	5	249	15	0	260	250	108	6	0.44	8.05
11 6	Musi	I	Yadadri	6.8 5	1166	746	420	128	24	91	4	0	260	110	102	116	0.52	1.94
11 7	Musi	I	Yadadri	7.9 1	938	600	360	56	53	65	1	0	270	100	46	48	1.73	1.49
11 8	Musi	I	Yadadri	7.0 9	673	431	260	80	15	40	2	0	250	20	36	37	2.40	1.09
11 9	Musi	I	Yadadri	7.0 1	1125	720	340	72	39	104	3	0	370	80	61	36	1.49	2.46

120	Musi	I	Yadadri	8.10	1798	1151	600	48	117	152	1	0	240	350	100	96	1.43	2.70
121	Musi	I	Yadadri	7.56	1446	925	480	88	63	113	2	0	430	150	51	23	1.27	2.25
122	Musi	I	Yadadri	8.08	1767	1131	320	56	44	255	3	0	360	290	104	3	1.29	6.19
123	Musi	I	Yadadri	7.42	2820	1805	720	104	112	221	171	0	520	300	182	376	1.34	3.57
124	Musi	I	Yadadri	7.50	2957	1892	940	256	73	249	12	0	120	880	153	3	0.96	3.53
125	Musi	I	Yadadri	7.52	913	584	260	96	5	85	3	0	130	160	70	12	1.15	2.30
126	Musi	I	Yadadri	7.97	1891	1210	840	112	136	42	5	0	350	360	84	9	0.39	0.62
127	Musi	I	Yadadri	7.57	3950	2528	1140	280	107	391	5	0	20	1080	476	64	0.54	5.03
128	Musi	I	Yadadri	7.75	801	513	180	24	29	111	2	0	150	150	63	1	1.83	3.61
129	Musi	I	Yadadri	7.71	655	419	300	88	19	23	6	0	220	20	41	88	0.91	0.57
130	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.13	1767	1131	420	96	44	223	0.4	0	300	390	27	7	1.20	4.73
131	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.64	1201	769	400	96	39	95	6	0	160	150	93	191	0.85	2.07
132	Manjeer a	II	Kamareddy	7.18	976	625	320	64	39	99	1	0	270	100	108	7	1.12	2.41

138	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.23	3306	2116	940	128	151	337	15	0	390	740	209	37	1.40	4.77
139	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.67	1004	643	320	48	49	86	1	0	320	50	90	24	1.18	2.09
140	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.79	604	387	240	48	29	37	2	0	240	20	42	9	0.76	1.04
141	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.40	2340	1204	460	64	73	339	4	0	440	260	355	4	1.06	6.88
142	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.27	888	504	340	72	39	57	2	0	340	50	36	17	0.97	1.34

148	Manjeer a Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.2 5	1614	1033	580	128	63	105	2.3	0	200	260	145	103	0.71	1.90
149	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.4 1	992	635	340	56	49	87	1	0	330	80	55	25	0.97	2.05
150	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.7 2	941	602	400	104	34	35	1	0	310	60	47	48	0.44	0.76
151	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	8.1 7	982	628	300	16	63	92	1	0	250	90	107	9	0.79	2.32
152	Manjeer a (Nakkav agu is part of Manjeer a)	II	Kamareddy	7.4 4	962	616	240	64	19	116	7	0	170	130	98	44	0.88	3.25

15 3	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	8.1 2	806	516	340	56	49	39	2	0	170	130	61	10	0.63	0.92
15 4	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	8.0 6	435	278	120	32	10	53	1	0	140	40	32	5	0.52	2.10
15 5	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	8.2 9	798	511	180	32	24	113	3	0	210	110	37	13	1.75	3.66
15 6	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	8.2 4	615	394	160	24	24	72	2	0	170	70	41	9	0.81	2.48
15 7	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.6 9	630	403	200	56	15	52	3.0	0	120	80	52	31	0.91	1.60

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158	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.6 3	902	577	300	24	58	73	4	0	220	110	64	34	0.26	1.83
159	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.8 8	784	502	260	40	39	78	4	0	250	90	43	17	0.42	2.10
160	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.2 6	2021	1293	580	128	63	236	0.1	0	350	400	118	66	0.75	4.26
161	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.8 6	941	602	400	120	24	64	2	0	340	60	91	22	0.84	1.39
162	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	6.5 3	1170	749	400	64	58	99	2	0	130	230	72	117	0.48	2.14

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16 3	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	8.0 6	788	504	240	48	29	79	2	0	140	150	56	3	0.42	2.22
16 4	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.2 2	856	548	320	40	53	57	2	0	210	50	143	24	0.51	1.39
16 5	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.3 2	815	522	260	40	39	79	1	0	180	110	74	22	1.14	2.13
16 6	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.2 7	2196	1405	460	72	68	316	2	0	120	470	160	270	0.61	6.41
16 7	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.6 5	2598	1663	860	192	92	219	4	0	100	510	157	385	0.43	3.25

168	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.4 1	1895	1213	560	104	73	159	10	0	220	290	135	198	0.39	2.92
169	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.9 1	553	354	180	40	19	46	4	0	170	50	34	7	0.31	1.49
170	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	8.1 5	468	300	220	48	24	28	2	0	200	30	29	6	0.50	0.82
171	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.0 4	770	493	300	96	15	48	1	0	230	70	44	27	1.29	1.20
172	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	6.8 2	1879	1203	600	152	53	153	2	0	220	380	101	111	0.41	2.72

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17 3	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.7 9	1126	721	300	88	19	116	2	0	130	200	66	92	0.96	2.91
17 4	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	7.8 5	1001	641	400	64	58	76	4	0	160	150	80	149	0.51	1.65
17 5	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Medak	8.1 8	399	255	140	32	15	30	1	0	120	30	34	6	0.57	1.10
17 6	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Nizamabad	6.7 1	1633	1045	440	152	15	167	5	0	380	190	102	59	0.70	3.47
17 7	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Nizamabad	6.9 8	1234	790	400	120	24	112	11	0	200	220	100	46	1.62	2.43

178	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Nizamabad	6.68	873	559	340	80	34	42	2	0	220	90	55	29	0.64	0.99
179	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Nizamabad	6.43	2450	1568	680	208	39	245	17	0	370	360	170	219	0.45	4.08
180	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Nizamabad	7.24	1064	681	440	80	58	45	1	0	410	50	34	14	0.76	0.93
181	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Nizamabad	7.56	872	558	260	40	39	85	2	0	330	40	43	15	0.86	2.29
182	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	7.12	1157	740	340	40	58	182	0.1	0	310	120	27	79	1.05	4.29

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183	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	7.7 5	1436	919	420	80	53	62	2	0	120	140	20	157	0.54	1.32
184	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	8.3 7	453	290	120	24	15	52	12	10	140	50	21	3	0.96	2.06
185	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	8.3 4	447	286	200	64	10	15	3	10	120	30	26	44	0.37	0.46
186	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	8.2 4	1002	641	280	48	39	103	1	0	170	210	22	14	1.00	2.68
187	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	8.1 0	1311	839	500	48	92	101	1	0	270	260	47	25	0.46	1.96

188	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	8.1 9	1222	782	360	56	53	110	1	0	190	250	14	31	0.54	2.52
189	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	7.8 8	1804	1155	360	96	29	253	11	0	200	360	51	179	1.72	5.80
190	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	6.5 8	225	144	120	32	10	11	1	0	100	20	4	18	0.17	0.44
191	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	8.2 6	1100	704	140	32	15	195	1	0	180	230	38	2	2.52	7.17
192	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	6.7 7	466	298	180	40	19	48	2	0	230	30	11	0.1	1.54	1.56

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19 3	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	8.2 3	368	236	120	24	15	27	2	0	110	30	11	21	0.79	1.07
19 4	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	7.9 3	570	365	340	64	44	17	2	0	330	20	9	7	0.63	0.40
19 5	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	7.9 9	429	275	200	56	15	25	2	0	210	20	10	4	0.62	0.77
19 6	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	6.8 9	1375	880	540	128	53	93	2	0	460	190	17	0.1	0.99	1.74
19 7	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Sangareddy	7.5 6	282	180	140	32	15	15	0.3	0	150	10	6	1	0.29	0.55

198	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Siddipet	8.0 2	642	411	200	24	34	42	1	0	220	30	8	14	2.36	1.29
199	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Siddipet	7.4 1	544	348	180	24	29	49	9	0	250	30	6	4	0.43	1.58
200	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Vikarabad	7.0 8	706	452	200	40	24	58	1	0	240	40	8	22	0.38	1.77
201	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Vikarabad	7.1 9	892	571	320	40	53	37	1	0	230	110	12	1	0.22	0.90
202	a) Manjeer a (Nakkav agu is part of Manjeer a)	II	Vikarabad	6.9 7	881	564	340	48	53	40	0.2	0	260	80	12	47	0.50	0.94

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20	a)	Maner	III	Bhupalpally	7.6	981	628	340	32	63	75	3	0	270	130	30	16	0.64	1.76
3					3														9
20		Maner	III	Bhupalpally	7.6	912	584	300	24	58	79	4	0	270	110	32	15	0.51	1.98
4					9														3
20		Maner	III	Bhupalpally	7.6	1188	760	380	40	68	102	3	0	330	130	36	55	0.93	2.27
5					9														5
20		Maner	III	Bhupalpally	7.8	1220	781	420	48	73	101	4	0	310	160	39	58	0.9	2.14
6					1														3
20		Maner	III	Bhupalpally	7.8	941	602	320	40	53	79	3	0	280	110	29	28	0.64	1.92
7					9														
20		Maner	III	Bhupalpally	8.0	1253	802	460	48	83	87	4	0	320	170	46	33	0.78	1.76
8					4														4
20		Maner	III	Bhupalpally	8.0	2295	1469	780	88	136	194	9	0	510	330	78	136	0.53	3.02
9					9														1
21		Maner	III	Bhupalpally	8.1	2095	1341	740	88	126	176	8	0	460	280	71	193	0.57	2.81
0					7														3
21		Maner	III	Bhupalpally	7.6	932	596	300	32	53	71	2	0	200	120	30	65	0.76	1.78
1.					1														3
21		Maner	III	Bhupalpally	7.9	1007	644	400	72	53	64	4	0	130	180	33	59	0.42	1.39
2					7														1
21		Maner	III	Bhupalpally	7.6	1385	886	460	48	83	114	4	0	360	190	39	36	0.13	2.31
3					6														1
21		Maner	III	Bhupalpally	8.1	1278	818	500	56	88	76	6	0	310	180	42	60	0.66	1.47
4					1														8
21		Maner	III	Bhupalpally	7.7	806	516	280	56	34	75	12	0	150	110	32	11	0.37	1.94
5					7														9
21		Maner	III	Bhupalpally	7.8	1485	950	240	48	29	221	5	0	150	140	89	8	0.57	6.20
6					9														3
21		Maner	III	Bhupalpally	7.7	1071	685	380	48	63	77	4	0	310	110	33	60	0.82	1.71
7					2														8
21		Maner	III	Bhupalpally	7.5	1648	1055	580	64	102	126	5	0	390	190	47	162	0.76	2.27
8					7														5
21		Maner	III	Bhupalpally	7.9	2204	1411	720	64	136	206	8	0	480	330	74	141	0.55	3.33
9					4														8

22 0	Maner	III	Jagityal	8.1 1	798	511	300	16	63	49	1	0	270	80	9	9	1.19	1.23
22 1	Maner	III	Jangaon	7.7 2	610	390	220	48	24	59	2	0	200	40	53	41	0.24	1.73
22 2	Maner	III	Jangaon	8.0 9	1556	996	320	48	49	201	17	0	230	280	35	128	0.63	4.88 6
22 3	Maner	III	Kamareddy	7.6 1	586	375	200	48	19	49	1	0	240	20	22	24	1.52	1.52
22 4	Maner	III	Kamareddy	7.4 0	1483	949	480	80	68	115	12	0	310	190	102	80	0.62	2.29
22 5	Maner	III	Kamareddy	7.3 0	944	604	400	96	39	29	1	0	250	100	51	31	0.61	0.62
22 6	Maner	III	Kamareddy	7.4 1	1126	721	420	80	53	64	6	0	210	180	66	36	0.45	1.36
22 7	Maner	III	Kamareddy	7.4 9	336	215	160	40	15	10	2	0	130	20	22	0.3	0.44	0.34
22 8	Maner	III	Kamareddy	7.3 5	895	573	340	88	29	43	2	0	200	100	70	31	0.32	1.01
22 9	Maner	III	Kamareddy	7.6 1	738	472	320	80	29	32	2	0	160	100	53	31	1.91	0.79
23 0	Maner	III	Kamareddy	7.3 4	922	590	360	96	29	49	1	0	200	60	167	20	0.65	1.13
23 1	Maner	III	Kamareddy	7.6 7	582	372	220	48	24	37	2	0	150	70	33	16	0.69	1.09
23 2	Maner	III	Karimnagar	7.9 3	938	600	320	56	44	85	4	0	210	110	35	119	0.57	2.06 6
23 3	Maner	III	Karimnagar	8.0 5	365	234	120	24	15	32	1	0	120	40	11	2	0.18	1.27
23 4	Maner	III	Karimnagar	7.9 5	820	525	280	48	39	77	4	0	230	100	31	49	0.56	2.00 1
23 5	Maner	III	Karimnagar	8.3 2	732	468	220	40	29	68	3	30	120	80	26	93	0.38	1.99 4
23 6	Maner	III	Karimnagar	7.9 3	685	438	180	32	24	60	2	0	120	70	21	83	0.58	1.94 5
23 7	Maner	III	Karimnagar	8.3 1	1165	746	360	64	49	111	5	30	300	130	39	46	0.86	2.54 4

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23 8	Maner	III	Karimnagar	8.2 3	321	205	100	16	15	30	1	0	90	40	10	7	0.29	1.30 5
23 9	Maner	III	Karimnagar	8.3 4	999	639	280	56	34	91	5	30	240	110	35	14	0.42	2.36 5
24 0	Maner	III	Karimnagar	8.1 3	391	250	100	16	15	34	1	0	100	40	11	7	0.64	1.47 8
24 1	Maner	III	Karimnagar	8.2 6	366	234	120	24	15	30	1	0	100	40	11	18	0.36	1.19 1
24 2	Maner	III	Karimnagar	7.7 5	810	518	260	48	34	72	4	0	210	100	30	38	0.34	1.94 2
24 3	Maner	III	Karimnagar	7.9 8	603	386	180	32	24	58	3	0	180	70	22	3	0.44	1.88
24 4	Maner	III	Karimnagar	8.2 4	400	256	120	24	15	37	1	0	120	40	16	5	0.56	1.46 9
24 5	Maner	III	Karimnagar	8.2 2	302	193	100	16	15	26	1	0	80	40	10	9	0.51	1.13 1
24 6	Maner	III	Karimnagar	8.3 3	1674	1071	460	72	68	167	8	30	440	200	51	2	0.96	3.38 6
24 7	Maner	III	Medak	6.6 5	885	566	380	104	29	32	3	0	290	50	56	44	0.87	0.71
24 8	Maner	III	Peddapally	8.1 5	545	349	160	32	19	48	2	0	160	50	20	11	0.74	1.65
24 9	Maner	III	Peddapally	8.3 2	1261	807	360	64	49	116	6	30	300	160	39	4	1.71	2.65 8
25 0	Maner	III	Peddapally	7.7 9	770	493	200	32	29	70	3	0	190	80	27	23	0.44	2.15 2
25 1	Maner	III	Peddapally	7.8 1	737	472	200	32	29	72	3	0	170	70	25	74	0.18	2.21 4
25 2	Maner	III	Peddapally	8.0 5	1234	790	360	64	49	118	6	0	320	150	37	42	0.96	2.70 4
25 3	Maner	III	Siddipet	7.1 1	706	452	180	32	24	64	2	0	200	60	15	20	0.96	2.07
25 4	Maner	III	Siddipet	7.6 2	3810	2438	1000	40	219	418	9	0	410	870	86	127	2.49	5.75
25 5	Maner	III	Siddipet	7.2 1	1164	745	320	48	49	123	4	0	330	150	11	46	1.17	2.99

25 6	Maner	III	Siddipet	7.3 5	752	481	260	64	24	20	75	0	240	60	12	69	0.12	0.54
25 7	Maner	III	Siddipet	7.7 0	460	294	120	24	15	54	7	0	130	70	12	2	0.31	2.14
25 8	Maner	III	Siddipet	7.0 5	1721	1101	460	56	78	172	5	0	420	160	18	205	1.46	3.49
25 9	Maner	III	Siddipet	7.7 4	1153	738	380	80	44	94	7	0	360	120	20	47	0.71	2.10
26 0	Maner	III	Siddipet	7.1 4	912	584	320	96	19	49	3	0	180	150	15	36	0.42	1.19
26 1	Maner	III	Siddipet	7.1 5	740	474	260	48	34	47	3	0	160	120	30	8	0.81	1.27
26 2	Maner	III	Siddipet	7.7 5	1942	1243	520	40	102	207	0.1	0	170	370	49	254	1.28	3.95
26 3	Maner	III	Siddipet	7.5 6	429	275	160	32	19	19	6	0	120	50	14	6	0.55	0.65
26 4	Maner	III	Siddipet	7.4 1	778	498	200	48	19	81	2.0	0	260	30	10	80	0.78	2.49
26 5	Maner	III	Siddipet	7.5 1	768	492	300	96	15	55	2	0	210	130	21	3	0.50	1.37
26 6	Maner	III	Siddipet	8.0 2	646	413	160	32	19	68	2	0	150	90	12	25	1.07	2.34
26 7	Maner	III	Siddipet	7.3 7	669	428	200	32	29	38	4	0	160	20	13	97	1.19	1.17
26 8	Maner	III	Siddipet	7.4 8	1157	740	380	80	44	69	2	0	150	230	11	47	0.52	1.54
26 9	Maner	III	Siddipet	8.0 4	568	364	240	80	10	28	1	0	230	30	9	18	2.25	0.79
27 0	Maner	III	Siddipet	7.1 8	115	74	40	8	5	2	9	0	30	10	3	9	0.12	0.14
27 1	Maner	III	Siddipet	8.0 9	662	424	200	32	29	62	1	0	170	100	12	10	0.65	1.91
27 2	Maner	III	Siddipet	7.4 2	1206	772	280	48	39	125	4	0	140	190	32	136	0.47	3.25
27 3	Maner	III	Siddipet	7.8 4	1402	897	260	24	49	183	32	0	320	160	22	143	1.05	4.94

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27 4	Maner	III	Siddipet	7.3 8	964	617	220	48	24	65	46	0	230	120	16	8	0.57	1.91
27 5	Maner	III	Siddipet	7.7 6	789	505	200	32	29	52	2	0	190	70	12	8	0.78	1.60
27 6	Maner	III	Siddipet	7.5 6	464	297	160	56	5	26	3	0	70	50	13	78	0.41	0.89
27 7	Maner	III	Siddipet	7.2 3	638	408	220	48	24	32	12	0	180	80	9	8	0.41	0.94
27 8	Maner	III	Siddipet	7.3 5	474	303	160	56	5	29	7	0	150	40	6	12	0.81	1.00
27 9	Maner	III	Siddipet	7.3 0	571	365	220	72	10	20	11	0	200	40	13	3	0.27	0.59
28 0	Maner	III	Siddipet	7.1 8	682	436	280	56	34	33	2	0	270	20	13	42	0.64	0.86
28 1	Maner	III	Siddipet	7.1 9	682	436	240	80	10	20	21	0	200	60	2	28	0.36	0.56
28 2	Maner	III	Siddipet	7.7 1	987	632	360	88	34	52	1	0	300	100	17	9	0.43	1.20
28 3	Maner	III	Siddipet	7.7 3	429	275	160	32	19	34	2	0	170	30	15	4	0.42	1.17
28 4	Maner	III	Siddipet	7.2 3	795	509	280	72	24	55	1	0	290	50	14	28	1.17	1.43
28 5	Maner	III	Siddipet	7.4 4	339	217	140	24	19	14	1	0	120	20	9	13	0.41	0.51
28 6	Maner	III	Siddipet	7.6 1	815	522	240	72	15	75	2	0	150	110	27	94	0.21	2.10
28 7	Maner	III	Siddipet	7.6 6	563	360	160	48	10	61	1	0	220	30	15	20	1.48	2.10
28 8	Maner	III	Siddipet	7.1 6	1116	714	360	64	49	78	1	0	350	90	11	50	1.49	1.79
28 9	Maner	III	Sircilla	7.2 7	1346	861	460	104	49	188	6	0	470	210	18	93	1.7	3.81
29 0	Maner	III	Sircilla	7.3 5	1134	726	260	80	15	156	45	0	380	120	5	113	2.83	4.20
29 1	Maner	III	Sircilla	7.6 9	1040	666	460	72	68	135	8	0	470	130	19	94	0.97	2.73

29	Maner	III	Sircilla	7.1	730	467	200	32	29	78	14	0	240	70	7	46	1.09	2.39
2				9														8
29	Maner	III	Sircilla	7.1	310	198	80	16	10	31	2	0	130	10	4	2	0.32	1.50
3																		7
29	Maner	III	Sircilla	7.2	894	572	380	80	44	52	8	0	340	80	10	38	1.33	1.16
4				6														
29	Maner	III	Sircilla	7.4	862	552	300	64	34	45	5	0	200	110	8	45	0.65	1.13
5				6														
29	Maner	III	Sircilla	7.4	1780	1139	700	96	112	155	8	0	450	330	21	118	2.32	2.54
6				2														7
29	Maner	III	Sircilla	7.2	1128	722	460	128	34	105	8	0	380	150	13	104	0.94	2.12
7				2														9
29	Maner	III	Sircilla	7.3	957	612	340	64	44	104	5	0	390	90	14	43	1.19	2.45
8				3														3
29	Maner	III	Sircilla	7.5	682	436	220	40	29	40	2	0	210	60	6	8	0.86	1.17
9				2														3
30	Maner	III	Sircilla	7.3	727	465	300	64	34	44	2	0	270	50	10	53	0.75	1.10
0				8														5
30	Maner	III	Sircilla	7.4	1995	1277	540	72	88	252	6	0	420	320	29	213	1.07	4.71
1				9														6
30	Maner	III	Sircilla	7.3	1058	677	360	80	39	92	8	0	310	170	10	3	1.43	2.10
2				1														8
30	Maner	III	Sircilla	7.4	1372	878	520	80	78	95	5	0	370	230	11	19	0.86	1.81
3				5														2
30	Maner	III	Sircilla	7.4	1050	672	520	64	88	75	2	0	430	130	23	52	0.94	1.43
4				4														
30	Maner	III	Sircilla	7.1	1031	660	300	48	44	108	14	0	380	100	16	13	0.84	2.71
5																		1
30	Maner	III	Sircilla	7.4	834	534	340	72	39	45	4	0	320	60	15	23	1.1	1.06
6				1														
30	Maner	III	Sircilla	7.4	1108	709	420	88	49	100	12	0	390	120	17	85	0.92	2.12
7																		2
30	Maner	III	Sircilla	7.1	1018	652	420	56	68	95	21	0	340	180	15	49	0.75	2.01
8				6														6
30	Maner	III	Sircilla	7.3	1468	940	560	112	68	110	5	0	270	300	27	95	0.53	2.02
9																		1

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31 0	Maner	III	Sircilla	7.1 5	845	541	440	128	29	40	8	0	280	130	21	58	0.75	0.82 9
31 1	Maner	III	Sircilla	7.1 4	1483	949	740	72	136	90	15	0	490	170	18	243	2.97	1.43 9
31 2	Maner	III	Warangal (R)	8.4 6	1592	1019	420	64	63	159	10	50	360	190	47	33	1.64	3.37 4
31 3	Maner	III	Warangal (R)	8.4 2	1052	673	340	56	49	98	5	40	200	140	37	86	0.93	2.31 1
31 4	Maner	III	Warangal (R)	8.1 6	1105	707	360	40	63	101	4	0	280	160	34	41	0.38	2.31
31 5	Maner	III	Warangal (R)	7.9 4	1049	670	360	48	58	86	5	0	310	110	25	58	1.99	1.97
31 6	Maner	III	Warangal (R)	8.0 4	929	595	280	48	39	84	4	0	190	130	32	63	0.27	2.18 3
31 7	Maner	III	Warangal (R)	8.2 8	877	561	260	48	34	82	4	0	160	100	31	125	0.49	2.21 1
31 8	Maner	III	Warangal (R)	8.2 7	407	260	120	24	15	35	1	0	120	40	12	4	0.98	1.38 9
31 9	Maner	III	Warangal (U)	8.1 7	1476	945	400	64	58	144	7	0	320	200	49	58	1.28	3.13 1
32 0	Maner	III	Warangal (U)	8.1 9	620	397	180	40	19	59	2	0	140	70	21	55	0.82	1.91 2
32 1	Maner	III	Warangal (U)	8.2 2	1011	647	300	56	39	96	5	0	180	150	35	90	0.6	2.41
32 2	Maner	III	Warangal (U)	8.3 1	743	476	200	32	29	72	3	30	180	80	24	1	1.91	2.21 4
32 3	Maner	III	Warangal (U)	8.4 9	1099	703	320	56	44	106	5	50	240	140	37	1	7.01	2.57 7
32 4	Maner	III	Warangal (U)	8.1 1	588	376	160	40	15	51	2	0	130	60	22	33	1.56	1.75 3
32 5	Maner	III	Warangal (U)	8.3 3	1324	847	380	64	53	132	6	30	240	170	44	118	1.91	2.94 4
32 6	Maner	III	Warangal (U)	8.1 8	1032	660	300	56	39	100	5	0	230	150	35	43	0.2	2.51
32 7	Maner	III	Warangal (U)	8.3 8	2047	1310	520	80	78	221	8	40	410	320	66	7	0.68	4.21 4

328	Maner	III	Warangal (U)	7.7 7	696	445	220	24	39	46	2	0	190	50	16	51	0.81	1.35
329	Godavari	IV	Adilabad	7.5 4	594	380	140	32	15	46	5	0	130	70	16	0.2	0.14	1.69
330	Godavari	IV	Adilabad	7.3 2	954	611	140	32	15	71	5	0	150	50	18	73	0.43	2.61
331	Godavari	IV	Adilabad	7.3 8	1156	740	400	88	44	78	2	0	220	150	32	109	0.31	1.70
332	Godavari	IV	Adilabad	7.6 2	765	490	200	24	34	84	6	0	190	110	21	22	0.31	2.58
333	Godavari	IV	Adilabad	7.4 2	515	330	160	24	24	36	1	0	160	40	8	13	1.37	1.24
334	Godavari	IV	Bhadradri	7.7 5	832	532	280	24	53	71	4	0	320	60	13	18	1.01	1.85
335	Godavari	IV	Bhadradri	7.1 8	1649	1055	540	48	102	148	2	0	150	300	205	112	0.17	2.77
336	Godavari	IV	Bhadradri	7.6 8	617	395	220	24	39	53	2	0	300	20	2	2	1.11	1.55
337	Godavari	IV	Bhadradri	8.0 8	1422	910	280	16	58	199	8	0	400	150	34	82	0.51	5.17
338	Godavari	IV	Bhadradri	8.2 2	2675	1712	860	8	204	232	16	0	430	360	105	409	0.69	3.44
339	Godavari	IV	Bhadradri	7.0 2	1819	1164	720	144	88	87	4.5	0	80	500	90	36	0.86	1.41
340	Godavari	IV	Bhadradri	7.6 6	1582	1012	280	8	63	238	5	0	420	210	24	63	0.89	6.19
341	Godavari	IV	Bhadradri	7.8 9	358	229	140	24	19	25	3	0	140	30	7	5	0.71	0.92
342	Godavari	IV	Bhadradri	7.5 1	521	333	200	40	24	26	6	0	190	30	12	20	0.62	0.80
343	Godavari	IV	Bhadradri	7.1 8	2694	1724	900	88	165	177	12	0	200	380	260	394	0.15	2.57
344	Godavari	IV	Bhadradri	7.5 3	393	252	140	24	19	24	3	0	140	30	7	5	0.24	0.89
345	Godavari	IV	Bhadradri	7.6 9	851	545	180	32	24	88	48	0	150	130	24	83	0.16	2.85

31

34 6	Godavari	IV	Bhadradri	7.4 1	1973	1263	340	32	63	308	4	0	280	160	480	45	0.47	7.26
34 7	Godavari	IV	Bhadradri	7.1 0	816	522	320	104	15	34	16	0	210	100	14	50	0.35	0.82
34 8	Godavari	IV	Bhadradri	7.7 1	797	510	240	32	39	65	2	0	190	80	20	68	0.31	1.82
34 9	Godavari	IV	Bhadradri	7.8 0	1084	694	300	24	58	109	30	0	300	130	18	84	0.50	2.73
35 0	Godavari	IV	Bhadradri	7.5 9	1113	712	260	56	29	79	75	0	130	130	160	69	0.43	2.13
35 1	Godavari	IV	Bhadradri	7.1 6	2182	1396	740	80	131	155	6	0	280	340	185	185	0.28	2.48
35 2	Godavari	IV	Bhupalpally	7.8 8	897	574	300	32	53	77	3	0	280	100	30	16	0.47	1.93
35 3	Godavari	IV	Bhupalpally	7.2 3	237	152	40	16	0	37	4	0	40	20	13	5	0.05	2.54
35 4	Godavari	IV	Bhupalpally	8.2 1	692	443	220	32	34	59	10	0	100	110	17	27	0.6	1.73
35 5	Godavari	IV	Bhupalpally	8.1 1	2396	1533	800	96	136	197	6	0	540	340	81	119	0.56	3.02
35 6	Godavari	IV	Bhupalpally	8.1 8	2104	1347	720	72	131	189	11	0	470	310	74	139	0.56	3.06
35 7	Godavari	IV	Bhupalpally	8.1 4	2400	1536	840	88	151	193	17	0	530	340	86	151	0.55	2.89
35 8	Godavari	IV	Bhupalpally	7.8 9	637	408	220	16	44	38	2	0	180	60	20	20	0.13	1.11
35 9	Godavari	IV	Bhupalpally	8.0 1	1362	872	480	48	88	104	5	0	340	190	40	48	1.55	2.06
36 0	Godavari	IV	Bhupalpally	7.6 4	537	344	220	24	39	35	3	0	190	50	18	19	0.14	1.02
36 1	Godavari	IV	Bhupalpally	7.7 3	960	614	300	32	53	76	4	0	270	100	28	28	0.7	1.90
36 2	Godavari	IV	Bhupalpally	8.0 9	127	81	60	16	5	17	2	0	20	10	15	2	0.15	0.95
36 3	Godavari	IV	Bhupalpally	7.0 6	1849	1183	260	32	44	301	5	0	160	200	100	33	0.12	8.11

36 4	Godavari	IV	Bhupalpally	7.8	7	944	604	320	32	58	76	4	0	290	110	31	6	0.37	1.84
36 5	Godavari	IV	Bhupalpally	7.9	1	1014	649	380	48	63	72	3	0	210	170	33	53	0.44	1.60
36 6	Godavari	IV	Bhupalpally	8.0	6	977	625	340	40	58	77	4	0	240	130	33	58	0.43	1.81
36 7	Godavari	IV	Bhupalpally	7.9	9	536	343	200	40	24	57	11	0	110	60	29	24	0.23	1.75
36 8	Godavari	IV	Bhupalpally	7.5	8	693	444	200	40	24	52	4	0	120	70	21	13	0.12	1.59
36 9	Godavari	IV	Jagityal	8.2	8	396	253	140	24	19	22	2	0	110	50	6	0.4	0.52	0.80
37 0	Godavari	IV	Jagityal	8.1	5	1848	1183	220	32	34	256	15	0	270	300	55	30	0.46	7.50
37 1	Godavari	IV	Jagityal	8.2	8	685	438	180	32	24	62	4	0	150	80	19	38	0.35	2.00
37 2	Godavari	IV	Jagityal	8.2	3	776	497	240	40	34	49	2	0	140	80	19	87	0.84	1.37
37 3	Godavari	IV	Jagityal	8.2	6	336	215	80	24	5	51	3	0	110	50	10	0.2	0.11	2.47
37 4	Godavari	IV	Jagityal	8.0	9	843	540	240	32	39	72	1	0	110	110	19	136	0.15	2.02
37 5	Godavari	IV	Jagityal	8.1	5	997	638	200	40	24	89	4	0	120	110	31	111	0.57	2.73
37 6	Godavari	IV	Jagityal	8.0	6	1429	915	340	24	68	185	2	0	350	220	38	9	1.69	4.36
37 7	Godavari	IV	Jagityal	8.2	6	629	403	160	32	19	82	3	0	170	80	27	33	1.2	2.81
37 8	Godavari	IV	Jagityal	8.2	4	502	321	140	32	15	54	1	0	130	70	20	8	0.3	1.98
37 9	Godavari	IV	Jagityal	8.1	8	705	451	180	24	29	78	4	0	70	130	27	84	0.83	2.52
38 0	Godavari	IV	Jagityal	8.3	2	749	479	200	32	29	81	5	20	130	110	29	55	0.54	2.49
38 1	Godavari	IV	Jagityal	8.2	4	1393	892	400	48	68	113	3	0	150	260	66	56	0.34	2.45

38	2	Godavari	IV	Jagityal	8.1	9	1589	1017	200	16	39	336	11	0	430	180	40	211	0.34	10.3
38	3	Godavari	IV	Jagityal	8.3	2	1284	822	280	8	63	92	2	30	230	110	21	46	2.47	2.39
38	4	Godavari	IV	Jagityal	8.0	5	1230	787	240	24	44	110	5	0	160	170	34	57	0.66	3.08
38	5	Godavari	IV	Jagityal	8.2	3	635	406	160	16	29	61	1	0	170	60	20	14	1.15	2.09
38	6	Godavari	IV	Jagityal	8.1	8	929	595	200	24	34	71	3	0	130	110	23	57	0.68	2.18
38	7	Godavari	IV	Jagityal	8.1	4	871	557	180	32	24	116	8	0	190	100	38	82	0.82	3.76
38	8	Godavari	IV	Jagityal	8.2	4	989	633	220	24	39	112	4	0	180	130	33	83	0.84	3.28
38	9	Godavari	IV	Jagityal	8.6	4	829	531	160	16	29	105	7	60	70	110	54	57	2.17	3.61
39	0	Godavari	IV	Jagityal	8.2	2	939	601	280	24	53	95	1	0	180	120	17	131	2.23	2.46
39	1	Godavari	IV	Jagityal	8.1	6	629	403	180	16	34	58	2	0	170	70	24	13	0.77	1.88
39	2	Godavari	IV	Jagityal	8.2	6	518	332	120	24	15	65	4	0	190	40	10	5	1.02	2.58
39	3	Godavari	IV	Jagityal	8.1	3	866	554	280	8	63	72	1	0	350	40	14	10	1.21	1.87
39	4	Godavari	IV	Jagityal	8.2	1	2100	1344	520	16	117	251	25	0	300	330	196	98	0.69	4.78
39	5	Godavari	IV	Jagityal	8.0	8	772	494	120	16	19	102	9	0	150	100	41	21	0.35	4.04
39	6	Godavari	IV	Jagityal	8.1	6	1438	920	320	16	68	188	2	0	330	200	92	0.4	1.9	4.57
39	7	Godavari	IV	Kamareddy	7.5	7	632	404	260	64	24	30	2	0	200	30	43	43	1.32	0.80
39	8	Godavari	IV	Karimnagar	8.2	8	898	575	280	48	39	82	4	0	250	110	33	15	1.17	2.13
39	9	Godavari	IV	Mahabubabad	7.3	4	153	98	60	8	10	10	1	0	30	20	6	13	0.13	0.56

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40	0	Godavari	IV	Mancherial	7.7	7	1134	726	360	48	58	103	3	0	310	310	36	310	0.22	2.36
40	1	Godavari	IV	Mancherial	7.8	2	475	304	160	16	29	39	2	0	160	160	9	160	0.23	1.34
40	2	Godavari	IV	Mancherial	7.6	7.6	1129	723	360	48	58	98	4	0	340	340	37	340	1.03	2.24
40	3	Godavari	IV	Mancherial	7.9	4	1203	770	400	56	63	103	3	0	360	360	38	360	0.56	2.23
40	4	Godavari	IV	Mancherial	7.7	2	1134	726	380	48	63	101	4	0	350	350	36	350	0.39	2.25
40	5	Godavari	IV	Mancherial	8.0	9	4406	2820	1580	224	248	364	22	0	810	810	130	810	0.31	3.98
40	6	Godavari	IV	Mancherial	7.6	8	444	284	140	16	24	43	2	0	130	130	14	130	0.3	1.58
40	7	Godavari	IV	Mancherial	8.1	1	5887	3768	2199	256	379	434	12	0	1240	1240	161	1240	13.7	4.02
40	8	Godavari	IV	Mancherial	8.2	2	1370	877	460	48	83	114	4	0	390	390	42	390	1.97	2.31
40	9	Godavari	IV	Mancherial	7.8	1	584	374	200	24	34	44	5	0	160	160	19	160	0.53	1.35
41	0	Godavari	IV	Mancherial	7.9	2	1635	1046	540	64	92	142	2	0	470	470	54	470	0.34	2.65
41	1	Godavari	IV	Mancherial	7.6	7	1654	1059	560	72	92	134	8	0	480	480	46	480	1.12	2.46
41	2	Godavari	IV	Nirmal	7.6	7.6	483	309	160	16	29	44	1	0	170	30	74	21	0.89	1.51
41	3	Godavari	IV	Nirmal	7.9	4	1525	976	360	24	73	144	4	0	350	110	355	50	1.64	3.3
41	4	Godavari	IV	Nirmal	8.1	2	686	439	300	24	58	41	2	0	190	20	252	114	0.42	1.02
41	5	Godavari	IV	Nirmal	8.0	9	724	463	360	40	63	24	1	0	250	60	58	57	0.62	0.55
41	6	Godavari	IV	Nirmal	7.9	9	1024	655	400	24	83	49	12	0	130	200	198	57	1.01	1.06
41	7	Godavari	IV	Nirmal	8.1	2	1127	721	360	24	73	95	3	0	240	150	288	41	0.41	2.17

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41	Godavari	IV	Nirmal	7.9	421	269	240	24	44	35	8	0	200	50	101	13	0.31	0.98
8				4														2
41	Godavari	IV	Nirmal	8.1	668	428	300	16	63	38	1	0	250	70	101	7	0.64	0.95
9				3														4
42	Godavari	IV	Nirmal	7.9	555	355	340	48	53	32	2	0	70	170	89	84	0.49	0.75
0				3														5
42	Godavari	IV	Nirmal	8.1	1106	708	260	40	39	143	9	0	200	180	210	77	0.26	3.85
1				5														6
42	Godavari	IV	Nirmal	7.9	1017	651	400	32	78	78	2	0	260	140	269	35	1.2	1.69
2				9														6
42	Godavari	IV	Nirmal	8.3	1142	731	300	16	63	141	1	10	190	200	324	26	1.89	3.54
3																		
42	Godavari	IV	Nirmal	7.9	474	303	220	24	39	34	3	0	170	70	41	14	0.27	0.99
4				4														7
42	Godavari	IV	Nirmal	8.3	312	200	200	16	39	19	2	20	90	40	88	61	0.61	0.58
5				1														4
42	Godavari	IV	Nirmal	7.0	554	355	160	24	24	71	1	0	180	60	47	34	1.8	2.44
6				5														1
42	Godavari	IV	Nirmal	8.3	769	492	340	40	58	55	2	10	200	60	44	165	2.05	1.29
7				2														7
42	Godavari	IV	Nirmal	7.9	604	387	280	24	58	33	2	0	100	90	121	99	0.47	0.85
8				9														8
42	Godavari	IV	Nizamabad	7.1	1157	740	340	48	53	110	2	0	300	120	62	48	0.87	2.60
9				2														
43	Godavari	IV	Nizamabad	7.7	1436	919	200	32	29	118	220	0	390	140	81	57	0.46	3.63
0				5														
43	Godavari	IV	Nizamabad	6.9	1332	852	520	80	78	69	4	0	350	150	71	34	0.98	1.32
1				7														
43	Godavari	IV	Nizamabad	6.5	1062	680	320	80	29	96	2	0	290	100	55	50	0.47	2.33
2				0														
43	Godavari	IV	Nizamabad	7.1	888	568	340	56	49	52	3	0	330	40	36	38	0.73	1.23
3				0														
43	Godavari	IV	Nizamabad	6.8	1177	753	400	104	34	88	3	0	330	100	92	18	0.85	1.92
4				3														
43	Godavari	IV	Nizamabad	6.4	632	404	260	64	24	34	2	0	240	30	39	16	0.55	0.93
5				5														

43 6	Godavari	IV	Nizamabad	6.9 7	793	508	260	32	44	65	2	0	300	20	40	34	1.84	1.75
43 7	Godavari	IV	Nizamabad	6.7 3	1265	810	440	112	39	90	5	0	350	120	72	55	0.72	1.87
43 8	Godavari	IV	Nizamabad	7.3 2	371	237	120	32	10	30	2	0	90	20	28	43	0.62	1.19
43 9	Godavari	IV	Nizamabad	6.8 3	1058	677	360	128	10	70	1	0	180	150	73	55	0.49	1.61
44 0	Godavari	IV	Nizamabad	7.0 8	911	583	320	88	24	67	2	0	180	130	62	37	0.56	1.62
44 1	Godavari	IV	Nizamabad	7.1 5	499	319	180	48	15	32	4	0	140	40	45	7	0.23	1.03
44 2	Godavari	IV	Nizamabad	6.7 8	1022	654	360	88	34	70	3	0	380	50	48	6	1.16	1.60
44 3	Godavari	IV	Nizamabad	6.4 8	899	575	300	72	29	70	2	0	330	60	31	1	1.31	1.75
44 4	Godavari	IV	Nizamabad	8.3 2	1333	853	200	24	34	135	148	10	310	150	87	57	0.47	4.15
44 5	Godavari	IV	Nizamabad	7.6 6	962	616	260	56	29	101	1	0	70	190	123	15	0.29	2.71
44 6	Godavari	IV	Nizamabad	6.7 7	649	415	260	64	24	32	2	0	260	10	40	12	1.67	0.85
44 7	Godavari	IV	Peddapally	8.1 1	2666	1706	700	112	102	312	10	0	380	580	74	74	0.94	5.12 8
44 8	Godavari	IV	Peddapally	8.3	1069	684	320	56	44	106	5	30	290	130	36	2	1.2	2.57 7
44 9	Godavari	IV	Peddapally	8.1 7	624	399	200	32	29	60	2	0	210	60	23	13	0.71	1.84 5
45 0	Godavari	IV	Peddapally	8.1 8	1068	684	300	56	39	95	5	0	260	140	37	3	0.83	2.38 5
45 1	Godavari	IV	Peddapally	8.1 6	624	399	200	32	29	56	2	0	200	60	24	12	0.44	1.72 2
45 2	Godavari	IV	Peddapally	8.1 9	629	403	200	32	29	54	2	0	200	60	24	4	0.21	1.66
45 3	Godavari	IV	Peddapally	8.2	637	408	200	32	29	62	3	0	200	60	22	31	1.71	1.90 6

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45	Godavari	IV	Mulugu	8.1	777	497	240	48	29	74	5	0	120	100	31	7	0.92	2.07
4				2														7
45	Godavari	IV	Mulugu	7.9	797	510	220	40	29	88	2	0	100	90	36	32	0.21	2.58
5				8														6
45	Godavari	IV	Mulugu	7.0	1624	1039	360	56	53	211	9	0	200	200	74	37	0.4	4.83
6				8														6
45	Godavari	IV	Mulugu	8.0	427	273	200	48	19	35	1	0	100	30	30	6	0.21	1.07
7				1														6
45	Godavari	IV	Mulugu	7.5	629	403	220	48	24	55	2	0	110	100	21	2	0.36	1.61
8				4														2
45	Godavari	IV	Mulugu	7.0	172	110	80	16	10	23	9	0	40	10	20	4	0.06	1.11
9				9														8
46	krishna	V	Jogulamba(Ga dwal)	7.1	3307	2116	740	224	44	399	69	0	270	510	476	276	0.58	6.38
0				0														
46	krishna	V	Jogulamba(Ga dwal)	7.1	1871	1197	700	176	63	106	8	0	270	270	230	44	0.37	1.74
1				4														
46	krishna	V	Jogulamba(Ga dwal)	7.3	692	443	280	72	24	30	1	0	170	70	33	47	0.36	0.78
2				4														
46	krishna	V	Jogulamba(Ga dwal)	7.5	3260	2086	940	88	175	315	30	0	590	440	256	218	0.18	4.47
3				4														
46	krishna	V	Jogulamba(Ga dwal)	7.2	5005	3203	1440	216	219	560	18	0	310	1100	625	84	0.71	6.42
4				0														
46	krishna	V	Jogulamba(Ga dwal)	7.1	1098	703	400	88	44	70	16	0	150	120	178	81	0.21	1.52
5				9														
46	krishna	V	Jogulamba(Ga dwal)	7.4	672	430	280	72	24	30	0.3	0	150	40	36	120	0.34	0.78
6				5														
46	krishna	V	Jogulamba(Ga dwal)	8.1	3364	2153	420	56	68	590	17.1	0	550	630	134	204	0.61	12.5
7				9														2
46	krishna	V	Jogulamba(Ga dwal)	7.1	1495	957	300	56	39	194	11	0	270	150	193	54	0.94	4.88
8				8														
46	krishna	V	Jogulamba(Ga dwal)	7.4	1886	1207	620	104	88	150	3	0	240	280	181	154	0.74	2.62
9				6														
47	krishna	V	Jogulamba(Ga dwal)	7.7	2260	1446	300	56	39	397	1	0	380	200	445	52	1.65	9.96
0				4														
47	krishna	V	Jogulamba(Ga dwal)	7.9	2833	1813	460	32	92	437	13	0	240	410	528	51	0.79	8.86
1				8														

47 2	krishna	V	Mahabubnagar	8.2 7	666	426	180	32	24	70	1	0	220	70	15	1	0.43	2.26
47 3	krishna	V	Mahabubnagar	7.9 2	1235	790	440	48	78	77	1	0	170	240	95	1	1.10	1.59
47 4	krishna	V	Mahabubnagar	7.7 3	1144	732	360	104	24	102	6	0	220	160	32	132	0.42	2.33
47 5	krishna	V	Mahabubnagar	8.1 3	1652	1057	360	24	73	205	26	0	300	220	35	220	0.97	4.70
47 6	krishna	V	Mahabubnagar	7.4 9	1060	678	240	32	39	136	4	0	200	200	35	28	0.88	3.82
47 7	krishna	V	Mahabubnagar	8.4 8	883	565	100	8	19	163	2	10	390	30	10	10	1.29	7.09
47 8	krishna	V	Mahabubnagar	7.3 5	1666	1066	420	80	53	175	26	0	160	290	64	259	0.20	3.71
47 9	krishna	V	Mahabubnagar	7.3 4	1289	825	400	88	44	107	2	0	160	280	43	38	0.72	2.33
48 0	krishna	V	Mahabubnagar	7.7 6	1407	900	520	72	83	84	1	0	210	330	26	2	0.43	1.60
48 1	krishna	V	Mahabubnagar	7.2 2	1211	775	540	96	73	38	2	0	100	230	23	211	1.01	0.71
48 2	krishna	V	Mahabubnagar	7.7 2	998	639	200	48	19	118	33	0	260	120	26	46	0.64	3.62
48 3	krishna	V	Mahabubnagar	7.4 0	2709	1734	400	56	63	279	260	0	360	490	85	217	0.61	6.06
48 4	krishna	V	Mahabubnagar	7.5 4	710	454	180	32	24	81	1	0	160	90	16	55	0.85	2.61
48 5	krishna	V	Mahabubnagar	7.9 4	1813	1160	220	8	49	190	239	0	260	430	43	0.3	0.19	5.56
48 6	krishna	V	Mahabubnagar	8.0 5	1699	1087	100	8	19	350	20	0	330	360	27	6	0.83	15.2 2
48 7	krishna	V	Nagarkurnool	7.4 9	1235	790	440	56	73	69	5	0	300	130	28	102	0.20	1.43
48 8	krishna	V	Nagarkurnool	7.5 4	1714	1097	680	80	117	70	2	0	280	320	22	76	0.47	1.17
48 9	krishna	V	Nagarkurnool	8.1 3	1472	942	520	64	88	71	2	0	160	290	23	98	0.45	1.35

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49	krishna	V	Nagarkurnool	6.8	1608	1029	820	176	92	32	1	0	330	310	35	88	1.08	0.49
49	krishna	V	Nagarkurnool	8.1	1562	1000	460	16	102	169	5	0	210	390	44	3	0.50	3.43
49	krishna	V	Nagarkurnool	7.3	2299	1471	700	88	117	228	2	0	320	570	54	12	0.66	3.75
49	krishna	V	Nagarkurnool	7.6	2190	1402	580	80	92	259	4	0	160	630	51	17	0.58	4.68
49	krishna	V	Nagarkurnool	7.7	707	452	260	32	44	43	1	0	90	80	16	160	1.22	1.16
49	krishna	V	Nagarkurnool	8.3	1907	1220	200	16	39	312	22	20	340	310	40	38	0.50	9.59
49	krishna	V	Nagarkurnool	7.8	1450	928	240	16	49	217	15	0	400	170	26	68	0.98	6.09
49	krishna	V	Nagarkurnool	7.7	2258	1445	880	136	131	98	8	0	200	440	210	127	0.26	1.44
49	krishna	V	Nagarkurnool	7.4	531	340	220	48	24	28	0.4	0	140	70	8	32	0.63	0.81
49	krishna	V	Nalgonda	7.3	1236	791	380	32	73	96	1	0	280	130	125	16	1.13	2.14
50	krishna	V	Nalgonda	8.3	1995	1277	140	48	5	441	4	20	680	70	149	153	1.77	16.2
50	krishna	V	Nalgonda	7.9	872	558	240	40	34	95	1	0	200	80	79	55	1.46	2.67
50	krishna	V	Nalgonda	6.9	919	588	400	56	63	94	3	0	300	70	88	54	1.09	2.04
50	krishna	V	Nalgonda	8.0	359	230	140	32	15	31	2	0	130	20	36	13	0.72	1.14
50	krishna	V	Nalgonda	7.8	1124	719	320	48	49	111	3	0	80	180	191	30	0.43	2.70
50	krishna	V	Nalgonda	7.4	879	563	280	48	39	76	1	0	110	130	102	55	0.69	1.98
50	krishna	V	Nalgonda	7.8	1450	928	300	32	53	189	32	0	280	170	152	104	1.73	4.75
50	krishna	V	Nalgonda	7.1	2066	1322	460	48	83	261	3	0	310	400	20	139	1.75	5.29

508	krishna	V	Nalgonda	7.64	730	467	260	48	34	58	1	0	100	120	100	7	1.47	1.56
509	krishna	V	Nalgonda	8.24	1963	1256	540	80	83	195	38	0	560	200	150	43	3.42	3.65
510	krishna	V	Nalgonda	7.59	319	204	120	40	5	16	1	0	130	10	8	3	0.19	0.64
511	krishna	V	Nalgonda	7.84	1239	793	220	40	29	93	2	0	300	200	103	3	0.99	2.73
512	krishna	V	Nalgonda	7.34	597	382	260	40	39	16	4	0	170	20	59	47	0.71	0.43
513	krishna	V	Nalgonda	6.50	512	328	220	40	29	15	5	0	80	40	70	53	1.04	0.44
514	krishna	V	Nalgonda	7.70	859	550	220	40	29	37	1	0	300	80	116	2	2.29	1.08
515	krishna	V	Nalgonda	7.73	3080	1971	660	48	131	372	21	0	470	430	197	282	1.86	6.30
516	krishna	V	Nalgonda	7.63	732	468	200	56	15	80	5	0	190	90	50	7	0.69	2.46
517	krishna	V	Nalgonda	7.69	694	444	240	40	34	49	1	0	70	90	146	4	0.24	1.38
518	krishna	V	Nalgonda	8.02	1868	1196	360	64	49	266	6	0	190	280	241	126	0.46	6.10
519	krishna	V	Nalgonda	7.54	1759	1126	500	32	102	180	3	0	320	230	172	71	0.57	3.50
520	krishna	V	Nalgonda	7.16	1457	932	480	96	58	110	5	0	250	180	181	52	0.46	2.18
521	krishna	V	Nalgonda	8.07	962	616	240	40	34	118	1	0	230	80	135	12	0.79	3.31
522	krishna	V	Nalgonda	7.57	2467	1579	860	176	102	144	2	0	70	670	189	14	0.25	2.14
523	krishna	V	Nalgonda	7.59	3273	2095	1120	224	136	255	4	0	270	790	190	47	0.98	3.31
524	krishna	V	Nalgonda	7.98	1462	936	320	80	29	178	1	0	300	90	185	98	2.42	4.33
525	krishna	V	Nalgonda	7.42	949	607	300	48	44	81	10	0	190	110	94	54	0.58	2.03

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52 6	krishna	V	Nalgonda	8.0 2	1199	767	400	104	34	92	2	0	270	140	110	31	2.70	2.00
52 7	krishna	V	Nalgonda	7.5 8	595	381	180	40	19	54	2	0	150	80	40	2	0.38	1.75
52 8	krishna	V	Nalgonda	7.9 8	1209	774	200	72	5	224	3	0	170	100	91	110	3.12	6.89
52 9	krishna	V	Nalgonda	6.9 4	1388	888	180	48	15	234	6	0	140	270	152	10	0.39	7.58
53 0	krishna	V	Nalgonda	8.2 4	1797	1150	120	40	5	373	49	0	600	120	148	31	1.20	14.8 0
53 1	krishna	V	Nalgonda	7.9 0	1864	1193	360	40	63	266	5	0	140	430	157	13	0.52	6.10
53 2	krishna	V	Nalgonda	7.3 2	586	375	160	40	15	58	4	0	90	40	117	23	0.29	1.99
53 3	krishna	V	Nalgonda	8.2 7	1789	1145	160	32	19	345	7	0	510	130	177	22	3.81	11.8 6
53 4	krishna	V	Nalgonda	7.7 9	799	511	160	40	15	104	37	0	210	60	118	6	1.23	3.58
53 5	krishna	V	Nalgonda	7.3 5	492	315	220	32	34	17	15	0	180	20	45	19	1.02	0.50
53 6	krishna	V	Nalgonda	7.7 5	1463	936	380	80	44	158	2	0	200	210	142	94	0.49	3.52
53 7	krishna	V	Nalgonda	7.5 2	579	371	200	56	15	45	2	0	130	40	98	6	0.48	1.38
53 8	krishna	V	Nalgonda	7.7 9	3401	2177	640	64	117	521	5	0	400	680	343	193	2.62	8.96
53 9	krishna	V	Nalgonda	7.4 9	646	413	220	48	24	42	12	0	170	40	47	49	2.56	1.23
54 0	krishna	V	Nalgonda	7.5 8	969	620	260	40	39	77	76	0	320	80	40	54	1.83	2.08
54 1	krishna	V	Nalgonda	8.0 4	1032	660	240	80	10	144	5	0	310	80	123	5	0.89	4.04
54 2	krishna	V	Nalgonda	8.2 9	1362	872	200	72	5	207	46	0	260	120	155	130	1.23	6.36
54 3	krishna	V	Nalgonda	7.3 5	730	467	260	48	34	51	4	0	150	70	114	3	0.49	1.38

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54 4	krishna	V	Nalgonda	6.8 9	870	557	340	40	58	47	3	0	110	180	75	3	0.20	1.11
54 5	krishna	V	Nalgonda	7.5 6	2330	1491	560	80	88	268	5	0	90	420	438	45	1.29	4.92
54 6	krishna	V	Nalgonda	7.9 9	1426	913	320	48	49	181	3	0	180	200	195	52	1.07	4.40
54 7	krishna	V	Nalgonda	7.5 9	920	589	340	80	34	33	43	0	70	110	183	54	0.25	0.78
54 8	krishna	V	Nalgonda	7.6 4	2422	1550	300	80	24	468	2	0	310	190	660	59	1.69	11.7 5
54 9	krishna	V	Nalgonda	7.9 1	684	438	160	48	10	88	4	0	110	60	141	12	0.47	3.02
55 0	krishna	V	Nalgonda	7.6 1	1099	703	340	56	49	108	6	0	380	80	79	10	1.02	2.55
55 1	krishna	V	Nalgonda	7.6 4	776	497	240	56	24	49	27	0	80	80	140	50	0.24	1.38
55 2	krishna	V	Nalgonda	8.0 2	2092	1339	300	72	29	280	78	0	410	250	300	45	1.58	7.03
55 3	krishna	V	Rangareddy	7.5 3	1579	1011	540	112	63	116	3	0	370	250	31	56	0.41	2.16
55 4	krishna	V	Rangareddy	6.7 5	399	255	180	16	34	19	0.2	0	170	20	9	16	0.55	0.60
55 5	krishna	V	Rangareddy	8.0 8	1189	761	380	72	49	92	8	0	200	210	23	88	0.30	2.05
55 6	krishna	V	Rangareddy	7.5 7	847	542	260	56	29	79	1	0	340	20	13	56	0.89	2.12
55 7	krishna	V	Rangareddy	6.5 7	702	449	160	16	29	46	66	0	40	200	9	8	0.04	1.59
55 8	krishna	V	Rangareddy	7.1 8	1466	938	360	72	44	170	2	0	230	190	183	55	0.41	3.89
55 9	krishna	V	Rangareddy	7.2 8	471	301	180	48	15	35	5	0	190	30	11	17	0.46	1.15
56 0	krishna	V	Rangareddy	7.5 5	2480	1587	340	16	73	394	50	0	560	310	158	57	1.67	9.29
56 1	krishna	V	Rangareddy	7.3 2	1556	996	620	64	112	84	13	0	490	190	30	3	1.29	1.46

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56 2	krishna	V	Rangareddy	7.1 1	849	543	340	104	19	32	3	0	220	90	19	57	0.39	0.76
56 3	krishna	V	Rangareddy	6.8 9	1567	1003	660	112	92	54	2	0	270	290	19	84	0.35	0.91
56 4	krishna	V	Rangareddy	7.0 7	903	578	400	72	53	30	2	0	300	30	14	146	0.63	0.66
56 5	krishna	V	Suryapet	7.0 4	1170	749	340	104	19	110	2	0	240	160	19	105	0.87	2.59
56 6	krishna	V	Suryapet	6.9 8	778	498	340	40	58	29	1	0	240	40	16	108	0.43	0.68
56 7	krishna	V	Suryapet	7.4 3	1944	1244	660	216	29	117	34	0	310	340	150	1	0.53	1.98
56 8	krishna	V	Vikarabad	7.2 0	822	526	180	48	15	114	1	0	280	80	16	11	1.78	3.69
56 9	krishna	V	Vikarabad	7.4 5	785	502	280	56	34	48	2	0	280	60	15	4	0.66	1.25
57 0	krishna	V	Vikarabad	6.9 5	1063	680	200	56	15	133	2	0	150	220	22	3	0.89	4.09
57 1	krishna	V	Vikarabad	7.2 1	914	585	340	72	39	54	2	0	310	70	15	36	0.91	1.27
57 2	krishna	V	Vikarabad	7.2 0	486	311	180	32	24	26	10	0	180	40	8	2	0.31	0.84
57 3	krishna	V	Vikarabad	7.4 0	1158	741	460	112	44	51	4	0	280	140	29	68	0.23	1.03
57 4	krishna	V	Wanaparthy	8.0 3	862	552	260	40	39	79	1	0	200	110	36	48	0.64	2.13
57 5	krishna	V	Wanaparthy	8.2 7	1799	1151	300	64	34	280	1	0	260	300	195	31	0.47	7.03
57 6	krishna	V	Wanaparthy	7.4 2	2930	1875	600	80	97	380	0.03	0	240	610	327	15	0.48	6.75
57 7	krishna	V	Wanaparthy	7.8 9	898	575	300	96	15	76	1	0	230	110	35	47	0.63	1.91
57 8	krishna	V	Wanaparthy	7.4 6	2972	1902	500	80	73	478	6	0	200	700	332	13	0.43	9.30
57 9	krishna	V	Wanaparthy	7.1 0	3075	1968	680	80	117	395	4	0	300	640	313	14	0.52	6.59

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580	krishna	V	Wanaparthny	7.25	869	556	320	40	53	75	1	0	300	640	100	46	0.79	1.82
581	krishna	V	Yadadri	7.70	942	603	300	72	29	104	1	0	150	130	82	123	1.12	2.60
582	krishna	V	Narayanpet	8.05	1270	813	420	72	58	106	2	0	300	170	86	25	1.29	2.25
583	krishna	V	Narayanpet	7.96	2387	1528	380	56	58	384	7	0	570	320	155	46	0.91	8.57

Annexure-VI – Sewage and Solid Waste management in Rural water bodies

Sewage and Solid waste management in Gram Panchayats along 15 KM distance of Polluted River Stretches

Details	Bhadra d r i K o t h a g u d e m			J a y a s h a n k a r B h u p a l p a l l y		J o g u l a m b a G a d w a l	K a r l i m n a g a r	M a n c h e r i a l	M e d a k	N a g a r k u r n	N a l g o n d a		N a r a y a n p e t	N i r m a l
	G o d a v a r i	K i m m e r a s a n i	K a r a k a v a g u	G o d a v a r i	M a n e r u						K r i s h n a	K r i s h n a		
Number of GPs	107	40	17	36	23	71	117	146	135	14	91	93	53	152
Total Population	256911	41589	16987	53934	35829	120957	236938	228984	193941	2664	130759	213737	75956	247616
Solid Waste(Ton)	72.11	28.024	3.2				29.97							
Total waste generation-TPD	78.94	28.03	3.2	2.674	1.274	28.3	29.32	32.00	1.34		7.4 Tons	8.1 Tons	1.577	0.001914
Total Waste Collected - TPD	49.77	28.03	2.4	2.674	1.384	27.6	29.6	31.00	1.34		6.9 Tons	7.4 Tons	1.077	0.0018183
SW Processing facilities capacity	115.7	13.808	2.1	26.66	15.82	27.6	25.45	32.00	0.8		10.9 Tons	10.5 Tons	1.40	3925 KGS
Gap in processing	27.6	4.005	0.43	0	0	0	5.49	3			0	0	0.1	0
Total Plastic waste Generated TPD	10.66	2.901	1	0.48	0.54	9.8	31.42	0.84	0.67		1.1 Tons	1.2 Tons	0.201	0.075
Expenditure Incurred in Rs in Crores on SWM	0.8359	1.00668	0.00	0.869	0.399	0.88	33.2	3.00	15.363		1.47	1.32	1.083	3.45 Crs
Sewage	1587.91	1025.2	1				38.66							

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Total sewage generation- K. Lit per Day	1587.91	1025.2	1	8851.6	1.7	4279	38.07	2534209	1.07882 Crore Liters	230 KL	261 KL	65	209.56 Ltrs
Treatment systems	Soak Pits, Soaking and drainage	Soak Pits	Soak Pits	Soak Pits	Soak Pits	Soak Pits	Soak Pits and Drainages	Individual & Community Soak Pits,	5950 Individual Magic Soak Pits	Magic Soak Pits	Magic Soak Pits	0	Soak Pits
Expenditure Incurred In Rs In Crores on Sewage management	0.866	2.622	0.05	2.336	1.376	4.09	21.23	7.35	3.14	1.36	2.21	1.51	3.27
Proposed activities for the year 2022-23 and budget	1.029	3.179	Proposed to complete the construction of Soak Pits at House Hold levels at the GP level.	Soak Pits- 6155 Budget- 6.17 Cr	Soak Pits- 6155 Budget- 6.17 Cr	1200 Soak pits are constructed out of 1675 with in 0.54 Crores expenditure done out of Cost 0.80 Crores	Soak Pits Estimated Cost 28.05	No. of Soak pits 39679 Estimated cost Rs.18.33 Cr	Proposed Community Soak Pits-650, Individual soak pits-1080 cost 1.29 Crores. At present community Soak Pits (31) Individual Soak Pits (692) have been constructed and paid in the current F.Y.	6800 Soak pits will be completed in the year 2022-23 Rs. 3.45 Crs	9850 Soak pits will be completed in the year 2022-23 Rs. 5.75 Crs	940 Soak Pits proposed estimated cost Rs. 0.46 Crs.	Soak Pits Rs @ 4275 each 1.79 Crs

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Sewage and Solid waste management in Gram Panchayats along 15 KM distance of Polluted River Stretches									
Details	Nizamabad		Peddapalli		Rangareddy	Sangareddy		Wanaparthy	Yadadri Bhongiri
	Godawari	Manjeera	Godawari	Maneru		Manjeera	Nakkavagu		
Number of GPs	80	59	63	47	6	165	55	81	163
Total Population	175427	97243	81658	82329	14005	229506	126296	131854	270877
Total waste generation-TPD	8.9 Tons	5.3 Tons	17.92	15.07	0.988 Tons	9.12 Tons	3.04Tons	28.8	19577052
Total Waste Collected -TPD	8.8 Tons	4.8 Tons	9.83	7.41	0.988 Tons	8.68 Tons	2.89 Tons	27.3	215347572
SW Processing facilities capacity	12.5 Tons	12 Tons	31.5	23.6	4010 Kgs	18.44	6.15	27.3	61996
Gap in processing	0	0	0	0	0	0	0	1.5	470
Total Plastic waste Generated TPD	0.9 Tons	0.7 Tons	0.88	0.109	0.241 Tons	3.39 Tons	1.13 Tons	0.86 Tons	993093
Expenditure incurred in Rs in Crores on SWM	1.7 Cr	1.27 Cr	3.04	1.66	0.12	7.04	3.96 Crs	1.94 Cr	178631200
Total sewage generation- K. Lit per Day	185 KL	125 KL	1415.25	907.73	729.15	153.6 KL	86.4 KLS	4087	19432325

Treatment systems	Magic Soak pits and Community Soak pits	Magic Soak pits and Community Soak pits	Soak Pits	Soak Pits	Soak Pits and Under ground drainage works	Soak Pits	Soak Pits	Soak Pits	Soak Pits	11132
Expenditure incurred in Rs in Crores on Sewage management	3.9 Cr	2.97 Cr	1.86	0.9	2235456	1.81 Crs	1.01 Crs	1.59	47272500	18158800
Proposed activities for the year 2022-23 and budget	1. (5560) Soak Pits will be completed in the year 2022-23. 2. Community Soak Pits will be constructed in the necessary GPs. Cost Rs.2.49 Cr	1. (3045) Soak Pits will be completed in the year 2022-23. 2. Community Soak Pits will be constructed in the necessary GPs. Cost Rs.1.36 Cr	Sanitation (SWM+LWM) Liquid waste works 2733 Estimated Cost Rs. 2.64 Cr, Solid Waste activities-7, Cost Rs.1.51 Cr	Sanitation (SWM+LWM) Liquid waste works 2520 Estimated Cost Rs. 1.35 Cr, Solid Waste activities-7, Cost Rs.0.96 Cr	Soak Pits 3767 will be constructed @ proposed cost of 0.38 Crs	1. Individual Community Soak Pits are being constructed in the Gram Panchayats. 3917 Soak Pits were sanctioned out of which 2118 Soak Pits have been completed. The remaining balance 1799 will be completed in the financial year. Rs.1.134	1. Individual Community Soak Pits are being constructed in the Gram Panchayats. 2203 Soak Pits were sanctioned out of which 1169 Soak Pits have been completed. The remaining balance 1034 will be completed in this financial year. Rs. 0.75 Cr	4457 Soak pits are constructed out of 7360 with in 2.37 Crores expenditure done (Cumulative) For 2022-23 proposed for construction of 2903 Soak pits.		

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Cr budget available.	2.In these Gram Panchayths, the open and underground drains are also being taken-up	Drain water is connected to community soak pits. But, not allowing to flow into Manjeera River.	3.Rs. 7.04 Crores budget is allocated from 15th F.C/SFC/G.P Funds.	2.In these Gram Panchayth, the open drains and underground drains are also being taken-up	Drain water is connected to community soak pits. But, not allowing to flow into Nakkavagu.	3.Rs. 3.96 Crores budget is allocated from 15th F.C/SFC/G.P Funds.
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CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target
CB1	Insatillation & Commissioning of Monitoring Stations TSPCB Strengthening of Ambient Air Quality Management Additional stations proposed to CPCB	i. Existing 5 CAAQMS stations ii. Proposed strengthening with 8 CAAQMS iii. Work awarded to M/s.Envea India Pvt. Ltd., for supply and installation of 8 CAAQMS in February,2021. iv. Installation and Commissioning of 8 CAAQMS is completed	Completed 12 as per CPCB norms 5 existing and 8 installed and commissioned	24 months	completed
CB3	Assessment of sources Emission Inventory	SAS study for Hyderabad and Patancheru awarded to IIT Kanpur in February 2021 with one-year duration (Feb,2022). EI report submitted.			
CB3.1	Source Apportionment Study	Sampling for two seasons is completed and final report is awaited. The project completion time is extended up to August, 2022.	EI & SA Study should be completed by August,2022	24 months as per approved action plan	Deviation due to Covid pandemic
CB3.3					
CB4	Training & Capacity Building Establish an air quality management division at SPCB Head quarters to oversee air quality management activities in the state and interact with CPCB	AQM Cell is constituted at TSPCB, Head office.	Already established	Completed and to Continue the activity	No deviation
CB4.2					
CB5	Emergency Response System	GRAP is also proposed in the action plan and the air pollution is mostly in satisfactory range	100% (GRAP implementation) & 100% Development of ERS as per order of Hon'ble NGT		No deviation

All funds details in INR crore							
Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
8 CAAQMS stations	Number	Annexure- CB1.1	List of existing CAAQMS locations	8.0 (NCAP)	8.0 (NCAP)	6.14	Nil
timelines as per the contract signed, August,2022.	Yes	Annexure- CB3.1	SA/CC&EI timelines and status of study report	0.8	0.8	0.309	0.203
timelines as per the contract signed, June, 2022. duration of the contract extended till August,2022 upon client request.	Yes	Annexure- CB3.1	SA/CC&EI timelines and status of study report	0.8	0.8	0.309	0.203
			Steps taken				
completed	Yes	-	Board Resolution for upgradation of 1 post	nil	nil	not applicable	not applicable
1. GRAP implementation 2. Development of ERS as per of order of Hon'ble NGT	Enforcement	-	-	nil	nil	nil	nil

PUBLIC OUTREACH

All funds details in INR crore

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
PO1	Public Outreach												
PO1.1	Daily Air Quality Public Information Dissemination System	i) Disseminated through TSPCB portal and through Electronic Display Boards at 4 places in the City.	Implemented and Continuing as a regular activity	Completed and to Continue the activity	No Deviation	Regular activity	Yes		TSPCB i. https://tspcb.cgg.gov.in/Pages/Envdata.as http://183.82.109.75/TSPCB/	0.19	0.19	0.19	Nil
PO2	Public Grievance Redressal System												
PO2.1	App Based System	24no complaints have received via TSAIR app (April,2022-June,2022) and same is regularly forwarding to concern departments for further necessary action.	monthly basis and continue as a Regular activity	completed	No deviation	completed	Number						152
PO2.2	Set-up and publicize helpline in Hyderabad City for complaints against reported non-compliance.	Toll Free Number for grievances: 10741 Online through Website and TSAIR app	Operational	Completed and regular implementation	No Deviation	Continuing activity	Number						

ROAD DUST AND CONTRUCTION & DEMOLITION										All funds details in INR crore			
RD1	Road dust	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Addition al Funds Required
RD1.2	Maintain pot holes free roads for free-flow of traffic	Potholes are being filled on priority basis. Pot holes filled from 1.04.2021 to 27.01.2022 - 17247nos. Road length repaired in 2021-22, BT-50Km & CC-30Km, Road length recaped in 2021-22, BT-208.94Km & CC-288.91Km	maintaining of total road length of the city in 901.3Kms	Regular Activity	No Deviation	regular maintaining of roads	Number	-	-	14	-	-	6
RD1.4	Blacktopping of metalled roads, including pavement of road shoulders.	193 No. BT road works with an amount of 61.02 Cr. Have been sanctioned. 65 works with an amount of Rs.65 works with an amount of Rs.19.51 Cr. Are completed, and the remaining works are under various stage. Further government sanctioned an amount of Rs. 1839.00 Cr under CRMP for maintenance of 709.49km main roads (3 lane and above width) covering total GHMC area with a total of 401 stretches under 7 packages for 5 years with the agencies given the responsibility of overall upkeep and maintenance of all the road stretches in traffic worthy condition and works are under progress. 132.07 kms of BT road has been laid from the 1st quarter to till date (cumulative BT length laid till date is 498.34 km)	193 132.07	31.3.2022 31.3.2022	No Deviation No Deviation	250 209	Number Number	- -	- -	6102 118900	6102 60210	1952 60210	- 58690
RD1.6	Regular cleaning of the roads with mechanised sweepers and removing the silt from the roads	Total length of 3-lane road and above in GHMC jurisdictional area : 650km; Road length under mechanised sweeping (km): 2530 km (Transport:1820 km+CRMP:710 km) Number of mechanical sweepers deployed: 18Nos. (Hired) + 17Nos. (Owned) + 7 Nos. (CRMP) operating at 43 Nos. of road stretches.; Rs. % Cr. has been utilized by the HMDA for procurement of 04 nos. of MRS under XV-FC scheme.	35 (Number of mechanical sweepers operational)	Regular	No Deviation	1850km is operated with 35 mechanical sweepers	Text	-	-	-	-	-	153
RD1.9	Introduce water fountain at major traffic intersection	No. of fountains constructed at major traffic intersection: 55 nos. during this year 2 No. fountain is developed.	No. of fountains at junction proposed to develop during 3rd quarter: 01 No.	31.3.2022	No Deviation	No. of fountains at junction proposed to develop during 3rd quarter:01 Nos.	Text	-	-	0.75	0.2147	0.0826	1
RD1.11	Prepare plan for widening of road and improvement of infrastructure for decongestion of road.	SRDP Project is taken up for development of Infrastructure such as Flyovers/Underpasses/ROBs and RUBS for decongestion of roads. Works taken up: 70, Works Completed: 30 works (14 Flyovers, 05 Underpasses, 07 ROBs/ RUBs, 01 Cable Stayed bridge, Others - 3) Works in progress - 17, Other stage - 23	Completion of targated works	Target /Probable date of completion attached (Annexure B)	No Deviation	It is proposed to complete 9 works by the end of Financial year 2022-23	Number	Annexure-B	Status of SRDP works	2914692 lakhs	378961.9 lakhs	378961.9 lakhs	2535730.1 lakhs
RD2	Creation of green cover	Traffic junction development by improving greenery: 58Nos. 1 Rotary is developed.	No. of new junctions to be developed:03	31.3.2022	No Deviation	No. of new junctions to be developed:03	Text Number	-	-	0.5	0.08	0.08	-

C&D1.8	Enforcement of Construction and Demolition Waste Rules	Regular Inspections are being carried out to enforce the C&D waste management. (104) instances of violations observed and laved a total penalty of Rs. 184500 in this quarter.	Regulatory activity	regular	No Deviation	-	Text	No	-	-	-	-	-
C&D1.9	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units.	Engagement of consultant to improve the effectiveness of C&D Waste Management project As per the conditions lead in environment clearance issued by SEIAA (under category transport condition No. VII), the same are being followed and instead insisted while grand of building permission for the builder area about 20000 Smuts. Managed by the skilled labour and specialised equipment for housing project. GHMC adopted wet processing technology for C&D waste recycling the plant machineries are being operating within vast shed enclosure to restrict fugitive emission from activity. The concessionaire has installed sprinklers at the unloading bay of jeedimetia recycling facility to restrict the dispersion of dust.	Regulatory Activity	Regular Activity	Nil	Regular Activity	Text	Yes/No	-	-	-	-	-

VEHICLES										All funds details in INR crore				
VE1	Improve and strengthen PUC programme	Present Status	Target	Target Date	Deviation from Approved Action Plan	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required	Remarks
VE1.1	Number of PUC centers in the city	Total PUC centers :242 in the Hyderabad City	It is a regular activity	It is a regular activity	No deviation as it is a regular activity	It is a regular activity	Number				Nil			
VE1.2	Regular checking of vehicular emission and issue of Pollution under Control Certificate (PUC)	Hyderabad: Enforcement checks on PUC Centres running with expired licenses are being seized and vehicles plying on roads without valid PUC certificate are being fined. PUC certification : 2021-22-117646 Periodic calibration test is done for every six months	Periodic inspection programme	It is a regular activity	No deviation as it is a regular activity	It is a regular activity	Number				Nil			
VE1.4	Installation of remote sensor based PUC system, regular calibration of the checking instruments and online integration of the vehicle details with PUC	109 PUC Centres are online integrated.	Connecting remaining PUC centres	It is a regular activity	No deviation as it is a regular activity	It is a regular activity					Nil			
VE4	Clean fuel and fuel Quality	Overall Grade (VE4.1+VE4.2.../Total points)												
VE4.1	Check on fuel adulteration and random monitoring of fuel quality data	Number of inspections conducted for assessing fuel quality (2021-2022) : 288Nos.	The Vehicular Emissions is partly connected to CS Dept and action plan to check fuel adulteration	Regular Activity	No	Number of inspections for assessing fuel quality; 666 Nos.	Number							
VE4.2	Alternative clean fuel policy for vehicle	Alternate clean fuel policy yet to be notified • Number of Compressed Natural Gas (CNG) Outlets-82. Number of Liquefied Petroleum Gas (LPG) Outlets-54.	CNG policy to be approved	March 2022	Yes due to COVID	Installation of Additional stations	Number (2)			Nil	Gas Distribution suppliers			
VE5	Parking Management	Overall Grade (VE5.1+VE5.2.../Total points)												
VE5.1	Prevent parking of vehicles in the non-designated areas	Cyberabad Commissionerate 1. No. of challans issued for parking at non-parking areas:2894Nos.	Regular Activity	31.3.2022	No	Regular Activity	Number							
VE5.2	Development of Multi-layer parking	Hyderabad Commissionerate 1. No. of challans issued for parking at non-parking areas: 17398Nos. Rachakonda Commissionerate 1. No. of challans issued for parking at non-parking areas: 44447Nos.	Regular Activity	31.3.2022	No	Regular Activity	Number			5.01	2.52	2.52		
VE6	Government has prohibited 15 year old and above, Educational, Instruction buses, Public Service Vehicles, Stage Carriages and Contract Carriages to ply in the area of Hyderabad, w.e.f. 1-11-2006.	Overall Grade (VE6.1+VE6.2.../Total points)												
VE6.2	Assess and introduce a city bus system of appropriate fleet size of small buses and desirable bus type replace with GPS tracking, ETVMs for fare collection and Passenger Information Systems.	Small Buses Introduced 08 Mini buses were introduced from Gachibowli to Tondupalli. 1. No. of Employees deployed in the year 2021-2022:-21	Regular Activity	Regular Activity	Regular Activity	Regular Activity	Text			0.09	0.09	0.09	0	
VE6.6	CNG infrastructure for auto gas supply in the city and transition of public transport vehicles to CNG mode Introduction of e-buses for Public transport in metro cities	GPS Tracking High End vehicles Transport Dept: Number of Public Transport vehicles running on CNG - 132 and Electric Vehicles (Battery Operated) - 01(One) with respect to total no of Public Transportation Vehicles -517 TSRTC: 1) CNG is being supplied by M/s Bhagyanagar Gas Ltd a Joint Venture of HPCL and GAIL. The Supplies are made from a Mother station, Shamirpet to Online Mother station available at Medchal Depot with pipe line distance of around 9.0 KMs and through cascades to Daughter Booster Stations at Cantonment and Hakimpet depots. 2) CNG: 132 CNG buses are in operation from three (3) depots viz., Medchal, Hakimpet & Cantonment depots.	Regular activity	Regular Activity	no deviation	Installation of GPS tracking system - 1201	Number	No	Details on the steps		12.97	0	12.97	
VE6.7	Steps for promoting battery operated vehicles like E-Rickshaw/E-Cart	Framed guidelines in 2017 for registration of E-Rickshaw / e-Cart. As per G.O.MS.49, T-888 (T-1) Dt. 07-07-2017, e-rickshaws and e-carts are restricted to ply on National Highways and GHMC limits. ii) Number of Autorickshaw-22, E-Rickshaw/E-Cart-01, Goods Carriages- 76, Motor Cab-4, Motor Car-136, Motor Cycle-1717 and all together 1956 battery operated vehicles in different categories are registered for the period .	It is a regular activity	It is a regular activity	No deviation as it is a regular activity	It is a regular activity	Text			Nil				

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	<p>1. Steps taken for setting up EV Charging station (attachment) 2. No. of Public EV Charging Station: 25 Nos. 3. No. of total EV Charging Station to be setup FY 2025-26*: 196 Nos (171 EVCS & 25 Battery Swapping Stations) 4. Upright Electrical Infrastructure Cost for a) 3 No. of EVCS under Frame-1 and b) 118 Nos of EVCS under FAME-II in GHMC Limits along with c. Development of web Link and Mobile App for day to day operations.</p>										
<p>VE7. Traffic Congestion</p>	<p>2. Installation of 50 Nos of EVCS in GHMC Limits by TSEEDCO along with Web link and App development 3. Installation of 23 Nos of Charging cum Battery Swapping Stations along with refurbishment of 250 Nos. 3-Wheelers autos in GHMC Limits</p>										
<p>VE7.1</p>	<p>Overall Grade VE7.1+VE7.2./total</p>	<p>Feasibility Study and Installation of traffic signals at intersections identified by the traffic police is taken up by GHMC</p>	<p>122</p>	<p>30.06.2022</p>	<p>No</p>	<p>48</p>	<p>no</p>	<p>ATS Junctions list enclosed</p>	<p>4</p>		
<p>VE7.2</p>	<p>Synchronize traffic movements/introduce intelligent traffic system for free-driving</p>	<p>GHMC(1) The installed traffic signals and existing traffic signals are connected to command control room from where the traffic movements are monitored, synchronized through Adaptive traffic signaling control(ATSC) and are also synchronized at each junction level. 122 Nos. (In this project, ITS is achieved by ATSC (Adaptive traffic signaling control) technology through Cost Cost Controller (design is flexible/easily configurable) which is adaptive so that it can be controlled through the central traffic control centre as an individual junction or as part of group of traffic junctions along a lane/corridor or a region. The controller shall be capable of communicating with the ATSC system server through stable communication network. Each ATSC (Adaptive traffic signaling control) Traffic Signal Junction will have 1 controller. hence, 122 Nos. ITS is target for this project)</p>	<p>122 Nos.</p>	<p>30.06.2022</p>	<p>No</p>	<p>48</p>	<p>no</p>	<p>2. Project Timelines</p>	<p>8</p>		<p>To be given by 15th finance commission</p>
	<p>Cyberabad Police Commissionerate: Launch awareness campaign at the following places in mtrc Cyberabad commissionerate viz. Gandipet Y.Jn, Kogalpet Roary, Narisipati Roary, Bandlaguda, Anamayamma temple, bbs junction, donpalemamma, ponnal, village, shantipet, athivelu, village medchal, thumkurta, aradchi junction, gandipet, chaitanyam, durala Z road on NH-44 Road and bangula X road, Gachibowli, botanical garden in, kobalguda in, IIT Jn, Malhardeppally X road and palleshwaru road, Shanabhad bus stand and educate them over pollution control, vehicle maintenance and lane discipline in order to promote and improve air quality.</p>	<p>Based on regular interval assessment</p>	<p>As Regular Activity</p>	<p>No</p>	<p>Procurement of (10) VHF Man pack sets</p>	<p>Text</p>	<p>no</p>				
	<p>Hyderabad Police Commissionerate: At present Hyderabad traffic integrated management system signal management system will replace HTRIMS. Hyderabad city-wide integrated & intelligent traffic management system (ITMS) is aimed at providing a universal view of traffic flows; modeling traffic flow optimization; best possible traffic routing; optimization of traffic routing; optimum traffic junction signals and disseminating the traffic information, and awareness to the citizens and road users.</p>	<p>Based on regular interval assessment</p>	<p>As Regular Activity</p>	<p>No</p>	<p>Regular Activity VHF Manpack: 100 Nos</p>	<p>Text</p>	<p>no</p>			<p>0.013</p>	<p>0.013</p>
	<p>Rachakonda Police Commissionerate: The Traffic signals in GHMC limits of Rachakonda Commissionerate are synchronized under HTRIMS (Hyderabad Traffic Integrated management System) including Hyderabad and Cyberabad Commissionerates. ITMS project has been extended in Rachakonda Commissionerate in (4) stretches with (23) locations and (99) VIMBs.</p>	<p>Based on regular interval assessment</p>	<p>As Regular Activity</p>	<p>No</p>	<p>Regular Activity</p>	<p>Number (72)</p>	<p>no</p>			<p>0.013</p>	<p>0.013</p>
<p>VE7.3</p>	<p>Prepare plan for construction of diversion ways/ bypasses to avoid congestion due to non-designated vehicles.</p>	<p>Regular Activity</p>	<p>As Regular Activity</p>	<p>No</p>	<p>Regular Activity</p>	<p>Number (72)</p>	<p>no</p>			<p>0.08</p>	
<p>VE7.4</p>	<p>Prepare plan for improvement of infrastructure for decongestion of road.</p>	<p>Completion of targeted works</p>	<p>Target /Probable date of completion attached (Annexure A)</p>	<p>No</p>	<p>It is proposed to complete 14 works by the end of Financial year 2022-23</p>	<p>Construction</p>	<p>Annexure A</p>	<p>Status of widening of roads</p>	<p>24979.02 lakhs</p>	<p>5089.32 lakhs</p>	<p>5089.32 lakhs 19889.7 lakhs</p>
<p>VE8</p>	<p>Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, lane discipline, etc.</p>	<p>Continues as regular activity</p>	<p>TS RTTC Public awareness campaigns are being conducted during Road Safety Programmes by Transport Department and by all stake holder departments.</p>	<p>no deviation</p>	<p>Number</p>	<p>No</p>					

INDUSTRIES													
IP1	Industrial air pollution control	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Addition al Funds Required
IP1.1	To intensify monitoring of industries to reduce of emission by the industries.	53 Industries are using PNG	Regular activity	Continuous activity	No deviation		Number	Yes Annexure-IP 1.1	list of Industries using PNG enclosed				
IP1.2	Action against non-complying industrial units	8no. Number of show cause notices and closure notices issued for this quarter (April-June, 2022). 1No. Industri closure issued & 7No. Industries directions issued.	Regular activity	Quarterly	No deviation	TSPCB is taking regular action on all noncomplying Industries,	Number (2)	Yes Annexure IP 1.2	List of industries enclosed 2no, Directions-40no				Closure-
IP1.3	Shifting of Polluting Industries	Infrastructure facilities have been already developed in all the three industrial parks i.e. Indrakaran, Buchinely and Rakamcherla	Policy Declared by the Government and is under implementation	Regular	No deviation	Continuous	three facilities developed and shifting modalities are under proces						
IP1.4	Ban on Polluting Industries	No polluting industry is being permitted	Ban is under implementation since 1998	Continuous activity	No deviation	Continuous	Number		Hyderabad & Patancheruvu : Already under implementation and continuing				
IP4	Clean fuel in industries												
IP4.1	Introduction and shifting towards cleaner fuels in industries	Sending introductory mail along with BGL company profiles to industries Regular interaction with industrial associations and individual industrial unit officials Providing information regarding the tangible and non-tangible benefits to industries for the use of piped natural gas (PNG) for industrial applications.	53 Industries are using PNG	Long term	No deviation	Continuous activity	Yes		list of industries using natural gas				160
IP4.2	Conversion to CNG/PNG from pet coke /wood / coal and urgent ban on furnace oil, pet coke, which are dirty industrial fuels with high sulphur and heavy metals	Under implementation. The pipeline works pertaining to gas supply are in progress.		Long term	No deviation	Being implemented	Yes		Details of the industries				
IP4.4	Establish a protocol for using cleaner fuels & technology in industries	Under process, CNG policy meeting held between oil industries and user industries such as pharma, steel, iron and cement industries.		Long term	No deviation		Yes/No	Yes	TSPCB-medchal, rangareddy & patancheruvu Being implemented				
IP5	Control of air pollution from Brick kilns												
IP5.1	Adapting new technologies for Brick kilns	No brick kilns allowed within ORR			No deviation		Number (2)						
IP5.2	Identification of brick kilns and their regular monitoring including use of designated fuel and closure of unauthorized units.				No deviation		Yes/No	Yes	Details on the action undertaken				

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IP5.3	Conversion of natural draft brick kilns to Force/ Induced draft.			No deviation		Number (2)							
IP5.4	Closure of unauthorized units by seeking the possibility for shifting of kilns outside corporation limits			No deviation		Number (2)	Yes		Details on the action undertaken				
IP5.5	Prescribe design specifications for improved kilns and ensure compliance checking to know that conversion has actually taken place.			No deviation		Yes/No	Yes						
IP11	Control of air pollution from generator sets			No deviation		Yes/No	Yes						
IP11.1	Allow only DG sets meeting emission and design of chimney/ exhaust, acoustic enclosures standards to operate			No deviation		Yes/No	Yes		The units have provided acoustic enclosures with chimneys/ exhaust to the DG Set for control emissions.				

WASTE AND BIOMASS- DUMPING AND BURNING											Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
BB1	Biomass Burning	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents					
BB1.1	Regular check and control of burning of municipal solid wastes	Regular enforcement were carried out by the enforcement team.	No incidence of Waste Burning	Regular	no deviation	No Incidence	Awareness	No	N/A	N/A				
BB1.2	Defaulters for open burning to be imposed fines	Penalty are imposing on violators. 01 incident of biomass burning reported and Rs.2000 penalty was levied	No incidence of Waste Burning	Regular	no deviation	No Incidence	Enforcement	No	N/A	N/A				
BB1.3	Identify Garbage burning locations and Prohibition/complete ban on garbage burning.	No Locations at present.	No such Locations.	Regular	no deviation	No such Locations.	Monitoring	No	N/A	N/A				
BB1.4	Launch extensive drive against open burning of bio-mass, crop residues, garbage, leaves, etc.	Circular issued	No Incidence of Waste Burning	Notification issued	no deviation	No Incidence	Enforcement	No	Circular copy No. SWM/0183/EESWM/GHMC, Dt.	N/A				
BB1.5	Regular collection and control of municipal solid wastes.	100% waste generated has been collected. Avg. 6503 TPD MSW was collected and processed.	100% Collection and Transportation of waste.	Regular	no deviation	100% Collection and Transportation of waste.	Collection and Transportation	No	Details of Infrastructure					
BB1.6	Providing Organic Waste Compost machines, decentralization or processing of Waste, dry waste collection centers.	1. In 406 Nos parks compost pits are provided for generation of compost from Horticulture waste. 2. 82 No of DRCS are established through ITC.	Converting wet waste into compost	Regular	no deviation	Converting wet waste into compost	Composting	No						
BB1.9	Awareness for controlling of burning of agricultural waste and crop residues.	No information provided			no deviation			No						
BB2	Ensure segregation of waste at source	IEC & BCC experts have been engaged for developing the awareness program to cover all the stakeholder involved in handling of segregated MSW	Segregation at Source by Maximum no. of House Holds.	Regular	no deviation	Segregation at Source by Maximum no. of House Holds.	Awareness	No	IEC & BCC experts have been engaged for developing the awareness program to cover all the stakeholder involved in handling of segregated MSW					
BB3	Proper collection of Horticulture waste and its disposal following composting-cumgardening approach	Composting in most of the parks with special emphasis on Major Parks with an optimistic thought to prepare compost in situ with the garden and market waste. 462 compost pits in colony parks and other major parks has been taken up and completed.	100% collection of Horticulture waste	Regular	no deviation	100% collection of Horticulture waste	Collection of waste	No						
BB4	Recycling plants for dry waste.	50 MT capacity plastic recycling plant is established and in operation at the Centralized T&P plant at Jawaharnagar, 342 MT of the plastic recycled in this quarter.			no deviation		Recycling	No	Details provided in BB1.6 Component	Fund for the construction and operation of the recycling plant are being utilized from the construction & operation of the IMSW facility, Jawaharnagar				162
DF1	Domestic Fuel							No						
DF1.1	Increasing the LPG connections in low income strata.	LPG Penetration in the State of Telangana is 124.81%. 117.31 Lakhs LPG connections which includes Deepam & PMUY connections to almost all BPL families.	Regular activity	continues activity	no deviation	continues activity	Number (2)	No	Number of LPG connections list					
DF1.2	Ensuring promotion and use of cleaner fuel (i.e. LPG) instead of coal fired chulds or fire-woods in the hilly and hilly areas.	Continuously LPG Non-Domestic Connections released to commercial establishments. In GHMC area, 20092 Connections are available.	Regular activity	continues activity	no deviation	continues activity	Text	No	Number of LPG connections list					
DF1.3	Introduce schemes for providing subsidized LPG connections as well as providing means of finance to small tea vendors/hawkers using Kerosene stoves in order to reduce emissions from burning of kerosene.	Steps taken					Text	No	Details on the scheme					
DF1.6	Ensure easy availability of affordable cleaner cooking fuels (LPG) in urban areas & biogas in rural areas)	Steps taken					Text	No	Details on the steps					
DF1.8	Implement taban of Pradhan Mantri Ujjwala Yojana (PMUY)	Under PMUY 10.72 Lakhs connections are released in the State of Telangana effective 14th April 2018.	Regular activity	continues activity	no deviation	continues activity	Text	No						
DF1.9	Shift to LPG from solid fuel & kerosene for domestic applications	As of Q1 of 2022-23 total 1.17 Crs LPG Connections are released in TS which is 124.81%	Regular activity	continues activity	no deviation	continues activity	Number	No	Number of LPG connections list					
DF1.10	Use of LPG in Bakeries	On continuous basis Non-Domestic LPG connections are released by Oil Cos.	Regular activity	continues activity	no deviation	continues activity	Number (2)	No	On continuous basis Non-Domestic LPG connections are released by Oil Cos.					
DF1.11	Adopting Better construction practices with PM reduction of 50%	Steps taken					Text	No	Details on the steps					

AIR QUALITY DATA

Action Code	Action Point	Field type	Attachment	Attachment Contents (Hyderabad)
AQ1.1	Monthly averages for PM2.5 (In µg/m3)	Number (12)	Yes	From April'2022 to June'2022 the monthly average PM2.5 sheet attached.
AQ1.2	Monthly averages for PM10 (In µg/m3)	Number (12)	Yes	From April'2022 to June'2022 the monthly average PM10 sheet attached.
AQ1.3	Monthly averages for SO2 (In µg/m3)	Number (12)	Yes	From April'2022 to June'2022 the monthly average SO2 sheet attached.
AQ1.4	Monthly averages for NO2 (In µg/m3)	Number (12)	Yes	From April'2022 to June'2022 the monthly average NO2 sheet attached.
AQ1.5	Annual averages for PM2.5 (In µg/m3)	Number (1)	Yes	33
AQ1.6	Annual averages for PM10 (In µg/m3)	Number (1)	Yes	100
AQ1.7	Annual averages for SO2 (In µg/m3)	Number (1)	Yes	5.1
AQ1.8	Annual averages for NO2 (In µg/m3)	Number (1)	Yes	27.2
AQ1.9	Monthly Meteorological Data		Yes	Monthly averages of Meteorological parameters

Action Code	Action Point	Field type	Attachment	Attachment Contents (Patancheru)
AQ1.1	Monthly averages for PM2.5 (In µg/m3)	Number (12)	Yes	From April'2022 to June'2022 the monthly average PM2.5 sheet attached.
AQ1.2	Monthly averages for PM10 (In µg/m3)	Number (12)	Yes	From April'2022 to June'2022 the monthly average PM10 sheet attached.
AQ1.3	Monthly averages for SO2 (In µg/m3)	Number (12)	Yes	From April'2022 to June'2022 the monthly average SO2 sheet attached.
AQ1.4	Monthly averages for NO2 (In µg/m3)	Number (12)	Yes	From April'2022 to June'2022 the monthly average NO2 sheet attached.
AQ1.5	Annual averages for PM2.5 (In µg/m3)	Number (1)	Yes	37
AQ1.6	Annual averages for PM10 (In µg/m3)	Number (1)	Yes	85
AQ1.7	Annual averages for SO2 (In µg/m3)	Number (1)	Yes	7.9
AQ1.8	Annual averages for NO2 (In µg/m3)	Number (1)	Yes	31.3
AQ1.9	Monthly Meteorological Data		Yes	Monthly averages of Meteorological parameters

Annexure – A 165
Road Widening Works

Sl. No.	Name of the Work	Estimate Cost (Rs. In Lakhs)	Expenditure Incurred (Rs. In Lakhs)	Present Status / Remarks
A	Works Completed			
1	Construction of RCC Retaining wall in place of damaged Masonry Boundary Wall of Rock Garden, Jubilee Hills	40.00	33.97	Work Completed
2	Construction of protection wall for safeguard Rock guard at Road no.86, Jubilee Hills, GHMC	48.00	28.49	Work Completed
3	Construction of 4 lane BT Road from SBI water Tank to Parvath Nagar including laying of Storm Water Pipe Drain	298.00	231.80	Work completed.
4	Construction of Link Road from Miyapur to Yellamabanda Road from Nagarjuna Homes to Aditya Nagar (Phase-III).	300.00	133.65	Work Completed to the extent of site availability.
5	Balance work of road from Botanical Gardens to Old Bombay road via Masjeed Banda Village	720.00	402.58	Work Completed.
6	Widening of Road with 5.5 m on either side of Towers within the available ROW i.e., an average 18 m available as against 30m as per approved RDP from Kondapur main road to JV Hills via Raghavendra Colony (HT Line Road)	795.00	386.09	Work Completed.
7	Formation of 80 feet link road from Inorbit mall road to Madhapur main road via Westin Hotel Raheja Junction	595.00	187.51	Work is completed to the extent of site available.
8	Recarpeting of BT Road including profile correction with WMM from Nissan Showroom till Indian Oil Petrol Bunk at Bio Diversity Junction	21.00	20.76	Work completed.
9	Widening of proposed 66'-0" wide road from Road.1 to GauriShanker Nagar (via Road No.11, Banjara Hills)	190.00	69.11	Work completed
10	Construction of slab culvert across the KukatpallyNala at Rajkamal Transport / Khaitan Factory Office, Fathenagar in Kukatpally circle.	480.00	68.49	Work completed
a.	Balance work of Construction of slab culvert across the KukatpallyNala at Rajkamal Transport / Khaitan Factory Office, Fathenagar in Kukatpally circle.	390.00	351.10	
b.	Widening of the existing Culvert on Kaithalapur road at KPHB Phase-XV"	199.00	150.02	
c.	Construction of Approach roads to the Rajkamal Transport bridge skew culvert including restoration of boundary wall of property adjacent to Rajkamal Transport bridge skew culvert at Khaitan Factory Office, Fatehnagar, Kukatpally Circle	49.50	46.96	Work completed.
11	Consultancy services for the work of construction of Bridge across Fox Sagar surplus nala on pipeline road at Subhashnagar, Jeedimetla, Quthbullapur circle, GHMC	6.00	0	Work completed
12	Construction of Flexible pavement in the widened portion from Chandrayanagutta flyover to Pilli Dargah (Barkas - Srisailam Road) Balance work.	314.00	35.32	Work will not be taken up from GHMC, the same will be taken up by State Highways as the road is belongs to State Highways.
13	Recarpeting of BT Roads in the various locations of Chandrayanagutta Assembly	311.64	41.96	Work completed up to extent of site availability and

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Sl. No.	Name of the Work	Estimate Cost (Rs. In Lakhs)	Expenditure Incurred (Rs. In Lakhs)	Present Status / Remarks
	Constituency			balance work will not be taken up from GHMC as the same will be taken up by State Highways as the road is belongs to State Highways.
14	Improvement to Road from srinivasnagar X Roads to Eshwaripuri X Roads in Kapra, EZ, GHMC	240.00	195.74	Work is completed
15	Formation of CC Road in the widened portion from Zohra bee dargah to Habeeb Nagar via Kumaarwadi, between Ch 0.0m to Ch 1370.0m (left over portions)	96.00	36.1	Work completed.
16(a)	Widening of proposed 66'-0" wide road from Road.1 to GauriShanker Nagar (via Road No.11, Banjara Hills) at the left over properties Banjara Hills	190	32.52	work completed on 09.10.2021
(b)	Recarpeting of existing BT road (Center portion) & Lane Marking from Road No.1 to GauriShanker Nagar (Via Banjara Hills Road No.11) in Jubilee Hills Circle, Khairthabad Zone.	72	40.82	Completed to the extent of site available.
17	Providing Footpath along the widened portion and divider along the road for Road No.1 to GauriShanker Nagar (via Road No.11, Banjara Hills)	120.00	65.34	Work completed
	Total of works completed	5475.14	2558.33	
B	Work in Progress			
18	Development of 100 feet wide road from Church gate to Diamond Restaurant in Hafeez Baba Nagar on Balapur Road	1511.50	62.89	Work in progress.
19	Formation of CC Road and Footpath in the widening portion from junction on Balapur road in HafeezbabaNagar"C" block to DRDO compound wall for proposed 60' wide road	595.00	92.81	Work in progress.
20	Formation of CC Road and Footpath in the widened portion from Habeeb Nagar to DRDL (Via) Rakshapuram proposed 60' wide road	590.00	0.88	Work in progress.
21	Formation of CC Road and Footpath in the widening portion from Doodhbowli Police Station to HussainiAlam under proposed 60' wide road(Chainage 550 to 1096)	553.00	17.35	Laying of CC Road up to a length of 200m completed out of 1100m wherever stretch is available. Balance properties to be acquired by TP wing, GHMC.
22	Formation of CC road and Footpath in the widening portion from Fathehdarwaza to Chandulalbaradari Junction proposed 80' road (ch. 650m to 1150m)	627.08	105.84	Work in progress.
23	Laying of CC road by constructing Retaining wall near water reservoir Shastripuram, Zawiya, in Rajendranagar Circle, GHMC	525	272.23	Work is in progress. Retaining wall completed, Road work to be taken up.
24	Project Management Consultancy Services for Proof Checking, Construction Supervision, Quality control/ Quality Assurance/ Quality Audit for the work of Construction of Road / Ramp at Koh-e-MoulaliDargah from Midlanhdng Steps to	57.40	34.38	Work in progress

Sl. No.	Name of the Work	Estimate Cost (Rs. In Lakhs)	Expenditure Incurred (Rs. In Lakhs)	Present Status / Remarks
	Hill Top, Moulali, Malkajgiri Circle, GHMC, Hyderabad (Phase- II) under EPC System.			
25	Formation of BT road in road widened portion on both sides of existing Tolichowki to Gachibowli road as per 215 feet RDP	198.00	47.21	DBM laid for a length of 263m. Further work is interlinked with Shilpa layout flyover work. Work will be taken up in further stretch as and when the flyover work is completed.
26	Widening of Road to four lane road (16.2m) from Mahendra Junction (Hi-Tension Road) to Gopal Nagar and From Hafeezpet ROB to HMWS Office	550	187.8	Formation of sub grade is in progress.
27	Construction of Nala with RCC Box section 2x3.0mx2.0m from Mahendra Junction (Hi-Tension Road) to Gopal Nagar	900	587.4	The box drain for a length of 470m completed. Further work is in progress
28	Construction of Road/ Ramp at Koh-e-Moulali, Dargah from midlanding steps to Hill top, Moulali, Malkajgiri Circle	2442.60	437.22	Work is in progress.
29	Formation of BT road over widened portion at MoulaliKhaman, Malkajgiri, Secunderabad	165	0	Work will be started after laying of pipe line by Maintenance Wing
30	Construction of Compound Wall of private Firms i.e., C-MET, Gandour Foods, HPCL, affected under Road widening for the proposed ROB at Cherlapally, Kapra, East Zone, GHMC	124.3	47.63	Compound wall at Gandour foods is completed. Balance work is held up due to Land Acquisition at C-MET and HPCL.
31	Vazeer Ali Mosque to Hussainialam via Doodbowli	1100	17.35	a) Chainage 550 to 1096mts: Completed to the extent of site available. b) Chainage 0 to 550: Work to be started.
32	Himmatpura to FathedarwazaChandulalBaradari Junction	1130	0	Status of Work: a) Chainage 650m to 1150mts: Work in progress b) Chainage 0 to 650mts: Work to be started.
33	Old Chatrinaka PS to Mahankali Temple	250	20	Work is in progress.
34	Proposed 120'-0" Road widening from Hafeezpet Flyover to Hi-Tech City Railway station flyover via Gopal Nagar (MANJEERA PIPE LINE ROAD)	1450	600	RRC Box drain work is completed. 90% of BT road work is completed and balance is under progress.
	Total of works in progress	12768.88	2530.99	
C	Works to be started			
35	Laying of CC Road in the widened portion from Morning Star café to Rein Bazar Chaman proposed 40' road	46		Work is to be started as five more properties are yet to be acquired by TP wing.
36	Formation of CC Road and Footpath in the widening portion from Himmatpura to Fathedarwaza junction under proposed 80' wide road(Chainage 0 to 650)	596.00	-	Work to be started.
	Total of Works to be started	642	0	
D	Tender Stage			
37	Formation of Balance BT Road on Malaysian Town Ship Junction to Moosapet connecting to Anjaneya Nagar including construction of storm water drain from Ch 1600m to Ch 2150m (MUTT Land) in Moosapet Circle 23	580		The Estimate was resubmitted with latest SSR for Technical sanction and calling of tenders.
38	Formation of CC Road and Footpath in the widening portion from Vazir Ali Mosque to Doodhbowli Police Station under proposed	513.00	-	Under tender process.

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Sl. No.	Name of the Work	Estimate Cost (Rs. In Lakhs)	Expenditure Incurred (Rs. In Lakhs)	Present Status / Remarks
	60' wide road(Chainage 0 to 550)			
39	Widening of Road for the Widening of Proposed 30"00" wide Service Road Beside Fateh Nagar Flyover	170.00	-	Tenders will be invited after land acquisition process.
40	Ingress and Egress to the Indoor Stadium at Katedan (V), RajendranagarMandal, Ranga Reddy District	60		Proposed work is in tender stage
	Total of Works under Tender Stage	1323	0	
E	Administrative Sanction/other Stages			
41	Formation of service roads including construction of storm water drain from Malaysian township junction to Hi-tech city ROB at KPHB IV Phase and Widening & Strengthening of existing service road from KPHB flyover (Rajiv Gandhi flyover) approach to Malaysian Township Junction	990		Administrative sanction is awaited from the Government
42	Tippu Khan Mosque to Purani Haveli	1300		Administrative Sanction accorded.
43	AzaKhanaZehra to Daira Mir Mom in	30	0	Administrative Sanction accorded.
44	Bandlaguda to Errakunta Junction	2000	0	Administrative Sanction accorded.
45	Chandrayangutta to Pillidarga via Barajunta (General)	0	0	Administrative Sanction accorded.
46	Zohra Bee Dargha	450	0	Administrative Sanction accorded.
	Total of Works under Administrative sanction	4770	0	
	GRAND TOTAL OF ROAD WIDENING WORKS	24979.02	5089.32	

Funds required to complete the balance Road works are – Rs.19889.7 Lakhs

Action Plan for the Financial Year 2022-23:

It is proposed to complete the following works in the financial year 2022-23.

1. Development of 100 feet wide road from Church gate to Diamond Restaurant in Hafeezbaba Nagar on Balapur Road – 1100 mts
2. Formation of CC Road and Footpath in the widening portion from junction on Balapur road in Hafeezbabanagar "C" block to DRDO compound wall for proposed 60' wide road – 770 mts
3. Formation of CC Road and Footpath in the widening portion from Doodhbowli Police Station to HussainiAlam under proposed 60' wide road (Chainage 550 to 1096) – 780 mts
4. Laying of CC road by constructing Retaining wall near water reservoir Shastripuram, Zawiya, in Rajendranagar Circle, GHMC – 200 mts
5. Formation of BT road in road widened portion on both sides of existing Tolichowki to Gachibowli road as per 215 feet RDP – 263 mts
6. Construction of Nala with RCC Box section 2x3.0mx2.0m from Mahendra Junction (Hi- Tension Road) to Gopal Nagar – 550 mts
7. Formation of CC Road and Footpath in the widened portion from Habeeb Nagar to DRDL (Via) Rakshapuram proposed 60' wide road – 780 mts
8. Formation of CC road and Footpath in the widening portion from Fathehdarwaza to Chandulalbaradari Junction proposed 80' road (ch. 650m to 1150m) – 500 mts
9. Project Management Consultancy Services for Proof Checking, Construction Supervision, Quality control/ Quality Assurance/ Quality Audit for the work of Construction of Road / Ramp at Koh-e-MoulaliDargah from Midlanhding Steps to Hill Top, Moulali, Malkajgiri Circle, GHMC, Hyderabad (Phase- II) under EPC System.
10. Widening of Road to four lane road (16.2m) from Mahendra Junction (Hi-Tension Road) to

Gopal Nagar and From Hafeezpet ROB to HMWS Office – 550 mts

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11. Construction of Road/ Ramp at Koh-e-Moulali, Dargah from midlanding steps to Hill top, Moulali, Malkajgiri Circle – 680 mts
12. Vazeer Ali Mosque to Hussainialam via Doodbowli
13. Himmathpura to FathedarwazaChandulalBaradari Junction
14. Old Chatrinaka PS to Mahankali Temple

Annexure-B			
SRDP Works			
Sl. No	Name of the Work	Project Cost (Rs. In Crores)	Expenditure incurred (Rs. In Crores)
Completed Works			
1	Vehicular Underpass (VUP) at Ayyappa Society Junction	443.48	400.19
2	Vehicular Underpass at Mind Space Junction		
3	Flyover- at Mind Space Junction		
4	Rajiv Gandhi Statue Flyover		
5	Biodiversity Flyover Level - II		
6	Biodiversity Level – I Flyover		
7	Vehicular underpass at Chintalakunta Check post junction	22.66	236.74
8	Kamineni LHS flyover	24.62	
9	L.B Nagar L.H.S Flyover	24.06	
10	L.B. Nagar LHS Vehicular Underpass	14.13	
11	Kamineni RHS Flyover	47.46	
12	Bairamalguda RHS Flyover	38.18	
13	Bairamalguda LHS Flyover	26.34	
14	L.B. Nagar RHS Vehicular Underpass	39.29	
15	Widening of Bottleneck at Panjagutta graveyard(chutneys) for rectification of black spot	5.95	4.20
16	Construction of RUB and drainage system at Uppuguda level crossing and Storm water disposal by Gravity for RUB at Uppuguda Level Crossing	22.86	26.41
17	Construction of 4 Lane Elevated Corridor from Road No.45 to DurgamCheruvu integrating with Cable Stayed bridge	150	142.85
18	Cable Stayed Bridge at DurgamCheruvu	184	182.64
19	Restoration of Lalapet ROB across Secunderabad – Khazipet Railway lines at Tarnaka	5.85	5.72
20	Uttamnagar RUB	29.40	25.29
21	Construction of 6 lane two way flyover crossing 7 Tombs Junction and Whisper valley Junction	333.55	308.27
22	Flyovers / Grade Separators At Owaisi Hospital Junction	109.05	91.65
23	Construction of RUB at Hi-tech city Railway station near existing bridge no.215	59.09	47.69
24	Construction of Steel Bridge for development of access road in to Panjagutta Grave yard opp. Chutneys and development of exit road for grave yard from road no.1, Banjara Hills	17.00	9.36
25	Construction of four lane RUB at Thukaram Gate in lieu of existing level crossing Gate at L.C.No.256/E at Km.618/0-100 in Lallaguda halt station yard between Malkajgiri&Secunderabad station on Secunderabad – Manmad section	71.43	50.63
26	Flyovers / Grade Separators At Bahadurpura junction.	116.50	74.838
27	Construction of ROB including approaches at Km 170/40-42 between Hi-tech city and Borabanda stations for 4 lane carriage way (Khaitalapur)	84.03	77.56
28	Rehabilitation & Upgradation Hyderabad ORR to Medak section	426.52	320.55
29	Balanagar X roads flyover	387	205.31
30	RUB at AnandBagh, Malkajigiri (R&B) (R&B Approaches- Rs. 11.90 Crore, Railways – Rs. 15.10 Crore)	41.05	29.13
Total of works completed		2723.5	2239.028
II	Works in Progress		
A	GHMC - Works in progress		
1	LB Nagar RHS Flyover	530.84	270.82

2	Bairamalguda 2 nd level Flyover	(171)	(767.58 L.B Nagar Package)	(Overall Expenditure – completed works Project cost)
3	Bairamalguda LHS Loop			
4	Bairamalguda RHS Loop			
5	Nagole 6 lane Flyover			
6	Construction of Multi level flyovers/Grade separators at Botanical garden., Kothaguda and Kondapur junction		263.09	204.798
7	Formation of 120' wide road from Shilpa Layout, Gachibowli via Gas Company to Gachibowli Junction including construction of elevated structure as per master plan		435.00	216.293
8	Extension of existing Grade Separator at Chandrayanagutta Junction		40.10	25.10
9	Nalgonda X Roads to Owaisi Junction.		372.65	58.51
10	Constructions of 4-lane Elevated corridor from Indira park to VST main road junction crossing NTR Stadium junction, Ashok Nagar Cross road junction, RTC Cross road junction and Baghlingampally junction. Phase-1 & Construction of 2nd level 3-lane bidirectional independent flyover from Ram nagar road to Baghlingampally road via VST main road junction		426	61.05
11	Construction of parallel ROB to existing ROB at Falaknuma on Secunderabad – Falaknuma Broad gauge line		39.78	28.8
12	ROB at Shastripuram road LC No. 7 from Mailardevpally to Falaknuma RTC Depot.		117.65	52.12
13	Construction of 6 lane grade separator (Fly over) from Aramgarh to Zoo Park		636.80	84.24
14	Construction of Flyovers / Grade Separators at Uppal Junction		311.00	-
	Total -GHMC Works		3172.91	1001.731
	NH / R&B			
15	Amberpet 6 No. X roads flyover		270.00	190.53
16	6-laning from Aramgarh to Shamshabad section		283.15	92.97
17	6-lane elevated corridor from Uppal to CPRI		626.76	263.74
	Sub- Total of NH/R&B Works		1179.91	547.24
	Total Works in progress(GHMC+NH/R&B+HMDA)		4352.82	1548.971
III	Works to be started			
1	Construction of Multi Level / Grade Separators at Six Junctions including widening and strengthening of existing at grade peripheral and radial road around KBR Park, Hyderabad under EPC (Package-I)		436	1.62
2	Construction of Grade Separator at Cyber Towers (Phase-I) under SRDP		225	
3	Construction of Multi level flyovers and Underpass at Rethibowli and Nanal Nagar Junction.		175	
	Total		836.00	1.62
IV	Under Administrative Sanction			
1	Construction of RUB near Manikeshwari Nagar between Sitaphalmandi and Arts College Railway Stations on Secunderabad-Dhone Railway Lines		5.6	
2	Khajaguda Tunnel Work		875	
	Total of works under A/s		880.60	
V	Works for which DPRs under Finalization			
1	AOC Roads-Road connectivity between Wellington road-entrenchment road Safilguda railway gate,RK Puram ROB		310	
2	NFCL to Mehdipatnam including NFCL junction		1200	

3	LB Nagar to Aramgarh	500	
4	Hafeezpet ROB widening	100	
5	Kothaguda to Cyber tower Jn	200	
	Total(Under DPR Finalization)	2310.00	
VI	Works for which DPRs under Preparation		
1	Bahadurpura to Moosarambagh		
a	Puranapool reach	200	
b	Malakpet-Chaderghat-Abids	600	
c	Afzalgunj to Secretariat	500	
2	Nizam College to JBS	1000	
3	JBS-RP Road- Necklace Road-Secretariat- Lakdikapool-Masabtank	1200	
4	Command Control Centre Roads	200	
5	SangeethJn to LB Nagar X Roads	500	
6	LB Nagar X Roads to PeddaAmberpet ORR	1000	
7	NFCL to SangeethJn	800	
8	Tarnaka -Moula Ali-ECIL- Dammaiguda	500	
9	ECIL- Neredmet-Tirumalagiri	300	
10	Other ROB/RUBs	244	
	NH/R&B		
11	Allwyn X Roads to Patancheruvu	1000	
	HMDA		
12	JBS - Thummukunta	2500	
	Paradise- Kompally	1500	
	Total(Under DPR Preparation)	12044.00	
VIII	MRDC		
1	Musi East - West Sky Way	6000.00	
	Grand Total	29146.92	3789.619

2. TOTAL EXPENDITURE OF SRDP WORKS

Expenditure of Completed Works	-	Rs.2239.028Cr.
Expenditure on Works Under Progress (GHMC)	-	Rs. 1001.731 Cr.
Expenditure on Works Under Progress (NH/ R&B / HMDA)	-	Rs. 547.24 Cr.
Expenditure on Works Finalized and held up	-	Rs. 1.62 Cr

Total Rs.3789.619 Cr.

Funds required to complete the remaining SRDP Works - Rs.25357.301 Cr.(i.e., Rs.29146.92Cr - Rs.3789.619Cr.)

Action Plan for the Financial Year 2022-23:

It is proposed to complete the following works in the financial year 2022-23.

1. Extension of Chandrayangutta Flyover
2. L.B Nagar RHS Flyover
3. Nagole Flyover
4. Grade Separators at Botanical garden, Kothaguda and Kondapur Junctions
5. Formation of 120' wide road from Shilpa Layout, Gachibowli via Gas Company to Gachibowli Junction including construction of elevated structure as per master plan
6. Elevated corridor from Indira Park to VST main road junction.
7. Bairamalguda 2nd level flyover
8. Bairamalguda LHS loop
9. Bairamalguda RHS loop

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Lr.No.3024Rangareddy/R/S/EE/Rangareddy/2022

dated 01/08/2022

From
 The Environmental Engineer
 Regional Officer
 T.S. Pollution Control Board
 To
 The Member Secretary/The Joint Chief Environmental Engineer(Zonal Office)

Sir,

I submit the verification report on Consent for Establishment application of M/s----- and verification report as mentioned below:

1. Name of Industry and Location : GREEN WAVE E WASTE RECYCLING and Sy No 1880E ,1880EE, Kothur (M) ,Nandigam (V), Rangareddy Dist , Telangana
2. i. Date of receipt of application : 21/07/2022
 ii. Date of Clarification sought if any :
 iii. Date of receipt of Clarification :
3. i. Inspection Conducted by1 : AEE-I
 ii. Representative of Industry : Sri Prabhakar, representative
 iii. Date of Inspection : 22/07/2022
4. Land Details :
 i. Total area of the land(Ha) : 8270.0 Sq. Mtrs
 ii. Built up area(Ha) : 6781.0 Sq. Mtrs.
 iii. Area of Green belt proposed by the industry(Ha) : Proposed to develop all around the boundary.
 iv. Nearest Human habitation : Nandigma
 v. Nearby water body :

Name of the Water body	Distance from site

 vi. Boundaries of the site :
 North : Open Land
 South : M/s. Biago Plastics
 East : Approach Road followed by Open Land
 West : Open Lands
5. Project Cost in Rs :
 i. Land : Rs.65 Lakhs
 ii. Building
 iii. Plant and Machinery
6. CFE fee details :

Amount	D.D NO.
7. Category Of Industry : RED
8. Line Of Activity : E-Waste recycling unit,
- 9 (a) Products :

Name of the Products	Proposed Capacity
Product Details	
E Waste of Electrical and Electronics Goods	6048
- (b) By-Products :

Name of the By-Products	Capacity	Unit
10. Raw material and chemicals used :
11. i. Water consumption :

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Purpose	Capacity
Domestic	0.8

12 Air Emissions :
a. Fugitive emission/Noise :
Details

Source of Fugitive or Noise emission	Type of emission	Pollution Control Measures	Capacity in HP
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13. Non Hazardous Solid Wastes Details :

Description	Quantity	Unit	Disposal	Existing	Proposed	Total After
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14 Solvent Recovery Systems :

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1. M/s. Green Wave E Waste Recycling is proposed at Sy No 1880E, 1880EE, Nandigam (V), Kothur (M), Rangreddy District to setup E-Waste Recycling unit.
2. Earlier, the industry has obtained CFO of the Board vide order dated 25.01.2020 for E-Waste Dismantling – 700 tons/month (23.3 TPD) with validity period upto 31.12.2024.
3. The industry has submitted representation dated 21.07.2022 requesting the Board to process the new CFE application for proposal of E-Waste Recycling unit by the same management in the same location of existing E-Waste Dismantling unit. The industry has enclosed the CFE and CFO order copies.
4. Now, the industry has applied for CFE for E-Waste of Electrical and Electronic Goods - 6048 Tons/Annum and through TS-iPASS vide UID No. MIC006001292986. The proponent has proposed the E-Waste Recycling unit in the same location of E-Waste Dismantling unit.
5. The proponent proposed to use E-Waste of Electrical and Electronic Goods – 6048 Tons/Annum.
6. Process Flow Chart:
Collection of E-waste from (IT Companies, Offices, Education Institutions, Bulk Consumer, etc.) Storage (In ware House) Segregation (Through Dust Collector) Function Test Refurbish (Recover the Functional Materials) --> Dismantling (Manual dismantling through shredding machine) Recovery of scrap (Plastic, Iron, Metals, etc.) Disposal Hazardous Material to Treatment, Storage Disposal facility Recovery and send to authorized Refiners (Plastic, Iron, Metals, etc.).
7. As per the TS-IPASS application the industry shown the total area of the industry as 8412 Sq. Mtrs. and built up area is 310.24 Sq. Mtrs. and proposed to develop greenbelt all around the boundary. Vide mail dated 28.07.2022, the industry has submitted the additional information showing the total area of the plant as 8270.0 Sq. Mtrs. and built up area as 6781.0 Sq. Mtrs.
8. During the inspection, it was observed that, the industry has enhanced the shed area and E-waste dismantling activity was not in operation. The total set up of equipment of E-waste dismantling activity was there in the shed.
9. The proposed site is surrounded by: North – Open Land, South – M/s. Biago Plastics, East – Approach Road followed by Open Land and West – Open lands.
10. The nearest human habitation is Nandigma

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village is about 1 km from the proposed industry site.
9. The industry proposed to consume total water of about 2.0 KLD out of which, Domestic – 1 KLD and Greenbelt – 1 KLD.
10. The industry proposed to generate domestic wastewater of about 0.8 KLD and which is proposed to let into septic tank followed by soak pit.
11. As per the E-waste Rules implementation guidelines, the space required for Recyclers is 500 Sq. Mtrs. for capacity 1 TPD. For 20.16 TPD, the area required is 10,080 Sq. mtrs and the industry proposed the built up area i.e. shed area of 6781.0 Sq. Mtrs. (As per the new site plan submitted on 28.07.2022). Hence, the industry may be directed to reduce the recycling capacity to 13.562 TPD instead of 20.16 TPD.
12. The industry proposed to generate solid / hazardous waste viz., Used oil - 10 LPD (Send to authorized recyclers / Re-processors), Used Oil Collected From Compressors - 1 KL/month (Proposed to send to Re-processors), PU Foam collected from Refrigerators - 5 Tons/month (Proposed to send to TSDF) and Dust collected from Bag filters - 5 kg/day (Proposed to send to TSDF)
15. The industry has paid an amount of Rs.13,000/- towards CFE under Air & Water Acts based on investment of Rs.65 Lakhs under Red category

15 EC Recommendations applicable for this industry :

EC Recommendations	Proposal made in EMP
--------------------	----------------------

16 Court Cases/complaints, if any :

17 Compliance with regard to EIA notification :

18 Remarks on EIA/EMP :

19 Inspector Officer's Remarks :

Signature of the Inspecting :
Officer Designation D.
Sangeetha Lakshmi
AEE-I

20 Recomdations of regional officer :

RO Remarks

In view of the above, the issue of CFE may be placed before CFE committee meeting and suitable decision may be taken.

D. Sangeetha Lakshmi
AEE-I
(Name and Designation)

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**FORMAT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR
"RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO
HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015**

S. No	Content																					
1	Name of the State/UT	: Telangana State																				
	Contact Details (Department-wise)	: <table border="1"> <thead> <tr> <th>Name of the State/UT Department</th> <th>Name of the Nodal Officer</th> <th>Contact Tel. No</th> <th>Mobile No.</th> <th>E.mail</th> </tr> </thead> <tbody> <tr> <td>HMWS&SB</td> <td>Mr. D. Sridhar Babu Dir (P-2)</td> <td>040-23442881</td> <td>9908639888</td> <td>sridhardammuhmwssb@gmail.com</td> </tr> <tr> <td>I&CAD</td> <td>Sri M.A. Hameed Khan, CE. Minor Irrigation</td> <td></td> <td>9701362416</td> <td>cemikbts@gmail.com</td> </tr> <tr> <td>HMDA (L&P)</td> <td>Sri Krishna Rao, EI</td> <td></td> <td>9849909794</td> <td>ee-lp@hmda.gov.in</td> </tr> </tbody> </table>	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel. No	Mobile No.	E.mail	HMWS&SB	Mr. D. Sridhar Babu Dir (P-2)	040-23442881	9908639888	sridhardammuhmwssb@gmail.com	I&CAD	Sri M.A. Hameed Khan, CE. Minor Irrigation		9701362416	cemikbts@gmail.com	HMDA (L&P)	Sri Krishna Rao, EI		9849909794	ee-lp@hmda.gov.in
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2	Information on water bodies such as Lakes & Ponds	: <table border="1"> <thead> <tr> <th rowspan="2">Type of Water Body</th> <th rowspan="2">Total No. of Water Bodies Identified</th> <th colspan="2">Ownership of Identified Water Bodies (Indicate No. Of Water Bodies)</th> <th colspan="3">Status On-going Restoration of Water Bodies with Financial Support from NRCB/MoJS/with own resources of the State/UT</th> </tr> <tr> <th>Government</th> <th>Private/ Individual</th> <th>Total No. of Water Bodies Selected for Restoration</th> <th>Total No. of Water Bodies restored so far</th> <th>Total No. Of Water Bodies presently under restoration</th> </tr> </thead> <tbody> <tr> <td>Lakes / Ponds</td> <td>46,697</td> <td>46,697</td> <td>--</td> <td>30,297</td> <td>23,735</td> <td>6562</td> </tr> </tbody> </table>	Type of Water Body	Total No. of Water Bodies Identified	Ownership of Identified Water Bodies (Indicate No. Of Water Bodies)		Status On-going Restoration of Water Bodies with Financial Support from NRCB/MoJS/with own resources of the State/UT			Government	Private/ Individual	Total No. of Water Bodies Selected for Restoration	Total No. of Water Bodies restored so far	Total No. Of Water Bodies presently under restoration	Lakes / Ponds	46,697	46,697	--	30,297	23,735	6562	
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Lakes / Ponds	46,697	46,697	--	30,297	23,735	6562																
3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	: Yes, the Geotagging of 44,672 water bodies has been completed.																				
4	Major causes of pollution in identified water bodies (Improper disposal of Sewage / Industrial effluent / Waste like Municipal Solid Waste / Hazardous waste / Plastic waste / Construction & Demolition Waste)	: <ul style="list-style-type: none"> Improper disposal of Sewage (✓) Waste like Municipal Solid Waste (✓) Plastic waste (✓) Construction & Demolition Waste (✓) 																				
5	Other Problems Associated with the Identified Water Bodies (Silt/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/Poor Watershed Management in Catchment/No Adequate Buffer Zone / any other)	: <ul style="list-style-type: none"> Silt (✓) Poor Embankment (✓) 																				
6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	: <table border="1"> <thead> <tr> <th rowspan="2">Type of Water body</th> <th rowspan="2">No. of identified water bodies</th> <th rowspan="2">No. of Water Quality Monitoring Stations</th> <th colspan="3">No. of Water Bodies complying to</th> </tr> <tr> <th>Primary Water Quality Criteria for Bathing</th> <th>Drinking Water Quality Criteria after Conventional Treatment</th> <th>Water Quality Criteria for Agriculture/ Fishing/Any other criteria</th> </tr> </thead> <tbody> <tr> <td>Lakes / Ponds</td> <td>235</td> <td>235</td> <td>13 (Class B)</td> <td>Nil (Class C)</td> <td>43 (Class D) 128 (Class E) 51 (Dry) (Annexure-A)</td> </tr> </tbody> </table>	Type of Water body	No. of identified water bodies	No. of Water Quality Monitoring Stations	No. of Water Bodies complying to			Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after Conventional Treatment	Water Quality Criteria for Agriculture/ Fishing/Any other criteria	Lakes / Ponds	235	235	13 (Class B)	Nil (Class C)	43 (Class D) 128 (Class E) 51 (Dry) (Annexure-A)					
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7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	<p>(Pl. attach water body-wise details as per Annexure-I)</p> <table border="1"> <thead> <tr> <th>Department</th> <th>Total No. of lakes</th> <th>Name of the programme</th> <th>Sanctioned programmes</th> <th>No. of programmes completed</th> <th>Ongoing / under process</th> <th>Yet to be completed</th> </tr> </thead> <tbody> <tr> <td rowspan="4">Minor Irrigation Dept</td> <td rowspan="4">46531* (included HMDA lakes-2947, GHMC-19)</td> <td>1. Mission Kakatiya (MK)</td> <td>27625</td> <td>21436</td> <td>6189</td> <td rowspan="3">16240</td> </tr> <tr> <td>2. Repair, Renovation Restoration Programme (RRR)</td> <td>1484</td> <td>1117</td> <td>367</td> </tr> <tr> <td>3. Telangana State Community Based Tank Management Programme (TSCBTMP)</td> <td>1182</td> <td>1182</td> <td>Nil</td> </tr> <tr> <td>Total:</td> <td>30291 (A)</td> <td>23735 (A)</td> <td>6556 (A)</td> <td>16240 (A)</td> </tr> <tr> <td>GHMC</td> <td>166</td> <td>Corporate social responsibility</td> <td>6 (B)</td> <td>0 (B)</td> <td>6 (B)</td> <td>6 (B)</td> </tr> <tr> <td>Grand total:</td> <td>46697</td> <td></td> <td>30297 (A+B)</td> <td>23735 (A+B)</td> <td>6562 (A+B)</td> <td>16246 (A+B)</td> </tr> </tbody> </table>	Department	Total No. of lakes	Name of the programme	Sanctioned programmes	No. of programmes completed	Ongoing / under process	Yet to be completed	Minor Irrigation Dept	46531* (included HMDA lakes-2947, GHMC-19)	1. Mission Kakatiya (MK)	27625	21436	6189	16240	2. Repair, Renovation Restoration Programme (RRR)	1484	1117	367	3. Telangana State Community Based Tank Management Programme (TSCBTMP)	1182	1182	Nil	Total:	30291 (A)	23735 (A)	6556 (A)	16240 (A)	GHMC	166	Corporate social responsibility	6 (B)	0 (B)	6 (B)	6 (B)	Grand total:	46697		30297 (A+B)	23735 (A+B)	6562 (A+B)	16246 (A+B)
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8	Any other relevant information	Water bodies taken up under Mission Kakatiya for restoration i.e., de-siltation, bund strengthening, feeder channels, sluice repairs, weir repair, irrigation channels.																																									

(Pl. Provide Following Details Water Body-Wise)

1	Location details of the Water Body (Address with GPS location)	:							
2	Details of Area and Dimensions of the Water Body	:	<ul style="list-style-type: none"> As per the data provided by stake holder departments, there are 46,697 lakes in the State of Telangana, out of which 30,297 lakes are sanctioned for taking up restoration programmes under various schemes. 44672 lakes are geo-tagged, 1240 lakes geo-tagged and are at approval stage, 619 lakes yet to be geo-tagged. The lake wise information pertaining to Sl.No.1 to 11 is submitted to CPCB. 						
3	Water Depth (in m) (During monsoon and non-monsoon period)	:							
4	Ownership of the water body	:							
5	Allocated Unique Identification Number (UIN)	:							
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:							
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:							
8	Major Plant and Animal communities present in the water body	:							
9	Designated Use of Pond or Lake (Drinking/Irrigation/Aqua Culture/Tourism/ Protected Bio-diversity)	:							
10	Major Drains outfall into Water Body	:							
11	Physical condition of the water Body	:							
12	Water Quality of Water Body (w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)	:						Water Quality Data of 235 lakes /ponds monitored by TSPCB is attached along with water quality classification. (Class A-Nil, Class B-13, Class C-Nil, Class D-43, Class E-128, Dry -51)	
13	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion								
14	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion	
			1800(*)	735	1065	62 Nos.	1065	HMWSSB/ Rs.5000cr (appx)	
			(*) : Pertains to Greater Hyderabad Municipal Corporation & within the Outer Ring Road						
15	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion	
			Total waste water generated from the industries – 603 MLD	Captive – 593 MLD, CETP-6.3 MLD	Nil	1	0.48 MLD	TSIIC Timeline- Oct., 2020	
16	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion	
			MSW	6,125	1 Integrated SWM facility with 6500 TPD capacity	Nil	—	--	
			HW	-	-	-	-	-	-
			BMW	-	-	-	-	-	-
			C & D	1000 TPD	1 No. 750			1 No	GHMC

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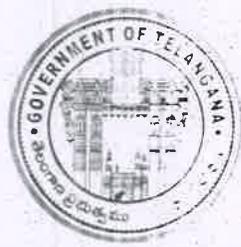
			Approx in GHMC area	TPD		proposed with capacity 750 TPD	One year
			Plastic	500 TPD which is part of MSW	1 Integrated SWM facility with 6500 TPD capacity	--	--
17	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the timelines for completion)	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s): Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision, Training and Awareness Programme; Public Participation for Cleaning of surroundings, any other actions					

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ANNEXURE-V



TELANGANA STATE MINERAL DEVELOPMENT CORPORATION LIMITED
(A State Government Undertaking)
An ISO 9001: 2015 Corporation



Department of Industries & Commerce
Government of Telangana
6-2-915, HMWSSB Premises, Rear block,
3rd Floor, Khairatabad, Hyderabad - 500 004. T.S.
Off: 040-23323150, Fax: 040-23373155.
Email: tsmcdcltd@gmail.com; mdccltd@telangana.gov.in
www.tsmdc.telangana.gov.in
The CIN of the Company is U14220TG2014SGC095923

Ref: TSMDC/GM (Sand)/140/2019/366

Date: 13.07.2022

To
The Member Secretary,
Telangana State Pollution Control Board
Paryavarana Bhavan, A-3,
Industrial Estate, Sanathnagar,
Hyderabad-500 018

Dear Sir,

Sub: EFS&T Dept- Hon'ble NGT, New Delhi - Original Application No.606 of 2018- Compliance of SWM, C&D, PWM, BMWM Rules, 2016- submission of 1st quarterly report (2022-23) on sand mining- Reg.

Ref: 1. Mail received from TSPCB on 04.07.2022

I invite perusal to the subject and reference cited, and inform that TSMDC is only entity to excavate, store and sell the sand in the state of Telangana and I am herewith furnishing report on 1st quarterly status from April-2022 to June-2022.

Current status	Desirable level of compliance in terms of statues	Gap between current status and desired levels	Proposal of attending the gap with timelines	Name and designation of designated officer for ensuring compliance to provisions under statute
I) De-siltation De-siltation of reservoirs. 1 Medigadda Barrage 2. Annaram Barrage	Prepared a) Scientific Study report on impact of de-siltation conducted in 3 areas where de-siltation is taken up. i. Medigdda Barrage ii. Annaram Barrage iii. Mid- Maneru Project b) District Survey Report for 9 Districts where	No gap	-----	General Manager (S&M)

	<p>sand is available for extraction.</p> <ul style="list-style-type: none"> i. Jayashankar Bhupalpally ii. Mulugu iii. Bhadradi Kothugudem iv. Karimnagar v. Peddapalli vi. Suryapet vii. Rajanna Sircilla viii. Gadwal ix. Mancherial 			
<p>II) Extraction from sand bearing areas.</p> <p>a) Total sand bearing areas received EC/CFO/CFE</p> <p>b) Total Sand bearing area received ECs and waiting for CFO/CFE</p> <p>c) EC/CFE/CFO is yet to be receive</p>	<p>EC,CFE & CFO required to operate sand bearing areas .</p> <p>77</p> <p>7</p> <p>41 (4 sand reaches are not feasible)</p>	<p>The sand bearing areas with EC/CFE/CFO only will be operated</p>	<p>42 reaches required EC, and will be obtained by Aug-2022</p>	
<p>III) de-casting pattalands No. 64</p>	<p>De-casting of pattalands abutting to river does not require EC as per sustainable Sand Mining Management Guidelines.</p>	<p>No gap</p>	<p>-----</p>	
<p>IV) Compliance to other issues</p> <p>a) Issuing waybills with security stationary & barcode.</p>	<p>Complied</p>	<p>No gap</p>		
<p>b) issuing way bills through online portal (SSMMS)</p>	<p>Complied</p>	<p>No gap</p>		
<p>c) Daily quantities keeping in the online to enable the customers to book sand.</p>	<p>Complied</p>	<p>No gap</p>		
<p>d) Daily reports about sand extraction and dispatches</p>	<p>Complied</p>	<p>No gap</p>		

e) In case of vehicle breakdown the validity of waybill shall be extended in the online	Complied	No gap		
f) The validity of transport permit can be checked using website and android application.	Complied Sand App	No gap		
g) Geo-tagging of vehicles transporting sand	1) Geo tagging of vehicles carrying bulk sand for sand irrigation & Double Bed room houses completed 2) GPS tagging is under progress for sand transportation lorries for general bookings	Installed Till now 9459 lorries installed GPS	1 month	
v) All sand extracting areas fixed boundaries with geo-co-ordinates	Complied	No gap		
a) In some of the reaches way bridges have to be setup.	Installed 28 weighbridges		As and when reaches become operational weighbridge will be established	
b) CC cameras have to setup in some sand reaches.	Installed CC cameras in 83 sand reaches.		As and when new reaches start CC cameras will be installed accordingly	

Thanking you,

Yours faithfully

Maly.G
(Dr. G. MALSUR)

Vice Chairman & Managing Director

Copy to: Director of Mines & Geology, Telangana, Hyderabad for information

Status of Sewage Management in Telangana state:

Sl.No.	Action Point	A	B	C=A-B	D												
		Existing Status	Desired / Projected	Gap	Timeline												
1.	Estimated Sewage Generation	2750 MLD	3870 MLD	1120 MLD	-												
2.	Treatment Capacity (Projection for 05 Years to be taken into consideration)	899.55 MLD	3778 MLD	2878 MLD	HMWS&SB has undertaken sewerage master plan for a proposed total sewerage treatment plant capacity of 2073 MLD at 62 locations. Identifications of location and allocation of land for construction of STPs is in progress. Public Health dept, prepared tentative plan for construction of STPs at 134 towns in the state for 10 years and will be taken up as per the availability of funds.												
3.	Status of Sewerage System (in Km)	<p>100% coverage in GHMC area.</p> <table border="1"> <tr> <td>Sewerage service area</td> <td>169.19 sq.km</td> </tr> <tr> <td>No of sewerage connections</td> <td>491989 nos.</td> </tr> <tr> <td>Population 2018</td> <td>47.67 lakhs</td> </tr> <tr> <td>Population 2021</td> <td>50.44 lakhs</td> </tr> <tr> <td>Length of sewer main</td> <td>5767.05 km</td> </tr> <tr> <td>Length of 600 mm dia &</td> <td>612 kms</td> </tr> </table>	Sewerage service area	169.19 sq.km	No of sewerage connections	491989 nos.	Population 2018	47.67 lakhs	Population 2021	50.44 lakhs	Length of sewer main	5767.05 km	Length of 600 mm dia &	612 kms	8218 km., in other ULBs except GHMC.	7543 km., in other areas.	Sewerage master plan is proposed to be implemented.
Sewerage service area	169.19 sq.km																
No of sewerage connections	491989 nos.																
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Population 2021	50.44 lakhs																
Length of sewer main	5767.05 km																
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		<table border="1"> <tr> <td>above</td> <td></td> </tr> <tr> <td>Trunk mains</td> <td>172.0 5 kms</td> </tr> <tr> <td>Lateral & sub mains</td> <td>4958 / 6083. 41 kms</td> </tr> <tr> <td>No of manholes</td> <td>27421 9 / 23517 3</td> </tr> </table> <p>675.10km. in other ULBs</p>	above		Trunk mains	172.0 5 kms	Lateral & sub mains	4958 / 6083. 41 kms	No of manholes	27421 9 / 23517 3			
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Lateral & sub mains	4958 / 6083. 41 kms												
No of manholes	27421 9 / 23517 3												
4.	No. of STPs	32 STPs are provided.	100% treatment of the sewage generated	--	The details of STPs existing and proposed are enclosed.								
5.	Has bulk users identified for reuse of treated Water such as Industrial Clusters, Metro Rail, Indian railways, Infrastructure Projects, Agriculture, Bus Depots and PWD ? (Y/N)	Yes	-	-	The Bulk users are addressed letters to use recycled treated water in lieu of potable water / ground water. Instructions issued to Municipalities wherever STPs are located to utilize the treated waste water for Horticulture and industrial								
6.	Quantity of treated wastewater being used by Bulk User (in MLD)												
	Industrial Clusters,	There are 4 CETPs with a total capacity of 7 MLD. Presently, part of the treated effluents from one of the CETP is being used by the member industries.	-	-	The TSPCB is encouraging the industries to re-used the treated water from CETPs for their non process requirement.								
	Metro Rail,	HMRL is having two recycling units with a capacity of 50 KLD each. The same is utilized for washings of wagons and	HMRL is recycling 100% of sewage generated in their	-	HMRL was addressed a letter to use the treated recycled water from STPs for their gardening purpose.								

		gardening within their premises.	premises.		
	Indian Railways,	1300 KLD STPs are available	All the major Railway stations have to install STPs.	-	The treated waste water is being reused for washing and gardening purpose.
	Infrastructure Projects,	344 nos. of infrastructure projects have STPs of capacity 54.63 MLD.	As per the norms of GHMC/HMD A all the construction projects having more than 50 flats should have STPs.	Providing a concession of 50% of sewerage cess to those premises who have STPs.	The treated waste water is being reused for flushing and gardening purpose.
	Agriculture,	The treated water from 4 major STPs with a capacity of 592 MLD is being let into River Musi after treatment. At the downstream the River water is being utilized for Agriculture purpose.	-	-	Further reuse of water will be encouraged.
	Bus Depots and	-	-	-	MAUD has addressed a letter to MD, TSRTC to use recycled treated water in lieu of potable water / ground water.
	PWD.	-	-	-	Addressed a letter to use recycled treated water for real estate projects.
7.	No. of Water Aquatic Sources (Lakes, Pond, etc.,) being developed through treated wastewater.	-	-	-	A condition is being stipulated in the Consent issued to construction projects to provide artificial recreation pond with treated waste water in their premises.

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Overall status of Sewage Management in the State:

- I. Total Population: Urban Population & Rural Population separately: 3.9 crores
- II. Estimated Sewage Generation (MLD) : 2750
- III. **Details of Sewage Treatment Plants(STPs):**
 - Existing no. of STPs and Treatment Capacity (in MLD) : 32 No.s & 899.55 MLD (1 STP with 11MLD commissioned)
 - Capacity Utilization of existing STPs : 765.58 MLD
 - MLD of sewage being treated through Alternate technology : Nil
 - Gap in Treatment Capacity in MLD : 1850.45
 - No. of Operational STPs : 30 No.s
 - No. of Complying STPs : 30 No.s
 - No. of Non-complying STPs : Nil

Details of each existing STP in the State: Details are placed below

Details of under construction STPs 48 STPs (1458.9MLD) in the State and complete details are placed and the gist of which is as follows:

- **Polluted River Stretches:** Works commenced for construction of the STPs in HAM model for 17 STPs (15 (349.5MLD) under Priority –I and 2 STPs (27MLD) under Priority-II) with a capacity of 376.5MLD
- **Tendering process in Priority I & II-** 14 STPs with a capacity of 883 MLD an estimate of Rs.2585.34 crores in Priority-I for which administrative sanction is issued and tender process is being initiated under HAM mode.
- **Other than Polluted River Stretches:** 17 STPs with a capacity of 199.4 MLD are under different stages.

Details of proposed STPs in the State: Total 82 STPs with a capacity of 655.50MLD details are placed at Annex-III

- **DPRs Ready-** 52 STPs with a capacity of 555.67 MLD (includes Priority-II to Priority-V)
 - PHED-42 STPs with a capacity of 215.17MLD,
 - HMWSSB-10 STPs with a capacity of 340 MLD
- **DPRs under preparation** - 30 STPs with a capacity of 99.85MLD

Details of existing STP

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No.	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
1	Amberpet	339	319.65	Working	Meeting
2	Nagole	172	172	Working	Meeting
3	Nallacheruvu	30	30	Working	Meeting
4	Attapur 1	51	47.10	Working	Meeting
5	Attapur 2	23	23	Working	Meeting
6	Pedda Cheruvu, Nacharam	10	9.84	Working	Meeting
7	Miralam Tank 1	10	9.86	Working	Meeting
8	Miralam Tank 2	5	4.80	Working	Meeting
9	Durgam Cheruvu, SLP	5	5.00	Working	Meeting
10	Patel Cheruvu, Nacharam	2.5	2.50	Working	Meeting
11	Saroor Nagar	2.5	2.50	Working	Meeting
12	Langer House	1.2	1.20	Working	Meeting
13	NMK Lake	4	3.23	Working	Meeting
14	Safilguda, Malkajgiri	0.6	0.60	Working	Meeting
15	Khajakunta, Metro, KKP	12	12.00	Working	Meeting
16	Khajaguda, Gachibowli	7	7.00	Working	Meeting
17	Nanakramguda,	4.5	4.50	Working	Meeting
18	Nagarjuna Circle	0.5	0.50	Working	Meeting
19	Lingam Kunta, BHEL	30	17.48	Working	Meeting
20	Gopanapally, SLP	4.5	3.57	Working	Meeting
21	Necklace Road	20	20	Working	Meeting
22	Pattigadda	30	30	Working	Meeting
23	Rangadhamini Lake, KKP	5	5	Working	Meeting
24	Krishnakanth Park,	0.5	-	Not working	-
25	Amber Cheruvu, Pragatinagar	2.5	-	Not working	-
26	Bommakal Road, Karimnagar	38	3	Working	Meeting
27	Chakali Gadda, Vikarabad	13	7.50	Working	Meeting
28	Dubba Nizamabad	31.5	7	Working	Meeting
29	Yellammagutta Nizamabad	15	3	Working	Meeting
30	Thallagadda Miryalguda	11.5	1	Working	Meeting
31	Chinthala Cheruvu Siddipet	7.25	6.25	Working	Meeting
32	Narsapur Cheruvu Siddipet	11.00	6.50	Working	Meeting
	Total	899.55	765.58		

Details of under construction STPs in the State (GHMC)

No.	Location	Capacity in MLD	Physical Progress in %	Status of I&D	Completion Timeline
Package-III					
1	Ambar Cheruvu (Pragathi Nagar)	37.0	Work started. Detailed Drawings & designs are approved for some of STPs and for other STP's under approval. Site leveling, marking and excavation is in progress. For 3 STPs PCC completed and laying of raft for SBR basins is in progress.	I&D Structures work commenced	2 years 2023
2	Chinna Maisamma	14.5			
3	Nalla Cheruvu (Kukatpally)	15.0			
4	Khajakunta	22.0			
5	Yellammakunta Lake (Jaya Nagar)	13.5			
6	Fathe Nagar	100.0			
7	Vennelagadda	5.0			
8	Fox Sagar Lake	14.0			
9	Shivalaya Nagar Cheruvu	14.0			
10	Pariki Cheruvu (Kandri Gutta)	28.0			
11	Durgam Cheruvu	7.0			
12	Khajaguda	21.0			
13	Miyapur Patel Cheruvu	7.0			
14	Gangaram Cheruvu	20.0			
15	Kamuni Cheruvu	20.0			
16	Mullakathuva Cheruvu	33.50			
17	Gayatri Nagar (Chintal)	5.00			
Total		371.50			
Package-I					
18	New Alwal Lake	15.50	Work started. Detailed Drawings are being approved for some of STPs, designs are under preparations. Site leveling, marking and excavation is in progress		
19	R K Puram Lake	5.50			
20	Banda Cheruvu	15.00			
21	Kapra Lake	20.00			
22	Rama Cheruvu	30.00			
23	Pedda Cheruvu	17.50			
24	Nalla Cheruvu	86.50			
25	Amberpet	212.50			
Total		402.50			
Package-II					
26	Miralam Site 1	30.00	Work started. Detailed Drawings are being approved for some of STPs, designs are under preparations. Site leveling, marking and excavation is in progress		
27	Miralam Site	11.50			
28	Bapughat STP at Attapur Site	48.00			
29	Kokapat Lake	15.00			
30	Ibrahim Cheruvu	56.00			
31	Nagole	320.00			
Total		480.50			

Details of under Construction STP's in the State (Urban other GHMC) and not pertaining to PRS:

S. No	City/Town	Location of STP	Capacity of STP in MLD	Physical Progress in %	Completion Timeline
1	Miryalguda	Ramnagar Bandam	5.45	97%	31-03-2022
2	Nalgonda	Sheshammagudem	17.16	77%	31-03-2022
		Arjalabavi	2.55	11%	31-05-2022
3	Nagar Kurnool	Bus Depot Backside	3.20	60%	31-03-2022
		Bus Depot Backside	2.30	81%	31-03-2022
4	Khammam	Dhamsalapuram	20.00	12%	30-06-2022
5	Suryapet	Pullareddy cheruvu	10.00	81%	31-03-2022
		Nallacheruvu	10.00	5%	Works stopped by locals
6	Gajwel	Rajareddy Pally	1.5	83%	31-03-2022
		Pidichedu Road	3.5	83%	31-03-2022
		Pragnapur (By Pass Road)	1.25	70%	30-04-2022
		Pandavula Chervu	0.5	84%	31-03-2022
7	Devarakonda	Bellamoni Kunta (Nainoni Kunta)	1.50	8%	31-05-2022
		Peta Cheruvu	1.50	0%	30-07-2022
8	GWMC	Reddypuram	100	0% (to be Started)Site alienation not completed	
		Pragathinagar	15	12%	30-06-2022
		Ursugutta	5	21%	30-06-2022
Total			199.41		

Details of STPs proposed in the State (Urban other GHMC)

S. No.	ULB Name	No. of STPs	STP - 1	STP - 2	STP - 3	STP - 4	Total MLD	Status of Project	Likely date of completion**
			MLD	MLD	MLD	MLD			
1	Bellampally	2	8.50	4.5			13.00	A/S awaited	Proposed to take up under Hybrid annuity Model as per Govt. Memo Dt:25.05.2021 of MA & UD (TP&E.2) . Accordingly, this office vide Letter Dt:01-11-2021 has requested Govt to accord AS for appointment of consultant M/s. Green Design and Engineering Services Pvt., Ltd
2	Mandamarri	3	7.00	6	1		14.00		
3	Ramagundam	3	32.00	9	4		45.00		
4	Jagtial	4	14.10	4.9	0.6	0.56	20.16		
5	Metpally	2	4.30	5.3			9.60		
6	Bhainsa	2	7.50	2			9.50		
7	Korutla	1	12.71				12.71		
8	Manuguru	2	5.00	1.2			6.20		
9	Armoor	3	4.10	6.5	0.8		11.40		
10	Dharmapuri	2	2.00	1.70			3.70		
11	Chennur	2	3.00	2.50			5.50		
12	Kyathanpally	2	4.00	3.20			7.20		
13	Luxettipet	2	3.00	2.00			5.00		
14	Mancherial	4	7.50	3.00	3.00	3.00	16.50		
15	Naspur	3	8.00	5.00	5.00		18.00		
16	Khanapur	2	3.00	1.80			4.80		
17	Nirmal	3	8.50	6.00	5.50		20.00		
18	Manthani	2	2.00	1.75			3.75		
19	Gadwal	2	12.90	3.36			16.26		
20	Kollapur	3	0.57	4.33	1.24		6.14		
21	leeja	2	4.81	2.11			6.92		
22	Alampur	2	1.60	1.5			3.10		
23	Makthal	2	2.60	2.6			5.20		
24	Palwancha	4	2.00	2.8	9.3	2.00	16.10		
25	Huzurabad	2	4.75	1.7			6.45		
26	Jammikunta	2	4.90	1.4			6.30		
27	Parkal	2	4.00	2.6			6.60		
28	Bhupalpally	3	6.00	2.2	0.63		8.83		
29	Kothapalli	2	1.50	1.10			2.60		
30	Sultanabad	2	3.00	1.50			4.50		
		72					315.02		